

Insolvency and Bankruptcy Board of India

Provisional List of IPEs registered as IPs, for appointment as,

- IRP in a CIRP under section 16(4),
- Liquidator in a liquidation process under section 34(6),
- RP in an individual insolvency resolution process under section 97(4) or 98(3), and Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3) of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority across India.

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S. No.	Registration Number	Name of IPE as IP	Address of IPE registered as IP	Registered E-mail ID of IPE registered as IP	Zone/Bench
1	IBBI/IPE-0040/IPA-2/2022-23/50021	NPV Insolvency Professionals Private Limited	H-35, 1st Floor Jangpura Extension, Jungpura, South Delhi, New Delhi – 110014	ipe@npvca.in	Pan-India
2	IBBI/IPE-0118/IPA-1/2022-23/50041	Aegis Resolution Services Private Limited	1104/D Wing, 11th Floor, Dreams-II Complex, LBS Marg, Bhandup (W), Mumbai - 400078	avil@caavil.com	Pan-India
3	IBBI/IPE-0144/IPA-1/2022-23/50008	Solvenza Advisory LLP	Plot No. 45,51, Office No. 1, Gami Terra, Sector-6, Sanpada, Thane, Maharashtra India 400705	solvenza.ipe@gmail.com	Pan-India
4	IBBI/IPE-0103/IPA-2/2022-23/50020	Truvisory Insolvency Professionals Private Limited	OFF- 410 A WING, BLUE ROSE INDUSTRIAL ESTATE, OFF W.E. HIGHWAY, MAGATHANE, NEAR METROMALL, Borivali East, Mumbai, Borivali East, Maharashtra, India, 400066	contactanshulgupta@gmail.com	Pan-India
5	IBBI/IPE-0151/IPA-1/2023-24/50052	Truue IPE LLP	D-501, Ganesh Meridian, Opp. High Court S.G. Road Ahmedabad 380060	jain_cp@yahoo.com	Pan-India
6	IBBI/IPE-0129/IPA-1/2022-23/50032	Incorp Restructuring Services LLP	8, 3rd Main, KSSIDC Ind Estate 6th Block, Rajajinagar, Bangalore-560010, Karnataka	vinay@vkca.com	Pan-India
7	IBBI/IPE-0002/IPA-1/2022-23/50001	AAA Insolvency Professionals LLP	FIRST FLOOR, 64, OKHLA ESTATE, PHASE III, (NEAR MODI MILLS), NEW DELHI 110020.	anilgoel@aaainsolvency.com	Pan-India
8	IBBI/IPE-0084/IPA-3/2022-23/50018	Resurgent Resolution Professionals LLP	905, 9th Floor, Tower C, Unitech Business Zone Nirvana Country Sector-50, Gurgaon-122018	rpl@resurgentrp.com	Pan-India
9	IBBI/IPE-0026/IPA-1/2022-23/50040	Ducturus Resolution Professionals Private Limited	SCO NO 818, 1ST FLOOR NAC, MANIMAJRA CHANDIGARH Chandigarh-160101	ducturus.insolvency@gmail.com	Pan-India

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10	IBBI/IPE-0091/IPA-3/2022-23/50006	Decode Resolvency International Private Limited	1101, Floor-11, Plot-211, Dalomal Tower, Free Press Journal Marg, Nariman Point, Mumbai - 400021, Maharashtra	ip@decoderesolvency.com	Pan-India
11	IBBI/IPE-0030/IPA-1/2022-23/50013	ARCK Resolution Professionals LLP	Flat No 409, 4th Floor Ansal Bhawan, 16, K G Marg, Connaught Place, New Delhi-110001	insolvency@arck.in	Pan-India
12	IBBI/IPE-0104/IPA-3/2022-23/50015	Synergy Insolvency Professionals LLP	D - 306, Ashiana, Sector 4, Vaishali, Ghaziabad - 201010,Uttar Pradesh	pravag3001@gmail.com	Pan-India
13	IBBI/IPE-0022/IPA-1/2022-23/50016	Waterfall Insolvency Professionals Private Limited	1204, Maker Chambers V, Nariman Point, Mumbai-400021	Waterfall0421@gmail.com	Pan-India
14	IBBI/IPE-0020/IPA-1/2022-23/50023	Sumedha Management Solutions Private Limited	2B, Geetanjali Apartment 8B, Middleton Street, Kolkata- 700071	info@sumedhamanagement.com	Pan-India
15	IBBI/IPE-0143/IPA-1/2022-23/50033	SPP Insolvency Professionals LLP	27/9, Nivedh Vikas Apartment, Pankaja Mill Road, Puliyalukal, Coimbatore-641045	ipeadmin@sppgroups.com	Pan-India
16	IBBI/IPE-0094/IPA-3/2023-24/50059	Stress Credit Resolution Private Limited	B 1305-6, DOSTI ELITE, ROAD NO. 29, NEXT TO SION TELEPHONE EXCHANGE, SION, Mumbai City, MUMBAI, Maharashtra, India, 400022	ayunish@yahoo.com	Pan-India
17	IBBI/IPE-0153/IPA-3/2023-24/50063	Efficax Resolution Professionals Private Limited	House No. 3656/6, Gali No.6, Narang Colony, Tri Nagar, Near Rose Garden, New Delhi-110035	md@efficaxindia.com	Pan-India
18	IBBI/IPE-0163/IPA-1/2023-24/50073	Beleyur Resolutions Private Limtied	Shreevaths, No. 428, 19B Cross Road Jayanagar III Block Bengaluru South , Karnataka 560011	ip@beleyur.com	Pan-India

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19	IBBI/IPE-0072/IPA-2/2022-23/50002	Primus Insolvency Resolution & Valuation Private Ltd	C-4 E/135, Janakpuri, New Delhi 110058	info@primusresolutions.in	Pan-India
20	IBBI/IPE-0134/IPA-1/2022-23/50028	MVK IPE LLP	607, Chetak Centre, RNT Marg, Nr. Hotel Shreemaya, Indore, MP-452001	mvk@mvikrp.com	Pan-India
21	IBBI/IPE-0172/IPA-3/2024-25/50087	DiMax Restructuring Private Limited	B-1A Viceroy Court, Thakur Village, Kandivali (East), Mumbai 400101	info@dimax.in	Pan-India
22	IBBI/IPE-0013/IPA-3/2022-23/50003	VRSA Insolvency Professionals LLP	Building No. 11, 3rd Floor Hargovind Enclave Vikas Marg Delhi- 110092	Vijender.sharma@vsanet.in	Pan-India
23	IBBI/IPE-0140/IPA-1/2022-23/50004	Trupro Insolvency Services LLP	House No. 581, Third Floor (Top Floor), Sector 27, Gurugram-122001	rohit.sehgal@truproinsolvency.com	Pan-India
24	IBBI/IPE-0141/IPA-2/2022-23/50007	Global Insolvency Professionals Private Limited	8-2-248/A/5/16, Plot No. 717, Journalist Colony, Road No 2, Banjara Hills, Hyderabad 500 034	kumarmadas@gmail.com	Pan-India
25	IBBI/IPE-0056/IPA-1/2022-23/50009	RR Insolvency Professionals LLP	C-51, RDC, Raj Nagar, Ghaziabad - 201002	ipreshma@rrinsolvency.com	Pan-India
26	IBBI/IPE-0099/IPA-1/2022-23/50022	AVM Resolution Professionals LLP	8/28, 3rd Floor, W.E.A. Abdul Aziz Road, Karol Bagh, New Delhi - 110005	mlvij1956@gmail.com	Pan-India
27	IBBI/IPE-0078/IPA-2/2023-24/50056	V7 Advisors LLP	Sri Venkateswara Nilayam, H.No. 8-2-603/1/10, II Floor, Krishnapuram, Road No. 10, Banjara Hills, Hyderabad, Rangareddi, Telangana - 500034	mahadev.pcs@gmail.com	Pan-India

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28	IBBI/IPE-0154/IPA-3/2023-24/50058	MAVENT RESTRUCTURING SERVICES LLP	S- 376, Panchshila Park, Panchsheel Enclave, South Delhi, New Delhi -110017	caakhilahuja@gmail.com	Pan-India
29	IBBI/IPE-0156/IPA-1/2023-24/50062	DAULAT RESOLUTION SERVICES PRIVATE LIMITED	Flat 3A, 33 Shakespeare Sarani, Kolkata - 700017	daulat.resolution@gmail.com	Pan-India
30	IBBI/IPE-0123/IPA-1/2023-24/50069	Virtuoso IPE Private Limited	302, 3rd Floor, Regent Chamber, Jamnalal Bajaj Road, Nariman Point, Nariman Point, Mumbai, Mumbai, Maharashtra, India, 400021	atul.gala@virtuosoipe.com	Pan-India
31	IBBI/IPE-0162/IPA-3/2023-24/50070	STALWART RESOLUTION PROFESSIONAL LLP	BLOCK- LD -30, S F S FLATS, PITAMPURA, NORTH WEST DELHI, DELHI-110034	stalwart.ipe@gmail.com	Pan-India
32	IBBI/IPE-0115/IPA-1/2024-25/50078	Aarsh Resolution Professionals Private Limited	163, Balco Apartments, Plot No. 58, IP Extension, Patparganj, Delhi-110092	a.mittalmc@gmail.com	Pan-India
33	IBBI/IPE-0166/IPA-1/2024-25/50079	DSP PROFESSIONALS PRIVATE LIMITED	Off. No. 401A Manik Apartment Plot No.38/25 A, CTS NO. 94/25 A, 4th Floor Lane No. 11 Prabhat Road, Deccan Gymkhana, Pune, Pune City, Maharashtra, India, 411004	ca.anuradhdhajayaraman@gmail.com	Pan-India
34	IBBI/IPE-0001/IPA-1/2025-26/50096	IRR Insolvency Professionals Private Limited	6772/2, 4th Floor, Dev Nagar, DB Gupta Road Opposite Bali Nursing Home Karol Bagh, New Delhi - 110005	jindalrahul60@gmail.com	Pan-India
35	IBBI/IPE-0138/IPA-2/2022-23/50011	Quickresolve Professionals Private Limited	Tower 6/603, Devnandan Heights, Near Podar School, New CG Road, Chandkheda, Ahmedabad - 382424	anil9111@hotmail.com	Pan-India
36	IBBI/IPE-0108/IPA-1/2022-23/50019	KVG Insolvency Advisors Private Limited	405 New Delhi House, 27 Barakhamba Road, Connaught Place, New Delhi-110001	vijaykumargupta.ip@gmail.com	Pan-India

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37	IBBI/IPE-0146/IPA-3/2022-23/50024	K-Source Financial Consultancy Services Private Limited	Flat No. 104, Kavuri Supreme Enclave, Kavuri Hills, G. B. Pet, Madhapur, Hyderabad, T.G, 500081, India	dsrk@ksourceipe.com	Pan-India
38	IBBI/IPE-0032/IPA-3/2022-23/50027	LSI Resolution Private Limited	Falt No.1205, 12th Floor, Chiranjiv Tower, 43,Nehru Place, New Delhi-110019	Lsiresolution.ipe@gmail.com	Pan-India
39	IBBI/IPE-0114/IPA-1/2022-23/50029	MSKM Insolvency and Resolution Services Private Limited	Flat No. 103, Sri Sai Swapna Sampada Apt Near Yellamma Temple, Belkampet, S.R. Nagar, Hyderabad, Telangana-500038	madhucs1@gmail.com	Pan-India
40	IBBI/IPE-0068/IPA-2/2022-23/50038	Shrea Insolvency Professionals Private Limited	83 B Pocket-IV, Mayur Vihar Phase I Delhi East- 1100091	shreeainsolvency@gmail.com	Pan-India
41	IBBI/IPE-0088/IPA-2/2022-23/50039	Sankalp Restructuring Private Limited	UNIT-113, 1st Floor, Manjeera Trinity Corporate KPHB PHASE-3 Hyderabad TG 500072 IN	info@Sankalppr.com	Pan-India
42	IBBI/IPE-0107/IPA-1/2022-23/50045	M/s Osrik Resolution Private Limited	109 (First Floor), Surya Kiran Building, 19, Kasturba Gandhi Marg, Connaught Place, Central Delhi, New Delhi, Delhi, India – 110001	info@osrikgroup.com	Pan-India
43	IBBI/IPE-0132/IPA-3/2023-24/50048	M/s Fintech Restructuring LLP	H. No. 47, Ground Floor, Type 3 BLK E, IARI Pusa Campus, Central Delhi, Delhi-110012.	fintechipe@gmail.com	Pan-India
44	IBBI/IPE-0137/IPA-1/2023-24/50053	M/s Stellar Insolvency Professionals LLP	Suite-1B, 1st Floor, 22/28A Manoharpukur Road, Deshopriya Park, Kolkata-700029.	anup_singh@stellarinsolvency.com	Pan-India
45	IBBI/IPE-0025/IPA-1/2023-24/50067	EZRESOLVE LLP	1st Floor, Golden Heights, Plot 9/1, Door no. 1-140/9/1/D/NR, Sector III Huda Techno Enclave, Backside Lemon tree Hotel, opposite Raheja IT Park Lane, Shaikpet, Telangana 500081	EzResolveIP@EzResolve.in	Pan-India

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46	IBBI/IPE-0161/IPA-1/2023-24/50071	Libord IRP Advisors Private Limited	104, M. K. Bhavan, 300, Shahid Bhagat Singh Road, Fort, Mumbai MH 400001 IN	lalit@libord.com	Pan-India
47	IBBI/IPE-0158/IPA-3/2023-24/50072	Bright Star Resolution Professionals LLP	A-414 Usha Enclave, Navodaya Colony, Srinagar Colony Extn, Yellareddiguda, Hyderabad - 500 073	ramgandluri@gmail.com	Pan-India
48	IBBI/IPE-0165/IPA-1/2023-24/50075	R S G D INSOLVENCY PROFESSIONALS SERVICES PRIVATE LIMITED	FLAT NO. 3, DHRUVATARA APARTMENTS, 241, DR. RAJENDRAPRASAD ROAD, TATABAD, COIMBATORE - 641012	rsgdinsolvencyprofessionals@gmail.com	Pan-India
49	IBBI/IPE-0150/IPA-2/2024-25/50082	VR ASSET RESOLUTION CONSULTANTS PRIVATE LIMITED	307, PRAKASH DEEP BUILDING, TOLSTOY MARG, CONNAUGHT PLACE, NEW DELHI- 110001	manishfcs@gmail.com	Pan-India
50	IBBI/IPE-0169/IPA-2/2024-25/50084	VKC Restructuring Professionals LLP	D-38, LGF (L/S), South Extension, Part-II, New Delhi-110049	vineet@vkcindia.com	Pan-India
51	IBBI/IPE-0171/IPA-1/2024-25/50086	SKYZ REVIVAL & RESTSTRUCTURING LLP	801-802, 8th Floor, Abhijeet 1, Near Mithakali Six Roads, Navrangpura, Ahmedabad- 380009	ipe.skyzrevival@gmail.com	Pan-India
52	IBBI/IPE-0102/IPA-2/2024-25/50089	Value plus Insolvency Resolution Professionals P Ltd.	1-B, 1/17, Lalita Park, Laxmi Nagar, East Delhi-110032	valueplusip@gmail.com	Pan-India

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53	IBBI/IPE-0174/IPA-1/2024-25/50090	Jubilee Resolutions LLP	10-B, 3RD FLOOR, JATIN DAS ROAD, NEAR DESHPRIYA PARK, KOLKATA, WEST BENGAL-700029	jubileeeresolutions@gmail.com	Pan-India
54	IBBI/IPE-0073/IPA-3/2024-25/50091	Optimus Resolution and Restructuring Advisors LLP	CK-104, Sector 2, Salt Lake, Kolkata 700091	avishek@optimusresolution.net	Pan-India
55	IBBI/IPE-0071/IPA-1/2025-26/50092	Egress Insolvency Professionals LLP	9 Weston Street, Siddha Western, Suite No.-134, Kolkata 700013	jsa.jhunjhunwala@gmail.com	Pan-India
56	IBBI/IPE-0101/IPA-1/2025-26/50093	Saksham Insolvency Resolution LLP	D-519/520, Neelkanth Business Park, Nathani Road, Opp. Vidyavihar Station, Vidyavihar (West), Mumbai -400086	pravin@prnco.in	Pan-India
57	IBBI/IPE-0061/IPA-1/2025-26/50094	DMKH Insolvency Resolution Services LLP	105 AND 106, MIDAS TOWER, SAHAR PLAZA, ANDHERIKURLA ROAD, ANDHERI EAST, J.B. NAGAR, MUMBAI, MAHARASHTRA-400059, INDIA	durgeshkabra@gmail.com	Pan-India
58	IBBI/IPE-0003/IPA-3/2025-26/50097	Witworth Insolvency Professionals Private Limited	D-54 First Floor Defence Colony New Delhi South Delhi DL 110024 IN	kapildtaneja@gmail.com	Pan-India
59	IBBI/IPE-0176/IPA-2/2025-26/50098	RSDS Advisory & Restructuring LLP	Eighth Floor, I 807, Godrej Garden City ,Behind Nirma University, Jagatpur Village, Ahmadabad,Gujarat	ravindra1960_goyal@yahoo.co.in	Pan-India

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1	NEERAJ KUMAR JAIN	IBBI/IPA-001/IP-P-02354/2021-2022/13615	neerajjainus@gmail.com	Real Estate, Manufacturing, Others (exporters of garments)	Delhi	New Delhi	North
2	Mr. Sandeep Goel	IBBI/IPA-003/IP-N00073/2017-18/10583	cmasandeepgoel@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Delhi	New Delhi	North
3	Mr. Chandra Prakash	IBBI/IPA-002/IP-N00660/2018-2019/12023	cppumba2409@gmail.com	"Hotels, Real Estate, Others (Hospital)"	Delhi	New Delhi	North
4	Mr. Anil Goel	IBBI/IPA-001/IP-P00118/2017-2018/10253	anilgoel@aaainsolvency.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Iron and steel, Chemical Industry, Motor Parts, Textile Industry)"	Delhi	New Delhi	North
5	Ms. Deepika Bhugra Prasad	IBBI/IPA-003/IP-N000110/2017-2018/11186	deepika.bhugra@gmail.com	"Construction, Manufacturing, Others (EPC, Logistics, LED Bulbs, Optical Fibre laying, Cement)"	Delhi	New Delhi	North
6	Mr. Alok Kaushik	IBBI/IPA-002/IP-N00253/2017-18/10767	alok_kaush@yahoo.com	"Electricity, Construction, Real Estate, Manufacturing, Others (Logistics)"	Delhi	New Delhi	North
7	SUMAN KUMAR VERMA	IBBI/IPA-003/00342/2021-2022/13657	ipskverma@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Telecommunication , Agriculture Products , Information Technologies)"	Delhi	New Delhi	North
8	Mr. Mohd Nazim Khan	IBBI/IPA-002/IP-N00076/2017-18/10207	nazim@mnkassociates.com	"Hotels, Wholesale and Retail Trade, Manufacturing, Transport, Others (Media, IT Technology, Dairy, Textiles, Cargo, Pharmaceuticals, Investments, Trading, Packaging, etc)"	Delhi	New Delhi	North
9	Mr. Atul Mittal	IBBI/IPA-001/IP-P00439/2017-18/10762	atulmittalip135@gmail.com	"Hotels, Construction, Real Estate, Manufacturing, Others (Shipping and Logistics, Agricultural, Consultancy, EPC, Textiles, Hospitality, Telecommunication)"	Delhi	New Delhi	North
10	Mr. Vekas Kumar Garg	IBBI/IPA-002/IP-N00738/2018-2019/12291	vikasgarg_k@outlook.com	"Electricity, Real Estate, Others (Energy resources trading and related services, Construction and real estate development, Manufacturing and trading of chemicals, Forestry, timber products and construction materials, Phenolic resins and industrial chemicals manufacturing, Workforce management and analytics software, Coal trading and energy resources supply, Software development and IT services, Geospatial analytics and data intelligence solutions)"	Delhi	New Delhi	North

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11	Mr. Devendra Umrao	IBBI/IPA-003/IP-N00223/2019-2020/12640	devumraoibc@gmail.com	"Construction, Real Estate, Manufacturing, Transport, Others (Facility Management)"	Delhi	New Delhi	North
12	Rahul Jindal	IBBI/IPA-001/IP-P-02649/2021-2022/14048	jindalrahul60@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Thermal power plant, electricals and electronics goods, Solar Plant, Hospitality)"	Delhi	New Delhi	North
13	Mr. Vijender Sharma	IBBI/IPA-003/IP-N00003/2016-2017/10022	vijender@vsa.net.in	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Coke Manufacturing, Providing information system and IT Solutions.)"	Delhi	New Delhi	North
14	Mr. Sunil Kumar Agrawal	IBBI/IPA-002/IP-N00081/2017-18/10222	aggarwalsk21@yahoo.com	"Wholesale and Retail Trade, Real Estate, Transport, Others (Tour & Travel, E-Commerce, Textile, Readymade Garments, Electricity Cable, Furniture, Packaging, Mining, Auto Parts, Construction & Infrastructure.)"	Delhi	New Delhi	North
15	Mr. Narender Kumar Sharma	IBBI/IPA-002/IP-N00125/2017-2018/10294	nksharma.fcs@gmail.com	"Real Estate, Manufacturing"	Delhi	New Delhi	North
16	Mr. Darshan Singh Anand	IBBI/IPA-002/IP-N00326/2017-2018/10931	dsanand57@gmail.com	"Electricity, Real Estate, Manufacturing, Others (Food Processing)"	Delhi	New Delhi	North
17	Mr. Rakesh Bhatia	IBBI/IPA-001/IP-P00978/2017-2018/11608	iprakeshbhatia@gmail.com	"Real Estate"	Delhi	New Delhi	North
18	Ms. Sunita Umesh	IBBI/IPA-001/IP-P00080/2017-18/10165	sunita.umesh@ucglobal.in	"Wholesale and Retail Trade, Manufacturing, Others ((Pharmaceutical, Health Care, Extraction of crude petroleum and natural gas))"	Delhi	New Delhi	North
19	Mr. Anurag Nirbhaya	IBBI/IPA-001/IP-P00870/2017-2018/11468	anurag@canirbhaya.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Delhi	New Delhi	North
20	Mr. Rajeev Lochan	IBBI/IPA-002/IP-N00606/2018-19/11885	csrajeevlochan@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (All Sector)"	Delhi	New Delhi	North

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	State/U.T.	Bench	Zone
21	LOVENEET HANNA	IBBI/IPA-002/IP-N01048/2020-2021/13386	loveneet.cs@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Delhi	New Delhi	North
22	Ms. Pooja Bahry	IBBI/IPA-003/IP-N00007/2016-17/10063	pujabahry@yahoo.com	"Construction, Manufacturing, Others (NEWS AGENCY, INFORMATION TECHNOLOGY, ELECTRONICS, FOOD PROCESSING, STEEL, POWER, construction, Rice Exports, Infratech)"	Delhi	New Delhi	North
23	Mr. Ashok Kumar Gupta	IBBI/IPA-003/IP-N00010/2016-17/10072	cmaashokgupt@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Oil and Gas Exploration, Sugar, Liquor, Garment, Toys and Textile, Food Processing, Jems and Jewellery, Agro and metal business, Footwear, Cement, Power)"	Delhi	New Delhi	North
24	Mr. Manoj Kumar Anand	IBBI/IPA-001/IP-P00084/2017-18/10180	anandmanoja@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Investment, Textiles, Information Technology, NBFC - Financial Services, Logistics and Warehousing)"	Delhi	New Delhi	North
25	Mr. Sanjay Gupta	IBBI/IPA-001/IP-P00117/2017-18/10252	sanjaygupta@aaainsolvency.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Delhi	New Delhi	North
26	Mr. Gaurav Katiyar	IBBI/IPA-001/IP-P00209/2017-18/10409	cagauravkatiyar@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Event management, media)"	Delhi	New Delhi	North
27	Mr. Rabindra Kumar Mintri	IBBI/IPA-001/IP-P00707/2017-2018/11194	mintri_ca@rediffmail.com	"Construction, Real Estate, Others (MANUFACTURE OF MACHINERY AND EQUIPMENT, EXTRA TERRITORIAL ORGANIZATIONS AND BODIES)"	Delhi	New Delhi	North
28	Mr. Ashish Singh	IBBI/IPA-002/IP-N00416/2017-2018/11230	ip.ashishsingh@gmail.com	"Construction, Real Estate, Manufacturing, Others (Logistics, Steel Industry)"	Delhi	New Delhi	North
29	Mr. Dharmendra Kumar	IBBI/IPA-003/IP-N000112/2017-2018/11264	kumard36@hotmail.com	"Construction, Real Estate, Manufacturing, Others (Information Technology, Software services, Fintech Services)"	Delhi	New Delhi	North
30	Mr. Amarpal	IBBI/IPA-001/IP-P01584/2018-2019/12411	amarpal@icai.org	"Hotels, Construction, Real Estate, Manufacturing, Transport"	Delhi	New Delhi	North

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	State/U.T.	Bench	Zone
31	Mohit Goyal	IBBI/IPA-001/IP-P-02395/2021-2022/13636	camohitgoyal@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Delhi	New Delhi	North
32	Ankit Goel	IBBI/IPA-001/IP-P-02671/2022-2023/14088	ankitgoel@aaainsolvency.in	"Electricity, Real Estate, Manufacturing"	Delhi	New Delhi	North
33	Deepak Kumar Goyal	IBBI/IPA-001/IP-P-02490/2022-2023/14143	ca.deepak.mba@gmail.com	"Construction, Real Estate, Others (Information Technology, Education, Marketing, Consultancy, Software Technology, Waste Management)"	Delhi	New Delhi	North
34	MOHAMMAD KHALID	IBBI/IPA-002/IP-N01289/2024-2025/14417	cskhalid01@gmail.com	"Wholesale and Retail Trade, Others (Information Technology, Logistics, Power & Energy)"	Delhi	New Delhi	North
35	Mr. Rajesh Kumar Parakh	IBBI/IPA-001/IP-P00272/2017-18/10516	parakh.rajesh@gmail.com	"Construction, Real Estate, Manufacturing, Others ((Information Technology))"	Delhi	New Delhi	North
36	Mr. Sudhanshu Gupta	IBBI/IPA-002/IP-N00216/2017-18/10668	sg_1973@rediffmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Delhi	New Delhi	North
37	Mr. Pawan Kumar Goyal	IBBI/IPA-001/IP-P00875/2017-2018/11473	ca.pawangoyal@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Others (food processing)"	Delhi	New Delhi	North
38	Mr. Manohar Lal Vij	IBBI/IPA-001/IP-P-01480/2018-2019/12269	mlvij1956@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Manufacturing of Auto Components, Pharmaceuticals)"	Delhi	New Delhi	North
39	Anil Kumar Sharma	IBBI/IPA-003/IP-N00218/2019-2020/12514	mikonict@gmail.com	"Wholesale and Retail Trade, Others (Power, manufacturing)"	Delhi	New Delhi	North
40	PARVEEN KUMAR JAIN	IBBI/IPA-001/IP-P-02022/2020-2021/13110	parveen_2817@yahoo.co.in	"Wholesale and Retail Trade, Manufacturing, Others (Media, Information Technology)"	Delhi	New Delhi	North

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	State/U.T.	Bench	Zone
41	Mr. Rakesh Kumar Jain	IBBI/IPA-002/IP-N00053/2017-18/10105	sirshree.rakesh@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Refinery,)"	Delhi	New Delhi	North
42	Mr. Prabhjot Singh Soni	IBBI/IPA-003/IP-N00377-C01/2017-18/10143	psgurleenson@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (GREEN LIGHTING, REAL ESTATE, HOSPITALITY, MOBITECH, GARMENTS, PRINTING, LAND STOCKIST, BUILDING MATERIAL, GREENLIGHTING , EATABLES, RICE MILLS, EVENT MANAGEMENT)"	Delhi	New Delhi	North
43	Mr. Vikram Kumar	IBBI/IPA-001/IP-P00082/2017-2018/10178	vikramau@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (road and EPC)"	Delhi	New Delhi	North
44	Mr. Sandeep Kumar Bhatt	IBBI/IPA-002/IP-N01064-C01/2017-18/10298	skbmica@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Textiles, Low ferro magnese, Electric distribution panels, plastic pallets and moulds, stones and marbles, kitchen appliances)"	Delhi	New Delhi	North
45	Mr. Sanjay Gupta	IBBI/IPA-002/IP-N00982-C01/2017-2018/10354	sanjay@sgaindia.in	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (EXPORTS)"	Delhi	New Delhi	North
46	Mr. Vijay Kumar Gupta	IBBI/IPA-001/IP-P00262/2017-18/10500	vkgupta2004@yahoo.co.in	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Delhi	New Delhi	North
47	Mr. Sapan Mohan Garg	IBBI/IPA-002/IP-N00315/2017-2018/10903	sapan10@yahoo.com	"Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing"	Delhi	New Delhi	North
48	Mr. Vivek Parti	IBBI/IPA-001/IP-P00813/2017-2018/11376	v_parti@yahoo.com	"Construction, Real Estate, Manufacturing, Others (Metal Trading)"	Delhi	New Delhi	North
49	Mr. Reetesh Kumar Agarwal	IBBI/IPA-001/IP-P00878/2017-2018/11475	carkagarwal@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Trading)"	Delhi	New Delhi	North
50	Mr. Ranjan Chakraborti	IBBI/IPA-002/IP-N00541/2017-2018/11618	ranjanns@gmail.com	"Construction, Real Estate, Manufacturing, Transport, Others (Consulting , Electric Components , Capacitor and turbines , Cable TV Service and Internet Service Provider, Laundry Chain , Electronic components and parts ,Coal mining and distribution, E-vehicle manufacturing , Industrial Sealing ,)"	Delhi	New Delhi	North

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	State/U.T.	Bench	Zone
51	Mr. Shyam Arora	IBBI/IPA-002/IP-N00546/2017-2018/11703	arora.shyam@yahoo.com	"Construction, Real Estate"	Delhi	New Delhi	North
52	Mr. Sandeep Kumar Agrawal	IBBI/IPA-001/IP-P01135/2018-19/11828	ipsandeepagrawal@gmail.com	"Construction, Manufacturing, Others (Services Sector)"	Delhi	New Delhi	North
53	Mr. Satish Joshi	IBBI/IPA-001/IP-P01295/2018-2019/12306	recourse2018@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (NBFC)"	Delhi	New Delhi	North
54	Mr. Shaikh Nafis Anjum	IBBI/IPA-003/IP-N00211/2018-2019/12363	sn.anjum123@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Delhi	New Delhi	North
55	Mr. Prabhakar Kumar	IBBI/IPA-002/IP-N00774/2018-2019/12373	prabhakar_acs@rediffmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Education, Finance)"	Delhi	New Delhi	North
56	Harmeet Kaur	IBBI/IPA-002/IP-N00948/2020-2021/13076	ipharmeetkaur@gmail.com	"Construction, Real Estate, Manufacturing"	Delhi	New Delhi	North
57	KAMALL AHUJA	IBBI/IPA-002/IP-N01025/2020-2021/13389	nclt.srassociate@lawmax.in	"Others (Telecom, Hydraulics)"	Delhi	New Delhi	North
58	HEMANT SETHI	IBBI/IPA-002/IP-N01107/2021-2022/13628	hemantmlsethi60@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Others (EDUCATION, CONSULTANCY)"	Delhi	New Delhi	North
59	Manindra Kumar Tiwari	IBBI/IPA-001/IP-P-02612/2021-2022/14015	ip.camkt@gmail.com	"Real Estate, Others (Fintech, Mining,)"	Delhi	New Delhi	North
60	Amit Jain	IBBI/IPA-001/IP-P-02836/2023-2024/14369	amitjain32@gmail.com	"Real Estate, Manufacturing, Others (Education sector, Financial sector)"	Delhi	New Delhi	North

Insolvency and Bankruptcy Board of India

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61	Dummy IP	IBBI/IPA-001/IP-N00001/2016-17/000001	webdev@ibbi.gov.in	"Electricity"	Delhi	New Delhi	North
62	Mr. Abhishek Anand	IBBI/IPA-002/IP-N00038/2016-17/10077	irpepoch@gmail.com	"Real Estate, Others (Travel and Education)"	Delhi	New Delhi	North
63	Mr. Lekhraj Bajaj	IBBI/IPA-002/IP-N00039/2016-2017/10078	lekhrajbajaj@rediffmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Delhi	New Delhi	North
64	Mr. Vinod Kumar Chaurasia	IBBI/IPA-001/IP-P00100/2017-18/10200	cavinodchaurasia@gmail.com	"Construction, Real Estate, Manufacturing, Others (online content creator aggregator)"	Delhi	New Delhi	North
65	Mr. Anil Kohli	IBBI/IPA-001/IP-P00112/2017-2018/10219	insolvency@arck.in	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (FMCG)"	Delhi	New Delhi	North
66	Mr. Kanti Mohan Rustagi	IBBI/IPA-002/IP-N00097/2017-18/10240	kanti.rustagi@patanjaliassociates.com	"Electricity, Construction, Others (EPC, Iron and Steel)"	Delhi	New Delhi	North
67	Mr. Krit Narayan Mishra	IBBI/IPA-001/IP-P00441/2017-18/10784	kritmassociates@gmail.com	"Hotels, Construction, Real Estate, Manufacturing, Transport, Others (Promoting activities of Charity by stimulating sustainable economic activities)"	Delhi	New Delhi	North
68	Mr. Harvinder Singh	IBBI/IPA-001/IP-P00463/2017-2018/10806	harvinder@akgandassociates.com	"Real Estate, Manufacturing, Others (Agro-processing company, Hospitality, Media and Telecommunications, Infrastructure EPC)"	Delhi	New Delhi	North
69	Mr. Sanjay Agrawal	IBBI/IPA-001/IP-P00494/2017-18/10882	ska9001@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Delhi	New Delhi	North
70	Mr. Atul Tandon	IBBI/IPA-003/IP-N000102/2017-2018/11125	atultandon2002@gmail.com	"Real Estate, Others (Vehicle leasing)"	Delhi	New Delhi	North

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71	Ms. Rashmi Mintri	IBBI/IPA-001/IP-P00708/2017-2018/11185	ca.rashmimintri@gmail.com	"Construction, Real Estate, Others (Automobiles)"	Delhi	New Delhi	North
72	Mr. Sudhir Kalra	IBBI/IPA-001/IP-P00768/2017-2018/11314	kalra.adv@gmail.com	"Hotels, Construction, Real Estate, Manufacturing, Transport"	Delhi	New Delhi	North
73	Mr. Shailendra Singh	IBBI/IPA-002/IP-N00471/2017-2018/11372	shailendralaw@gmail.com	"Real Estate"	Delhi	New Delhi	North
74	Mr. Vineet Gupta	IBBI/IPA-001/IP-P00810/2017-2018/11377	vineetsinghalco@hotmail.com	"Real Estate"	Delhi	New Delhi	North
75	Mr. Neeraj Bhatia	IBBI/IPA-001/IP-P00824/2017-2018/11400	nbtrace1@yahoo.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Transport, Others (software & animal husbandry etc)"	Delhi	New Delhi	North
76	Mr. Rakesh Kumar Gupta	IBBI/IPA-001/IP-P00833/2017-2018/11418	rkg.delhi.ca@gmail.com	"Real Estate, Others (FMCG)"	Delhi	New Delhi	North
77	Mr. Pankaj Kumar Singhal	IBBI/IPA-002/IP-N00532/2017-2018/11561	aprassociatesllp@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Trading)"	Delhi	New Delhi	North
78	Mr. Rakesh Kumar Singala	IBBI/IPA-002/IP-N00581/2017-18/11744	csrakeshsingala@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (IT, Hospital and consultancy)"	Delhi	New Delhi	North
79	Mr. Puneet Sachdev	IBBI/IPA-001/IP-P01124/2018-19/11821	psachdev78@gmail.com	"Others (MANUFACTURING OF PACKING MATERIAL, COMMODITY TRADING AND VIDEO STUDIO)"	Delhi	New Delhi	North
80	Mr. Devvar Rana	IBBI/IPA-002/IP-N00680/2018-2019/12025	devvartrana@gmail.com	"Electricity, Hotels, Construction, Real Estate"	Delhi	New Delhi	North

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81	Mr. Sanjay Kumar Jha	IBBI/IPA-002/IP-N00684/2018-2019/12031	sanjayjhafcs@gmail.com	"Real Estate"	Delhi	New Delhi	North
82	Mr. Shashi Bhushan Prasad	IBBI/IPA-002/IP-N00676/2018-2019/12114	shashibpd@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Printing, Civil engineering (offshore structure))"	Delhi	New Delhi	North
83	Mr. Sanjiv Kumar Arora	IBBI/IPA-001/IP-P01462/2018-2019/12390	mrask4@yahoo.co.in	"Electricity, Wholesale and Retail Trade, Manufacturing, Others (Coal & Lignite Mining, Peat Extraction)"	Delhi	New Delhi	North
84	Mr. Sukhdev Madnani	IBBI/IPA-001/IP-P01499/2018-2019/12392	sukhdevmadnani@hotmail.com	"Manufacturing, Transport, Others (Cable Industry, Rentals & Leases, Logistics & Transportation, Telecommunication, Finance, etc.)"	Delhi	New Delhi	North
85	Nitin Narang	IBBI/IPA-002/IP-N00828/2019-2020/12629	ipnitinnarang@gmail.com	"Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing"	Delhi	New Delhi	North
86	Mr. Vijay Kishore Saxena	IBBI/IPA-001/IP-P01766/2019-2020/12708	vksaxena2159@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Transport"	Delhi	New Delhi	North
87	Mr. Gyan Chandra Misra	IBBI/IPA-001/IP-P01797/2019-2020/12789	cagcmisra@gmail.com	"Real Estate, Others (Service Industry)"	Delhi	New Delhi	North
88	Swatantra Singh	IBBI/IPA-001/IP-P-01950/2020-2021/13047	singh@caindelhiindia.com	"Construction, Others (Construction & Jewellery business)"	Delhi	New Delhi	North
89	Mahesh Agarwal	IBBI/IPA-001/IP-P-01995/2020-2021/13087	ip1387ma@gmail.com	"Construction, Others (Power Sector, Trading Activities)"	Delhi	New Delhi	North
90	MUKESH KUMAR JAIN	IBBI/IPA-001/IP-P-01960/2020-2021/13089	fcafcs19@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Logistics & Transport, Management Solution and Network & Communication Management Solution.)"	Delhi	New Delhi	North

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91	DAMODAR PRASAD GUPTA	IBBI/IPA-002/IP-N00997/2020-2021/13223	sgsdel@gmail.com	"Others (Insurance Broking, Insurance Technology Services and Trading)"	Delhi	New Delhi	North
92	Hans Raj Bhogra	IBBI/IPA-003/ICAI-N-00389/2021-2022/13940	hansrajbhogra@gmail.com	"Hotels, Real Estate, Manufacturing"	Delhi	New Delhi	North
93	Shailesh Chandra Ojha	IBBI/IPA-001/IP-P-02859/2023-2024/14382	ipscojha@gmail.com	"Manufacturing, Others (Liquor & Hospitalities)"	Delhi	New Delhi	North
94	Mr. Nirmal Kumar Bhesoni	IBBI/IPA-001/IP-P00010/2016-17/10016	ipnirmalkumar@gmail.com	"Real Estate, Manufacturing, Others (Investment schemes)"	Delhi	New Delhi	North
95	Mr. Dinesh Sood	IBBI/IPA-002/IP-N00046/2016-17/10091	dineshsood1602@gmail.com	"Real Estate, Manufacturing"	Delhi	New Delhi	North
96	Mr. Vineet K Chaudhary	IBBI/IPA-002/IP-N00103/2017-2018/10246	ip.vineetchaudhary@gmail.com	"Others (i.Engineering, Procurement and Construction (EPC); ii.Financial Intermediation except Insurance and Pension Funding; & iii.Developing proprietary analytics & technology platform.)"	Delhi	New Delhi	North
97	Mr. Ajay Gupta	IBBI/IPA-001/IP-P00140/2017-18/10304	ip.ajaygupta@corpvisory.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Iron & Steel, Chemical Industry (Irradiation and sterilization services), Retail, LED Lighting, Steel Fabrication, Electrical Solutions, Books Publishing & Distribution)"	Delhi	New Delhi	North
98	Mr. Parveen Bansal	IBBI/IPA-001/IP-P00175/2017-18/10344	parveen.bansal@pbinsolvency.com	"Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Power Sector, Solar Plant, Iron & Steel, Processed Food)"	Delhi	New Delhi	North
99	Mr. Sunil Kumar Gupta	IBBI/IPA-001/IP-P00205/2017-18/10394	caskg82@gmail.com	"Others (Electronic Waste, Real Estate)"	Delhi	New Delhi	North
100	Ms. Reshma Mittal	IBBI/IPA-001/IP-P00297/2017-18/10541	careshmamittal@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Iron & Steel, Cables, Rice, Sugar)"	Delhi	New Delhi	North

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	State/U.T.	Bench	Zone
101	Mr. Mukesh Kumar Grover	IBBI/IPA-001/IP-P00383/2017-18/10640	mukesh@mjra.co.in	"Wholesale and Retail Trade, Manufacturing, Others ((Infrastructure, water, IT, Pharma, Auto component and consumer durables)"	Delhi	New Delhi	North
102	Mr. Rajiv Bajaj	IBBI/IPA-002/IP-N00276/2017-18/10834	rbajajip@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Delhi	New Delhi	North
103	Mr. Nitesh Kumar Sinha	IBBI/IPA-002/IP-N00280/2017-18/10838	info@csnitesh.com	"Wholesale and Retail Trade, Others (Service Industry)"	Delhi	New Delhi	North
104	Mr. Jitender Arora	IBBI/IPA-002/IP-N00305/2017-18/10863	csjitender@yahoo.com	"Real Estate"	Delhi	New Delhi	North
105	Mr. Gulshan Gaba	IBBI/IPA-001/IP-P00548/2017-2018/10978	cagulshangaba@yahoo.com	"Manufacturing, Others (Business Process Outsourcing)"	Delhi	New Delhi	North
106	Mr. Pawan Kumar Garg	IBBI/IPA-001/IP-P00608/2017-2018/11069	ca.pawangarg@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Delhi	New Delhi	North
107	Mr. Prabhat Ranjan Singh	IBBI/IPA-002/IP-N00428/2017-2018/11239	prabhat.rs.advocate@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Delhi	New Delhi	North
108	Mr. Ram Phal Bhardwaj	IBBI/IPA-001/IP-P01308/2018-2019/12053	bhardwajca@hotmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Delhi	New Delhi	North
109	Mr. Mahesh Taneja	IBBI/IPA-002/IP-N00739/2018-2019/12326	mahesh.taneja111@yahoo.in	"Wholesale and Retail Trade, Construction, Real Estate"	Delhi	New Delhi	North
110	Pankaj Arora	IBBI/IPA-001/IP-P01643/2019-2020/12739	tra.pankaj@gmail.com	"Others (IT Advisory, Technology & Engineering)"	Delhi	New Delhi	North

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111	Mr. Ankur Tayal	IBBI/IPA-001/IP-P01790/2019-2020/12779	caankurtayal79@gmail.com	"Others (Telecommunication, automobile)"	Delhi	New Delhi	North
112	Vaneet Bhatia	IBBI/IPA-002/IP-N00908/2019-2020/12942	vaneetbhatia4@gmail.com	"Wholesale and Retail Trade, Real Estate, Others (CSR activities)"	Delhi	New Delhi	North
113	MUKESH CHAND JAIN	IBBI/IPA-002/IP-N00960/2020-2021/13054	mcjain.jmca@gmail.com	"Hotels, Others (Media)"	Delhi	New Delhi	North
114	minni katariya	IBBI/IPA-003/00273/2020-2021/13097	minnik1943@hotmail.com	"Hotels, Real Estate, Others (service industry)"	Delhi	New Delhi	North
115	CA ARCHANA SINGHAL	IBBI/IPA-001/IP-P-02036/2020-2021/13116	archanafca@gmail.com	"Real Estate, Others (Printing)"	Delhi	New Delhi	North
116	RAJESH RAMNANI	IBBI/IPA-002/IP-N00993/2020-2021/13187	rajeshramnani2407@gmail.com	"Real Estate, Manufacturing, Others (Publishing and Tours and Travel)"	Delhi	New Delhi	North
117	BRIJESH SINGH BHADAURIYA	IBBI/IPA-002/IP-N01045/2020-2021/13385	bsb@bsbandassociates.in	"Manufacturing, Others (Waste Water Treatment)"	Delhi	New Delhi	North
118	SANTANU KUMAR SAMANTA	IBBI/IPA-001/IP-P-02324/2020-2021/13511	santanukumar@yahoo.com	"Others (Wholesale and Retail Trade, Real Estate, Manufacturing, Transportation, Agriculture, Others (Education, Pharma, Insurance, Printing))"	Delhi	New Delhi	North
119	Niraj Kumar	IBBI/IPA-001/IP-P-02368/2021-2022/13586	njhaandco@gmail.com	"Construction, Manufacturing, Others (Infrastructure, Information technologies, Synthetic filament yarn)"	Delhi	New Delhi	North
120	RAVINDER KUMAR SHARMA	IBBI/IPA-003/N-00331/2021-2022/13598	emailravinderksharma@gmail.com	"Others (1.. Manufacturing of Glass and Glass Products 2. Telecom Infrastructure)"	Delhi	New Delhi	North

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	State/U.T.	Bench	Zone
121	SHAMSHER BAHADUR SINGH	IBBI/IPA-003/0341/2021-2022/13623	shamsher_cs@yahoo.co.in	"Real Estate, Manufacturing, Others (Solar Power, Steel Industry,)"	Delhi	New Delhi	North
122	Vikky Dang	IBBI/IPA-003/00359/2021-2022/13763	vikkydang@gmail.com	"Wholesale and Retail Trade, Others (ITES, Furnitures Sector)"	Delhi	New Delhi	North
123	soniya gupta	IBBI/IPA-002/IP-N01155/2021-2022/13863	ipsoniyag@gmail.com	"Construction, Real Estate, Others (Wholesale Trade and Commission Trade except of Motor Vehicles & Motor Cycles)"	Delhi	New Delhi	North
124	SURINDER BABBAR	IBBI/IPA-001/IP-P-02534/2021-2022/13878	ip.surinderbabbar@gmail.com	"Wholesale and Retail Trade"	Delhi	New Delhi	North
125	ANSHUL SHARMA	IBBI/IPA-003/00386/2021-2022/13930	cma.anshulsharma2020@gmail.com	"Real Estate"	Delhi	New Delhi	North
126	Prassan Navin Kumar Sinha	IBBI/IPA-002/IP-N01197/2021-2022/13971	csprassan@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Information Technology)"	Delhi	New Delhi	North
127	Deepak Arora	IBBI/IPA-003/ICAI-N-00418/2022-2023/14120	ipdeepakarora@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Delhi	New Delhi	North
128	MANOJ KUMAR JAIN	IBBI/IPA-001/IP-P-02707/2022-2023/14173	mkjain365@gmail.com	"Others (Financial services sector)"	Delhi	New Delhi	North
129	Mr. Brijender Singh Deswal	IBBI/IPA-003/IP-N00002/2016-17/10021	brijender@deswal.com	"Manufacturing, Others (SAND MINING)"	Delhi	New Delhi	North
130	Mr. Umesh Singhal	IBBI/IPA-002/IP-N00124/2017-18/10293	singhaluk@hotmail.com	"Real Estate, Others (Information Technology)"	Delhi	New Delhi	North

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131	Mr. Ravi Bansal	IBBI/IPA-001/IP-P00162/2017-18/10331	ipravibansal@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Bulk SMS Service Provider)"	Delhi	New Delhi	North
132	Mr. Arun Chadha	IBBI/IPA-001/IP-P00165/2017-18/10334	chadharun@yahoo.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (textile and garment, automotives. mfg.of basic metals)"	Delhi	New Delhi	North
133	Mr. Navneet Arora	IBBI/IPA-002/IP-N00128/2017-2018/10345	info@navneetaroracs.com	"Wholesale and Retail Trade, Real Estate, Others (Jewellery, Hospital)"	Delhi	New Delhi	North
134	Mr. Aishwarya Mohan Gahrana	IBBI/IPA-002/IP-N00135/2017-18/10351	aishwaryam_gahrana@yahoo.com	"Real Estate, Others (Hospital, Information Technology, Newspaper)"	Delhi	New Delhi	North
135	Mr. Anil Matta	IBBI/IPA-001/IP-P00223/2017-18/10422	mattaassociates@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Others (PERSONAL GUARANTER, TOLL ROAD UNIT, OTHER SME UNITS)"	Delhi	New Delhi	North
136	Mr. Tarun Jain	IBBI/IPA-002/IP-N00187/2017-18/10504	info@jainandpartners.com	"Others (We have been handling assignments in different sectors including manufacturing and service sector.)"	Delhi	New Delhi	North
137	Ms. Shruti Gupta	IBBI/IPA-001/IP-P00303/2017-18/10567	guptashrutica@gmail.com	"Construction, Manufacturing, Others (Road construction)"	Delhi	New Delhi	North
138	Mr. Sanjay Dewani	IBBI/IPA-001/IP-P00423/2017-18/10746	sanjaydewani@gmail.com	"Electricity, Wholesale and Retail Trade, Manufacturing, Others (Automotive, Steel, EPC, Power)"	Delhi	New Delhi	North
139	Mr. Praveen Kumar Singhal	IBBI/IPA-001/IP-P00514/2017-2018/10915	casinghalpk@gmail.com	"Wholesale and Retail Trade, Others (retail)"	Delhi	New Delhi	North
140	Ms. Ashu Gupta	IBBI/IPA-002/IP-N00339/2017-2018/10943	ashugupta.cs@gmail.com	"Others (PRINTING)"	Delhi	New Delhi	North

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141	Mr. Bimal Kumar Sharma	IBBI/IPA-001/IP-P00542/2017-2018/10967	sharma_bimal@rediffmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Automotive, Textiles and Apparel, Information Technology, Telecommunications, Real Estate and Construction, Infrastructure and Energy, Mining and Metals, ACTIVITIES AUXILIARY TO FINANCIAL INTERMEDIATION, MANUFACTURE OF ELECTRICAL MACHINERY AND APPARATUS N.E.C., TEXTILES, ENTERTAINMENT, ELECTRONICS AND PRINTING & PACKAGING, Automobile industry, engineering industry)"	Delhi	New Delhi	North
142	Mr. Saurabh Agrawal	IBBI/IPA-002/IP-N00344/2017-2018/10994	saurabhfcs@gmail.com	"Real Estate, Manufacturing"	Delhi	New Delhi	North
143	Mr. Hans Raj Chugh	IBBI/IPA-001/IP-P00698/2017-2018/11182	hansrajchugh@ashm.in	"Construction, Real Estate, Manufacturing, Others (Education)"	Delhi	New Delhi	North
144	Mr. Sunder Khatri	IBBI/IPA-002/IP-N00437/2017-2018/11191	sunder_khatri@yahoo.com	"Real Estate, Others (IT)"	Delhi	New Delhi	North
145	Mr. Satya Prakash Gupta	IBBI/IPA-001/IP-P00737/2017-2018/11234	spgfinance@gmail.com	"Construction, Real Estate, Manufacturing, Transport"	Delhi	New Delhi	North
146	Mr. Roshan Lal Jain	IBBI/IPA-001/IP-P00966/2017-2018/11587	roshanljain@yahoo.co.uk	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Delhi	New Delhi	North
147	Mr. Rakesh Prasad Khandelwal	IBBI/IPA-002/IP-N00639/2018-2019/11950	rpkhl@gmail.com	"Others (Steel Chemicals)"	Delhi	New Delhi	North
148	Mr. K Subhra Narayan Mohapatra	IBBI/IPA-002/IP-N00618/2018-2019/11981	cs.ip.rv@outlook.com	"Electricity, Wholesale and Retail Trade, Manufacturing"	Delhi	New Delhi	North
149	Mr. Vijay Kumar	IBBI/IPA-002/IP-N00652/2018-2019/12020	vk_hv@yahoo.co.in	"Others (FOOD & BEVERAGES)"	Delhi	New Delhi	North
150	Mr. Bharat Bhushan Sethi	IBBI/IPA-002/IP-N00650/2018-2019/12034	bbsethi.adv@gmail.com	"Wholesale and Retail Trade, Real Estate"	Delhi	New Delhi	North

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151	Mr. Rajiv Malik	IBBI/IPA-002/IP-N00391/2018-2019/12115	iprmalik2009@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Restaurants, Automotive Parts, Machinery Goods, Real Estate, Telecasting Rights, and Trading)"	Delhi	New Delhi	North
152	Mr. Pawan Kumar Singal	IBBI/IPA-001/IP-P-01172/2018-2019/12229	pawansingal50@gmail.com	"Real Estate, Manufacturing, Others (Breweries, Technical Textile)"	Delhi	New Delhi	North
153	Mr. Pradeep Upadhyay	IBBI/IPA-001/IP-P-01415/2018-2019/12233	capuaindia@gmail.com	"Construction"	Delhi	New Delhi	North
154	Mr. Radhey Shyam Yadav	IBBI/IPA-001/IP-P-01496/2018-2019/12255	rsyadav01@gmail.com	"Manufacturing, Others (Coaching)"	Delhi	New Delhi	North
155	Paban Kumar Jain	IBBI/IPA-001/IP-P01148/2019-2020/12490	jainchi@hotmail.com	"Others (Wholesale Trade of Electronic Goods)"	Delhi	New Delhi	North
156	Mr. Rakesh Mishra	IBBI/IPA-001/IP-P01676/2019-2020/12719	rakeshmishranr@hotmail.com	"Real Estate, Others (Mining, Garments)"	Delhi	New Delhi	North
157	Bihari Lal Chakravarti	IBBI/IPA-002/IP-N00863/2019-2020/12776	blchakravarti25@gmail.com	"Manufacturing, Others (Dairy & Dairy products, Solar Power, Steel)"	Delhi	New Delhi	North
158	Mr. Navdeep Gupta	IBBI/IPA-001/IP-P01791/2019-2020/12814	ngaoffice@gmail.com	"Hotels, Manufacturing, Others (executing contracts related to insulation and refractory lining)"	Delhi	New Delhi	North
159	Jayprakash Bansilal Soman	IBBI/IPA-003/IP-N00262/2019-2020/12976	jaysomani64@gmail.com	"Manufacturing"	Delhi	New Delhi	North
160	DEEPAK KUMAR AGGARWAL	IBBI/IPA-001/IP-P-02076/2020-2021/13225	ipdeepakaggarwal@gmail.com	"Manufacturing"	Delhi	New Delhi	North

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161	Gaurav rohilla	IBBI/IPA-003/ICAIN00303/2020-2021/13293	adv.gauravrohilla@gmail.com	"Others (Corporate)"	Delhi	New Delhi	North
162	KESHAV MITTAL	IBBI/IPA-001/IP-P-02221/2020-2021/13354	advocatekmittal@gmail.com	"Real Estate"	Delhi	New Delhi	North
163	Vivek Sharma	IBBI/IPA-002/IP-N01077/2020-2021/13442	fcs viveksharma@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing"	Delhi	New Delhi	North
164	Rahul Khanna	IBBI/IPA-002/IP-N01095/2021-2022/13581	rk3398b@gmail.com	"Electricity, Manufacturing"	Delhi	New Delhi	North
165	Veenu Drall	IBBI/IPA-001/IP-P-02504/2021-2022/13816	ipveenudrall@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Business activities, Services related)"	Delhi	New Delhi	North
166	Pushpinder Kumar	IBBI/IPA-001/IP-P-02548/2021-2022/13888	pushpinderraip@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Telecommunication)"	Delhi	New Delhi	North
167	SAURAB SHARMA	IBBI/IPA-001/IP-P-02550/2021-2022/13951	sk04sharma@gmail.com	"Hotels, Construction, Transport"	Delhi	New Delhi	North
168	Bhavna	IBBI/IPA-001/IP-P-02716/2022-2023/14150	bhavnabansalus@yahoo.com	"Manufacturing"	Delhi	New Delhi	North
169	Neha Bhasin	IBBI/IPA-002/IP-N01234/2022-2023/14213	neha@primusresolutions.in	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Delhi	New Delhi	North
170	PREETI CHAUHAN	IBBI/IPA-002/IP-N01273/2023-2024/14331	cspreetichauhan@gmail.com	"Wholesale and Retail Trade, Others (Cord Blood Banking, Trading in Cattle Feeds etc)"	Delhi	New Delhi	North

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171	Sourav Goyal	IBBI/IPA-001/IP-P-02868/2023-2024/14390	ipsouravgoyal@gmail.com	"Construction, Manufacturing"	Delhi	New Delhi	North
172	Mr. Navneet Kumar Jain	IBBI/IPA-003/IP-N00004/2016-17/10023	navneetic@yahoo.com	"Manufacturing"	Delhi	New Delhi	North
173	Mr. Ashok Kriplani	IBBI/IPA-003/IP-N00009/2016-17/10071	ashok.kriplani1956@gmail.com	"Real Estate, Manufacturing, Others (Software, Trading)"	Delhi	New Delhi	North
174	Ms. Nisha Malpani	IBBI/IPA-001/IP-P00058/2017-2018/10136	ip.nmalpani@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Textile)"	Delhi	New Delhi	North
175	Mr. Alok Kumar Kuchhal	IBBI/IPA-002/IP-N00114/2017-18/10284	akkuchhal.ip@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Delhi	New Delhi	North
176	Mr. Devnidhi Arya	IBBI/IPA-001/IP-P00148/2017-18/10312	devaryafca@gmail.com	"Construction, Real Estate"	Delhi	New Delhi	North
177	Mr. Rakesh Takyar	IBBI/IPA-001/IP-P00160/2017-18/10329	rtakyar.rt@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Mines / Quarries, Paper / Paper Products, Media / Advertisement)"	Delhi	New Delhi	North
178	Mr. Sudhir Kumar Agarwal	IBBI/IPA-001/IP-P00195/2017-18/10374	ska003@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Forestry, Fishing and Hunting, Amusement Recreation Industries, Animal Production, Apparel Manufacturing Arts, Entertainment, and Recreation, Beverage and Tobacco Product Manufacturing, Broadcasting, Building Material and Garden Equipment, Chemical Manufacturing, Construction, Construction of Buildings, Infrastructure, Roads, High-ways, Bridges, Canals, Irrigation Projects, Couriers and Messengers, Crop Production storage processing and marketing, Data Processing, Hosting, Education and Health Services, Educational Services, Electrical Equipment, Appliance, and Component Manufacturing, Electronics and Appliance Stores, Fabricated Metal Product Manufacturing, Finance and Insurance, Financial Activities, Fishing, Hunting and Trapping, Food Manufacturing, Food Services and Drinking Places, Food and Beverage Stores, Forestry and Logging, Funds, Trusts, and Other Financial Vehicles, Furniture and Home	Delhi	New Delhi	North
179	Mr. Manoj Kumar Singh	IBBI/IPA-003/IP-N00050/2017-18/10443	cma.msingh@gmail.com	None	Delhi	New Delhi	North
180	Mr. Sushil Kumar Bhageria	IBBI/IPA-001/IP-P00257/2017-18/10486	skbhageria@rediffmail.com	None	Delhi	New Delhi	North

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181	Mr. Sanjay Agrawal	IBBI/IPA-001/IP-P00466/2017-18/10809	sanjayagrawal_sagrawal@yahoo.com	"Others (manufacture/trading of generators)"	Delhi	New Delhi	North
182	Mr. Pushpendra Surana	IBBI/IPA-001/IP-P00488/2017-18/10876	pushpendra.surana@sksuranallp.com	"Wholesale and Retail Trade"	Delhi	New Delhi	North
183	Mr. Tanuj Kumar Bhatnagar	IBBI/IPA-002/IP-N00352/2017-2018/11002	tanujkumar85@gmail.com	"Others (Personal Gaurantor individual)"	Delhi	New Delhi	North
184	Mr. Ajay Kumar Jain	IBBI/IPA-002/IP-N00415/2017-2018/11188	ajayjain721@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Automobile, Laundry, Jute Industries, Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing,")	Delhi	New Delhi	North
185	Mr. Anil Kumar Jain	IBBI/IPA-001/IP-P00735/2017-2018/11233	aniljn@yahoo.com	"Real Estate, Others (Automobile, Computer Allied Services)"	Delhi	New Delhi	North
186	Mr. Sandeep Chandna	IBBI/IPA-002/IP-N00447/2017-2018/11237	cssandeep@live.in	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Food processing, Beverages)"	Delhi	New Delhi	North
187	Mr. Mohit Kumar Gupta	IBBI/IPA-001/IP-P00782/2017-2018/11355	mohitgupta1112@yahoo.co.in	"Wholesale and Retail Trade, Real Estate, Others (Importer and Forwarder)"	Delhi	New Delhi	North
188	Mr. Ajay Gulati	IBBI/IPA-001/IP-P00943/2017-2018/11547	ajaygulati.ca@gmail.com	"Others (Real Estate mainenance services)"	Delhi	New Delhi	North
189	Mr. Rajesh Mittal	IBBI/IPA-001/IP-P01114/2018-19/11816	md@alamakcapital.com	"Others (PG)"	Delhi	New Delhi	North
190	Mr. Sudhir Chandi	IBBI/IPA-001/IP-P01126/2018-2019/11879	iprvsudhirchandi@gmail.com	None	Delhi	New Delhi	North

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	State/U.T.	Bench	Zone
191	Mr. Vinay Kumar Singhal	IBBI/IPA-002/IP-N00624/2018-19/11880	vinaysinghal.ip@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Media & Advertisement Agency)"	Delhi	New Delhi	North
192	Mr. Ajit Sood	IBBI/IPA-002/IP-N00709/2018-2019/12146	ajitsood14@gmail.com	None	Delhi	New Delhi	North
193	Mr. Rahul Vashishth	IBBI/IPA-001/IP-P-01385/2018-2019/12230	carahulv@gmail.com	None	Delhi	New Delhi	North
194	Mr. Praveen Kumar Agarwal	IBBI/IPA-002/IP-N00700/2018-2019/12348	pravag3001@gmail.com	"Real Estate, Manufacturing"	Delhi	New Delhi	North
195	Mr. Satendar Kumar	IBBI/IPA-001/IP-P01580/2018-2019/12429	skrfca@gmail.com	None	Delhi	New Delhi	North
196	Atul Jagnani	IBBI/IPA-001/IP-P01117/2019-2020/12508	atuljagnani@gmail.com	"Construction"	Delhi	New Delhi	North
197	Nitish Kumar Chugh	IBBI/IPA-001/IP-P01636/2019-2020/12529	ca.nitish@gmail.com	None	Delhi	New Delhi	North
198	Amar Nath	IBBI/IPA-001/IP-P01639/2019-2020/12530	insolvencyprofessional2019@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (All Sector)"	Delhi	New Delhi	North
199	Ruchir Batra	IBBI/IPA-003/IP-N00225/2019-2020/12626	ip.ruchirbatra@gmail.com	None	Delhi	New Delhi	North
200	Mr. Vineet Gupta	IBBI/IPA-001/IP-P01689/2019-2020/12680	ipvineet.rv@gmail.com	"Construction, Real Estate"	Delhi	New Delhi	North

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201	Mr. Chander Shekhar	IBBI/IPA-001/IP-P01760/2019-2020/12706	ca.cssuneja@gmail.com	"Construction, Real Estate"	Delhi	New Delhi	North
202	Rajesh Kumar Goel	IBBI/IPA-001/IP-P01810/2019-2020/12761	rajesh.goel@mrgoel.com	"Wholesale and Retail Trade, Real Estate, Others (Gems and Jewellery, Textile and Dyeing Material)"	Delhi	New Delhi	North
203	Mr. Arvinder Singh Kindra	IBBI/IPA-002/IP-N00873/2019-2020/12830	arvinderkindra@gmail.com	None	Delhi	New Delhi	North
204	Ms. Rekha Sharma	IBBI/IPA-003/IP-N00248/2019-2020/12837	rekhaip.vrsa@gmail.com	"Manufacturing"	Delhi	New Delhi	North
205	Mr. Baldev Raj Sachdeva	IBBI/IPA-002/IP-N00856/2019-2020/12857	brajsachdeva@gmail.com	None	Delhi	New Delhi	North
206	Mansij Arya	IBBI/IPA-002/IP-N00907/2019-2020/12939	pcsmansij@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Delhi	New Delhi	North
207	sandeep kumar	IBBI/IPA-001/IP-P-01925/2020-2021/13129	sandeep5883@gmail.com	None	Delhi	New Delhi	North
208	Rajinder Kumar	IBBI/IPA-003/ICAI-N-00287/2020-2021/13179	cmarajinderkumar@gmail.com	None	Delhi	New Delhi	North
209	Ahsan Ahmad	IBBI/IPA-002/IP-N00987/2020-2021/13183	ahsan_123ahmad@yahoo.co.in	"Others (Tour and Travel Industry, real estate)"	Delhi	New Delhi	North
210	SATISH KUMAR CHUGH	IBBI/IPA-003/00270/2020-2021/13196	skchugh111@gmail.com	"Construction, Others (Others (Processing and trading in spices, Got manufactured LED lights and selling, Fabrication and fixing of Aluminium doors and windows))"	Delhi	New Delhi	North

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211	Pramod Kumar Agrawal	IBBI/IPA-001/IP-P-02080/2020-2021/13208	pramod@capramod.com	"Others (Others)"	Delhi	New Delhi	North
212	Mahesh Kumar Mittal	IBBI/IPA-003/00300/2020-2021/13242	mkmittal14@rediffmail.com	"Others (Hospital)"	Delhi	New Delhi	North
213	ANOOP PRAKASH AWASTHI	IBBI/IPA-002/IP-N01008/2020-2021/13271	apijaor@gmail.com	"Construction, Real Estate, Manufacturing"	Delhi	New Delhi	North
214	DINESH CHANDER GUPTA	IBBI/IPA-001/IP-P-02107/2020-2021/13303	DCGCOMP@GMAIL.COM	None	Delhi	New Delhi	North
215	Ashwani Rastogi	IBBI/IPA-001/IP-P-02137/2020-2021/13357	ashwani.rastogi.ca@gmail.com	"Others (INFORMATION TECHNOLOGY)"	Delhi	New Delhi	North
216	DIKSHITA SHARMA	IBBI/IPA-001/IP-P-02226/2020-2021/13408	ca.dikshasharma@gmail.com	"Wholesale and Retail Trade, Others (Retail Industry)"	Delhi	New Delhi	North
217	RAMKRIPAL SHARMA	IBBI/IPA-002/IP-No-1126/2021-2022/13669	jprksharma@gmail.com	"Electricity, Others (Trading)"	Delhi	New Delhi	North
218	ANKIT GUPTA	IBBI/IPA-001/IP-P-02304/2021-2022/13704	CAANKITGUPTA2009@GMAIL.COM	"Wholesale and Retail Trade, Others (Edible Oil)"	Delhi	New Delhi	North
219	Keshri Kumar	IBBI/IPA-001/IP-P-02459/2021-2022/13769	keshrik@yahoo.com	"Others (Food processing)"	Delhi	New Delhi	North
220	Kunwarpreet Singh	IBBI/IPA-002/IP-N01150/2021-2022/13788	singhkunwar2012@gmail.com	"Construction, Real Estate, Manufacturing, Others (Mining & Quarrying, Education, NGO)"	Delhi	New Delhi	North
221	SAURABH CHAWLA	IBBI/IPA-003/ICAI-N-00368/2021-2022/13834	saurabh445@gmail.com	"Others (Automobile Components, Education)"	Delhi	New Delhi	North
222	TANVEER ILAHI	IBBI/IPA-001/IP-P-02553/2021-2022/13874	IP.TANVEERILAHI@GMAIL.COM	"Wholesale and Retail Trade"	Delhi	New Delhi	North
223	Amit Talwar	IBBI/IPA-002/IP-N01178/2021-2022/13887	amitatalwars@gmail.com	"Real Estate, Others (Textile)"	Delhi	New Delhi	North
224	RAJESH GUPTA	IBBI/IPA-002/IP-N01169/2021-2022/13948	rguptafcs@gmail.com	"Others (SECURITY AND MANPOWER SERVICES)"	Delhi	New Delhi	North
225	PRINCE SONI	IBBI/IPA-001/IP-P-02608/2021-2022/14014	princesoni9.ca@gmail.com	None	Delhi	New Delhi	North

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226	Sandeep Kumar Vij	IBBI/IPA-001/IP-P-02687/2022-2023/14094	caipsandeepvij@gmail.com	"Others (Not Applicable)"	Delhi	New Delhi	North
227	RAJENDER PAL CHANDEL	IBBI/IPA-002/IP-N01220/2022-2023/14135	rpchandel.ip@gmail.com	"Manufacturing, Others (Pharma)"	Delhi	New Delhi	North
228	Gaurav Mittal	IBBI/IPA-001/IP-P-02713/2022-2023/14140	gauravmittal.ipprofessional@gmail.com	"Others (Logistics)"	Delhi	New Delhi	North
229	Vijender Kumar Jain	IBBI/IPA-001/IP-P-01581/2022-2023/14151	vijenderj@hotmail.com	"Real Estate"	Delhi	New Delhi	North
230	Gaurav Gupta	IBBI/IPA-001/IP-P-02745/2022-2023/14195	gaurav.ca2010@gmail.com	"Others (healthcare)"	Delhi	New Delhi	North
231	Rajeev Khurana	IBBI/IPA-001/IP-P-02760/2022-2023/14230	rk.rajeevkhurana@outlook.com	None	Delhi	New Delhi	North
232	Gaurav Garg	IBBI/IPA-001/IP-P-02761/2022-2023/14231	cagauravgarg86@gmail.com	None	Delhi	New Delhi	North
233	Vipin Garg	IBBI/IPA-001/IP-P-02777/2022-2023/14262	vipingarg@vnc.in	None	Delhi	New Delhi	North
234	Neeraj Singhal	IBBI/IPA-002/IP-N01255/2023-2024/14295	nslegalexpert@gmail.com	None	Delhi	New Delhi	North
235	RAJNISH	IBBI/IPA-001/IP-P-02793/2023-2024/14311	rajnishtomar1@gmail.com	None	Delhi	New Delhi	North
236	ANIL KUMAR PAL	IBBI/IPA-001/IP-P-02813/2023-2024/14321	palakrpoofice@gmail.com	None	Delhi	New Delhi	North
237	Gopal Garg	IBBI/IPA-001/IP-P-02803/2023-2024/14339	gopalgarg1987@gmail.com	None	Delhi	New Delhi	North

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238	SUCHETA GUPTA	IBBI/IPA-002/IP-N01292/2024-2025/14450	suchetaguptaandassociates@gmail.com	None	Delhi	New Delhi	North
239	ABHISHEK PERIWAL	IBBI/IPA-002/IP-N01305/2024-2025/14482	ipabhishek.work@gmail.com	"Electricity, Construction, Real Estate, Manufacturing, Others (Education Institutions, Renewable energy sectors)"	Delhi	New Delhi	North
240	Mukul Anand Singh	IBBI/IPA-002/IP-N01306/2024-2025/14493	singhmukul1312@gmail.com	None	Delhi	New Delhi	North
241	Saurabh Mittal	IBBI/IPA-001/IP-P-02916/2024-2025/14496	ipsaurabhmittal@gmail.com	None	Delhi	New Delhi	North
242	RAJNISH KUMAR DUDEJA	IBBI/IPA-001/IP-P-02977/2025-2026/14549	rajnishdudeja69@gmail.com	None	Delhi	New Delhi	North
243	Vaibhav Sharma	IBBI/IPA-002/IP-N01333/2025-2026/14551	sharma.vaibhav129@gmail.com	None	Delhi	New Delhi	North
244	BALADEVA CHITRANJAN	IBBI/IPA-002/IP-N01325/2025-2026/14588	bchitranjan@gmail.com	None	Delhi	New Delhi	North
245	Mr. Shravan Kumar Vishnoi	IBBI/IPA-002/IP-N00040/2016-2017/10079	shravan.vishnoi@yahoo.com	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Sugar and Distillery, Metal, Chemical)"	Uttar Pradesh	Allahabad	North
246	Vimal Kumar	IBBI/IPA-002/IP-N00995/2020-2021/13236	maidvimal1@rediff.com	"Wholesale and Retail Trade, Manufacturing, Others (Environment Consultant, Fur & Fabrics)"	Uttar Pradesh	Allahabad	North
247	Mr. Anupam Tiwari	IBBI/IPA-003/IP-N00018/2017-18/10131	tiwari.anupam23@gmail.com	"Manufacturing"	Uttar Pradesh	Allahabad	North
248	Mr. Deepak Kumar Agarwal	IBBI/IPA-002/IP-N00584/2017-18/11778	dkagarwal.ip@gmail.com	"Real Estate, Manufacturing, Others (Building of complete constructions or parts thereof; civil engineering)"	Uttar Pradesh	Allahabad	North

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249	Ms. Hemi Gupta	IBBI/IPA-002/IP-N00147/2017-18/10383	hemigupta@rediffmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Uttar Pradesh	Allahabad	North
250	Mr. Sanju Kumar	IBBI/IPA-002/IP-N00865/2019-2020/12798	krsanjusingh@yahoo.com	"Wholesale and Retail Trade, Others (Trade and services)"	Uttar Pradesh	Allahabad	North
251	SHIVANAND CHAUDHARY	IBBI/IPA-001/IP-P-02661/2021-2022/14049	cashivanand12@gmail.com	"Real Estate"	Uttar Pradesh	Allahabad	North
252	Mr. Rajiv Bhatnagar	IBBI/IPA-001/IP-P00075/2017-18/10160	carajivbhatnagar@gmail.com	"Wholesale and Retail Trade, Manufacturing, Transport, Others (Automobiles ,Renewal Energy, Chemical Industry , Rice Mill, Information Technology)"	Uttarakhand	Allahabad	North
253	Mr. Pramod Kumar Sharma	IBBI/IPA-002/IP-N00110/2017-18/10258	pksharmafcs@gmail.com	"Construction, Real Estate, Manufacturing, Others (Paper and food and Media)"	Uttar pradesh	Allahabad	North
254	Ms. Manisha Rawat	IBBI/IPA-002/IP-N00233/2017-18/10684	manisharawatfcs@gmail.com	"Hotels, Construction, Real Estate"	Uttar Pradesh	Allahabad	North
255	Mr. Satyendra Sharma	IBBI/IPA-002/IP-N00737/2018-2019/12260	satyendrasirp@gmail.com	"Construction, Manufacturing, Others (MOVIE THEATRES, WATER AND WASTE MANAGEMENT TREATMENT, PRINTING, BULLION, FINANCIAL SERVICES, OPERATING IN THE STOCK TRADING ACTIVITIES)"	Uttar Pradesh	Allahabad	North
256	Deepak Kumar Garg	IBBI/IPA-002/IP-N00796/2019-2020/12560	deepakgarg07@rediffmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Uttar Pradesh	Allahabad	North
257	Pawan Garg	IBBI/IPA-002/IP-N01011/2020-2021/13267	cspawan.garg@gmail.com	"Real Estate, Manufacturing"	Uttar Pradesh	Allahabad	North
258	Mr. Rakesh Jindal	IBBI/IPA-001/IP-P00375/2017-18/10632	ca.rakeshjindal@gmail.com	"Hotels, Construction, Real Estate, Manufacturing, Others (Agro Food Park)"	Uttar Pradesh	Allahabad	North

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259	Mr. Ranjeet Kumar Verma	IBBI/IPA-002/IP-N00301/2017-18/10859	IRP.RANJEETCS@GMAIL.COM	"Wholesale and Retail Trade"	Uttar Pradesh	Allahabad	North
260	Ms. Babita Jain	IBBI/IPA-002/IP-N00321/2017-2018/10926	jainbabita06@gmail.com	"Construction, Manufacturing"	Uttar Pradesh	Allahabad	North
261	Mr. Piyush Moona	IBBI/IPA-001/IP-P00990/2017-2018/11630	piyushmoona@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Banquet & Catering Services, Road maintenance / Toll operations)"	Uttar Pradesh	Allahabad	North
262	Mr. Bhoopesh Gupta	IBBI/IPA-001/IP-P-01468/2018-2019/12271	cabhoopesh@rediffmail.com	"Construction, Manufacturing"	Uttar Pradesh	Allahabad	North
263	Mr. Avneesh Srivastava	IBBI/IPA-001/IP-P01845/2019-2020/12869	caavneesh11@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Uttar Pradesh	Allahabad	North
264	Pawan Lohia	IBBI/IPA-001/IP-P-02021/2020-2021/13160	pawanlohea@gmail.com	"Construction, Others (Information Technology)"	Uttar Pradesh	Allahabad	North
265	sunil sethi	IBBI/IPA-003/ICAIN00426/2022-2023/14179	ssethi412@gmail.com	"Manufacturing"	Uttar Pradesh	Allahabad	North
266	Ashish Sharma	IBBI/IPA-001/IP-P-02825/2023-2024/14375	ashishkrishnacap@gmail.com	"Manufacturing"	Uttar Pradesh	Allahabad	North
267	Mr. Manish Jain	IBBI/IPA-001/IP-P00874/2017-2018/11472	manish1974jain@yahoo.com	None	Uttar Pradesh	Allahabad	North
268	Mr. Abhay Kumar	IBBI/IPA-002/IP-N00504/2017-2018/11559	km.abhay@gmail.com	"Hotels, Real Estate, Others (Financial Sector)"	Uttar Pradesh	Allahabad	North
269	Rakesh Kumar Gupta	IBBI/IPA-001/IP-P01656/2019-2020/12607	rkg_gzb@hotmail.com	"Others (Agro- fertilizers)"	Uttar Pradesh	Allahabad	North
270	Mr. Puneet Sakhija	IBBI/IPA-001/IP-P01820/2019-2020/12792	capuneetsakhija@gmail.com	"Real Estate"	Uttar Pradesh	Allahabad	North
271	Vishal Kumar Pandey	IBBI/IPA-001/IP-P01885/2019-2020/12947	vishalkpandeyca@gmail.com	None	Uttar Pradesh	Allahabad	North
272	ANKIT AGARWAL	IBBI/IPA-001/IP-P-01954/2020-2021/13095	DRANKITCA@GMAIL.COM	None	Uttar Pradesh	Allahabad	North
273	Rajesh Srivastava	IBBI/IPA-001/IP-P-01998/2020-2021/13138	rajesh1701_1@gmail.com	None	Uttar Pradesh	Allahabad	North
274	Deepak Mittal	IBBI/IPA-001/IP-P-02096/2020-2021/13264	reshmaandco@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Uttar Pradesh	Allahabad	North

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275	Varun Goel	IBBI/IPA-001/IP-P-02165/2020-2021/13339	ip.varungoel@gmail.com	"Real Estate, Manufacturing"	Uttar Pradesh	Allahabad	North
276	Meenu Goel	IBBI/IPA-001/IP-P-02260/2020-2021/13467	cameenugoel08@yahoo.com	None	Uttar Pradesh	Allahabad	North
277	VISHAL SHARMA	IBBI/IPA-001/IP-P-02265/2020-2021/13481	jpvishalsharma2021@gmail.com	"Manufacturing"	Uttar Pradesh	Allahabad	North
278	ANIL SINGH PATWAL	IBBI/IPA-002/IP-NO1096/2020-2021/13516	fcmaasp@gmail.com	None	Uttarakhand	Allahabad	North
279	SAURABH AGARWAL	IBBI/IPA-001/IP-P-02352/2021-2022/13563	agarwalsaurabh19@outlook.com	"Manufacturing"	Uttarakhand	Allahabad	North
280	Mahendra Nath	IBBI/IPA-001/IP-P-02190/2021-2022/13569	mnathfca@gmail.com	None	Uttar Pradesh	Allahabad	North
281	Rajat Kumar Mehra	IBBI/IPA-002/IP-N01180/2021-2022/13933	mehra6@rediffmail.com	None	Uttar Pradesh	Allahabad	North
282	ISHENDRA PANDEY	IBBI/IPA-001/IP-P-02591/2021-2022/14019	ishendrapandey@yahoo.co.in	None	Uttar Pradesh	Allahabad	North
283	Virendra Maurya	IBBI/IPA-001/IP-P-02627/2021-2022/14022	virendramaurya.ip@gmail.com	"Electricity, Hotels, Construction, Real Estate, Manufacturing, Transport"	Uttar Pradesh	Allahabad	North
284	ishant jain	IBBI/IPA-001/IP-P-02530/2021-2022/14038	caij1788@gmail.com	None	Uttar Pradesh	Allahabad	North
285	PRADEEP KUMAR VERMA	IBBI/IPA-001/IP-P-01884/2022-2023/14134	verma.pradeep@yahoo.com	None	Uttar Pradesh	Allahabad	North
286	chhavi pandey	IBBI/IPA-001/IP-P-02689/2022-2023/14156	chhavi_consultant@yahoo.co.in	None	Uttar Pradesh	Allahabad	North
287	Manish Srivastava	IBBI/IPA-001/IP-P-02815/2023-2024/14332	shrivastav_manish@hotmail.com	None	Uttar Pradesh	Allahabad	North
288	DEEPAK SINGH	IBBI/IPA-003/ICAI-N-00447/2023-2024/14350	deepaksingh1965@gmail.com	None	Uttar Pradesh	Allahabad	North
289	Shalini Bhatnagar	IBBI/IPA-001/IP-P-02878/2024-2025/14403	cashalini@srivastava@gmail.com	None	Uttarakhand	Allahabad	North

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	State/U.T.	Bench	Zone
290	Alakto Majumder	IBBI/IPA-001/IP-P-02857/2024-2025/14407	alakto.ip@gmail.com	None	Uttar Pradesh	Allahabad	North
291	Arvind Kumar saxena	IBBI/IPA-001/IP-P-02901/2024-2025/14453	aksaxena2001@rediffmail.com	None	Uttar Pradesh	Allahabad	North
292	SAKET PURI	IBBI/IPA-001/IP-P-02919/2024-2025/14485	saketpuri65@gmail.com	None	Uttar Pradesh	Allahabad	North
293	MAYANK TAYAL	IBBI/IPA-001/IP-P-02947/2025-2026/14528	mayanktayal555@gmail.com	None	Uttarakhand	Allahabad	North
294	Manu Gupta	IBBI/IPA-001/IP-P-02955/2025-2026/14544	manu8704@gmail.com	None	Uttarakhand	Allahabad	North
295	AMRIT RAJ	IBBI/IPA-001/IP-P-02940/2025-2026/14547	ipamritraj@gmail.com	None	Uttar Pradesh	Allahabad	North
296	SUDHIR BABU SAXENA	IBBI/IPA-003/IPA-ICAI-N-00480/2025-2026/14567	sudhirbsaxena73@gmail.com	None	Uttar Pradesh	Allahabad	North
297	SAURABH PRATAP SINGH	IBBI/IPA-001/IP-P-02960/2025-2026/14592	saurabhsinghip2@gmail.com	None	Uttar Pradesh	Allahabad	North

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298	Mr. Sanjay Kumar Aggarwal	IBBI/IPA-002/IP-N00126/2017-18/10295	sanjayaggarwal.fcs@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Iron and Steel, Textiles, Rice Industries and Construction, Cotton Industry)"	Punjab	Chandigarh	North
299	Mr. Rohit Sehgal	IBBI/IPA-001/IP-P00528/2017-2018/10953	iamrs101@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Textiles)"	Haryana	Chandigarh	North
300	Mr. Rajiv Khurana	IBBI/IPA-001/IP-P00126/2017-18/10268	ip.rajivkhurana@gmail.com	"Electricity, Manufacturing, Others (Paper, Pharmaceuticals, Automotive Armouring, Textiles)"	Chandigarh	Chandigarh	North
301	Ms. Maya Gupta	IBBI/IPA-002/IP-N00363/2017-2018/11061	fcsmayagupta@gmail.com	"Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Transport, Others (Iron, steel and power industry, film production and entertainment sector)"	Punjab	Chandigarh	North
302	Mr. Sanyam Goel	IBBI/IPA-002/IP-N00138/2017-18/10397	goelsanyam@gmail.com	"Real Estate, Manufacturing"	Haryana	Chandigarh	North
303	Mr. Naveen Kumar Jain	IBBI/IPA-001/IP-P00650/2017-2018/11097	insolvencyprofessional@rediffmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Transport, Others (Pharmaceutical, Service Sector, Electronics,)"	Haryana	Chandigarh	North
304	Mr. Vigyan Prakash Arora	IBBI/IPA-001/IP-P01106/2017-18/11797	vigyan@vigyanarora.com	"Electricity, Manufacturing, Others (Manufacture of rubber products, Manufacture of cement, lime and plaster)"	Chandigarh	Chandigarh	North
305	Mr. Prem Chand Goyal	IBBI/IPA-001/IP-P01780/2019-2020/12710	pcg47758@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Chemical , Rice Shelling, Spinning and textile)"	Punjab	Chandigarh	North
306	Madan Mohan Dhupar	IBBI/IPA-002/IP-N00860/2019-2020/12768	dhuparmm@gmail.com	"Manufacturing"	Haryana	Chandigarh	North
307	Sandeep Kumar Chitkara	IBBI/IPA-001/IP-P-01976/2020-2021/13084	sandchit9@gmail.com	"Manufacturing"	Chandigarh	Chandigarh	North

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308	Nikhil Sachdeva	IBBI/IPA-001/IP-P-02743/2022-2023/14184	nikhilsachdeva.ca@gmail.com	"Manufacturing, Others (Iron and Steel Industry, Financial Intermediation, Manpower Supply industry, Textile Industry, Finance, Spinning Mills, FMCG)"	Punjab	Chandigarh	North
309	Mr. Rajeev Bhambri	IBBI/IPA-002/IP-N00152/2017-2018/10399	rajeev.bambri@gmail.com	"Real Estate, Manufacturing"	Punjab	Chandigarh	North
310	Mr. Deepak Thukral	IBBI/IPA-002/IP-N00182/2017-18/10453	deepakthukral1@gmail.com	"Manufacturing, Others (others)"	Haryana & Punjab	Chandigarh	North
311	Mr. Krishan Vrind Jain	IBBI/IPA-001/IP-P00284/2017-2018/10528	jainkv@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Others (Real estate, Automobile Dealerships, Pharmaceuticals, Bulk Drugs, Packaging, Engineering, ITESM, food, Software Industry, Sanitary & bath Fittings Industry, Manufacturing sector industries))"	Punjab	Chandigarh	North
312	Mr. Anil Arora	IBBI/IPA-001/IP-P00729/2017-2018/11224	ca.anil@gmail.com	"Others (Paper & Production, Entertainment, Software & Technology)"	Punjab	Chandigarh	North
313	Gurdev Bassi	IBBI/IPA-001/IP-P01633/2019-2020/12504	ipgurdevbassi@gmail.com	"Manufacturing, Others (Service and Food)"	Chandigarh	Chandigarh	North
314	Abhimanyu Mittal	IBBI/IPA-001/IP-P01870/2019-2020/12893	ca.mittalabhi@gmail.com	"Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing"	Haryana	Chandigarh	North
315	Harmanjit Singh	IBBI/IPA-001/IP-P-02034/2020-2021/13080	ipcaharmanghai@gmail.com	"Construction, Real Estate, Transport, Others (Hydro Power Project , Service Industry , Cement Industry.)"	Punjab	Chandigarh	North
316	Deepankur Sharma	IBBI/IPA-001/IP-P-02236/2020-2021/13419	deepankursharma@yahoo.com	"Manufacturing, Others (Rice Sheller, Vehicles Spare Parts, NBFC(Suspended License),)"	Chandigarh	Chandigarh	North
317	ANKUR BANSAL	IBBI/IPA-003/ICAI-N-00370/2021-2022/13820	ip.caankur@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing, Transport, Others (AIRPORT SERVICES, BOTTLING PLANT, TEXTILE, ETC)"	Chandigarh	Chandigarh	North
318	Manohar Suman	IBBI/IPA-003/00393/2021-2022/14003	manoharsuman10@gmail.com	"Electricity, Manufacturing, Others (Food & Beverages)"	Haryana	Chandigarh	North

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319	Mr. Bhupesh Gupta	IBBI/IPA-002/IP-N00030/2016-2017/10067	bkg.majestic@gmail.com	"Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Wind & Solar Energy, Renewable Energy, Manufacturing of Textiles & Garments, Food Processing & Dairy, Agriculture, Hosiery Mills, Vehicle Retail and Sale, Retail Trade, Wholesale Trade)"	Chandigarh	Chandigarh	North
320	Mr. Rajeev Bansal	IBBI/IPA-001/IP-P00226/2017-18/10425	carajeevbansal@yahoo.com	"Construction, Others (health)"	Haryana	Chandigarh	North
321	Mr. Harsh Garg	IBBI/IPA-001/IP-P00243/2017-18/10472	harsh.garg81@gmail.com	"Construction"	Chandigarh	Chandigarh	North
322	Mr. Desh Deepak	IBBI/IPA-001/IP-P00648/2017-2018/11105	deshdeepak297@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Rice Milling, Mushroom Farming,)"	Chandigarh	Chandigarh	North
323	Mr. Harish Malhotra	IBBI/IPA-001/IP-P00728/2017-2018/11223	ca.harish@gmail.com	"Others (Chemicals, Agriculture/Biofuel, Finance)"	Punjab	Chandigarh	North
324	Mr. Gautam Mittal	IBBI/IPA-001/IP-P01331/2018-2019/12058	mittalgautam@yahoo.com	"Wholesale and Retail Trade, Manufacturing, Others (Auto parts, Rice sheller, Food processing etc)"	Punjab	Chandigarh	North
325	Mr.Naresh Kumar goel	IBBI/IPA-002/IP-N00696/2018-2019/12323	nkg1964@rediffmail.com	"Wholesale and Retail Trade, Manufacturing"	Haryana	Chandigarh	North
326	Dharmendra Kumar Bhasin	IBBI/IPA-002/IP-N00816/2019-2020/12564	ipdkbhasin@gmail.com	"Electricity, Wholesale and Retail Trade, Manufacturing"	Punjab	Chandigarh	North
327	CS DEWAN ASPARAN NABI	IBBI/IPA-002/IP-N00962/2020-2021/13135	danaasparan@yahoo.com	"Wholesale and Retail Trade, Others (Textile Retailers and Distributors, Others- Rice Shellers, Rice Grains etc)"	Punjab	Chandigarh	North
328	AMIT KUMAR GOYAL	IBBI/IPA-003/ICAI-N-00317/2020-2021/13342	akgoyal47@yahoo.com	"Real Estate, Others (Agriculture)"	Punjab	Chandigarh	North
329	Ashok Kakkar	IBBI/IPA-002/IP-N01066/2020-2021/13407	akkakkar.58@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate"	Chandigarh	Chandigarh	North
330	CA Pramod Kumar Misra	IBBI/IPA-001/IP-P-02669/2022-2023/14099	capkmisra@gmail.com	"Electricity, Wholesale and Retail Trade, Manufacturing"	Haryana	Chandigarh	North

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331	Mr. Nipan Bansal	IBBI/IPA-001/IP-P00039/2017-2018/10100	irp@parshotamandassociates.com	"Manufacturing, Others (Paper Manufacturing, Power Generation, FMCG Industry, Textile Manufacturing, Cycle Manufacturing, Yarn Manufacturing,)"	Punjab	Chandigarh	North
332	Mr. Prem Kumar Garg	IBBI/IPA-001/IP-P00346/2017-18/10647	capremgarg@gmail.com	"Others (PAPER CUP INDUSTRY)"	Chandigarh	Chandigarh	North
333	Mr. Subhash Saini	IBBI/IPA-002/IP-N00449/2017-2018/11241	subhsaini1@gmail.com	"Manufacturing"	Chandigarh	Chandigarh	North
334	Mr. Mahesh Bansal	IBBI/IPA-001/IP-P00785/2017-2018/11341	emmbee.consulting@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Manufacturing"	Punjab	Chandigarh	North
335	Mr. Dinesh Kumar	IBBI/IPA-001/IP-P00860/2017-2018/11442	dkgc2004@yahoo.com	"Manufacturing"	Haryana	Chandigarh	North
336	Mr. Madan Lal Aggarwal	IBBI/IPA-002/IP-N00497/2017-2018/11553	aggarwalmadan@gmail.com	"Others (Hitech Drycleaning)"	Chandigarh	Chandigarh	North
337	Mr. Arun Gupta	IBBI/IPA-001/IP-P01323/2018-2019/12055	arunsapna.ca@gmail.com	"Manufacturing, Others (PAPER MILL, SPINTEX, IRON AND STEEL , FURNANCE, RICE SHELLOR, FORGING, Rice)"	Punjab	Chandigarh	North
338	Mrs. Sapna Gupta	IBBI/IPA-001/IP-P01324/2018-2019/12056	sapnaarun.ca@gmail.com	"Wholesale and Retail Trade, Others (Education, Readymade Garment)"	Punjab	Chandigarh	North
339	Mr. Vivek Bansal	IBBI/IPA-001/IP-P-01475/2018-2019/12249	irp.vivekbansalca@gmail.com	"Wholesale and Retail Trade, Manufacturing"	Punjab	Chandigarh	North
340	Mr. Vanit Kumar Mittal	IBBI/IPA-001/IP-P-01483/2018-2019/12252	vanit.mittal@vmtcorpadvisor.com	"Construction, Real Estate, Transport"	Haryana	Chandigarh	North
341	Naveen Singal	IBBI/IPA-001/IP-P01650/2019-2020/12520	naveen@rvalutech.com	"Construction, Manufacturing, Others (Pharma)"	Haryana	Chandigarh	North
342	Mr. Gurbinder Singh	IBBI/IPA-001/IP-P01787/2019-2020/12720	gurbinderca@gmail.com	"Others (Textile)"	Chandigarh	Chandigarh	North
343	Mr. Khushvinder Singhal	IBBI/IPA-002/IP-N00888/2019-2020/12833	kvsinghal@gmail.com	"Real Estate, Manufacturing, Transport, Others (Travel Agency)"	Haryana	Chandigarh	North

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344	Ashok Malik	IBBI/IPA-001/IP-P01913/2019-2020/12957	malikandmalikadvocates@gmail.com	"Manufacturing, Others (business management consultancy activities)"	Punjab	Chandigarh	North
345	Yatin Sharma	IBBI/IPA-001/IP-P-02008/2020-2021/13112	SHARMAYATIN@YAHOO.COM	"Construction, Manufacturing"	Haryana	Chandigarh	North
346	Bhupinder Sethi	IBBI/IPA-001/IP-P-02144/2020-2021/13366	ip.brsethi@gmail.com	"Wholesale and Retail Trade, Manufacturing, Transport, Others (Cotton Ginning, Textiles Manufacturing, Automobiles dealership, Automobiles service station , Automobiles spares, transport & Logistics, Hospitality)"	Punjab	Chandigarh	North
347	vipin agarwal	IBBI/IPA-001/IP-P-02391/2021-2022/13680	vipin.agarwal.ggn@gmail.com	"Wholesale and Retail Trade"	Haryana	Chandigarh	North
348	Parminder Singh Bhullar	IBBI/IPA-002/IP-N01127/2021-2022/13700	advocate.psb@gmail.com	"Construction, Real Estate, Manufacturing, Transport, Others (Food & Beverages)"	Punjab	Chandigarh	North
349	Prashant Gupta	IBBI/IPA-001/IP-P-02471/2021-2022/13868	pgupta.rp@gmail.com	"Construction, Real Estate, Manufacturing, Others (BUSINESS OF POULTRY BREEDING)"	Haryana	Chandigarh	North
350	RAJ KUMAR SONI	IBBI/IPA-002/IP-N01219/2022-2023/14136	rksoni.ip@gmail.com	"Wholesale and Retail Trade"	Haryana	Chandigarh	North
351	atul kumar kinra	IBBI/IPA-002/IP-N01230/2022-2023/14162	atukin61@gmail.com	"Real Estate"	Chandigarh	Chandigarh	North
352	AMARJEET SINGH	IBBI/IPA-002/IP-N01287/2023-2024/14392	amarjeetsingh5400@gmail.com	"Manufacturing, Others (Food & Beverages)"	Chandigarh	Chandigarh	North
353	Shrishti Garg	IBBI/IPA-001/IP-P-02929/2025-2026/14509	ip.shrishtigarg@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Haryana	Chandigarh	North
354	POOJA GUPTA	IBBI/IPA-001/IP-P-02937/2025-2026/14513	ippojagupta.chd@gmail.com	"Manufacturing"	Chandigarh	Chandigarh	North

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355	Mr. Vipul Garg	IBBI/IPA-001/IP-P00462/2017-2018/10805	vipul_ca@rediffmail.com	"Electricity, Wholesale and Retail Trade, Manufacturing"	Haryana	Chandigarh	North
356	Mr. Mohit Chawla	IBBI/IPA-001/IP-P00524/2017-2018/10949	camohitchawla@gmail.com	"Manufacturing, Others (PEB, Agriculture, Textile, Forging)"	Punjab	Chandigarh	North
357	Mr. Krishan Rajesh Chaudhary	IBBI/IPA-001/IP-P00684/2017-2018/11161	krajeshchaudhary@gmail.com	"Manufacturing"	Haryana	Chandigarh	North
358	Mr. Ashish Agarwal	IBBI/IPA-001/IP-P00688/2017-2018/11165	ashishagarwalca@gmail.com	"Manufacturing"	Punjab	Chandigarh	North
359	Mr. Vipan Kumar Gupta	IBBI/IPA-001/IP-P00935/2017-2018/11539	fcavipan@gmail.com	None	Punjab	Chandigarh	North
360	Mr. Gopal Lal Baser	IBBI/IPA-002/IP-N00553/2017-2018/11677	gopal.baser1972@gmail.com	None	Haryana	Chandigarh	North
361	Mr. Arvind Kumar	IBBI/IPA-001/IP-P01120/2018-19/11865	caarvindchauhan@gmail.com	"Wholesale and Retail Trade, Manufacturing"	Haryana	Chandigarh	North
362	Mr. Inder Jeet Khattar	IBBI/IPA-003/IP-N000156/2018-2019/12102	khattartania@rediffmail.com	"Manufacturing"	Haryana	Chandigarh	North
363	Mrs. Pooja Trikha	IBBI/IPA-001/IP-P01375/2018-2019/12173	pooja_trikha@hotmail.com	"Manufacturing"	Punjab	Chandigarh	North
364	Mr. Ajay Kumar Siwach	IBBI/IPA-002/IP-N00668/2018-2019/12214	siwachajay@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Haryana	Chandigarh	North
365	Mr. Praveen Ranka	IBBI/IPA-002/IP-N00746/2018-2019/12261	unitymgt@rediffmail.com	"Electricity"	Haryana	Chandigarh	North
366	Mr. Mukesh Kumar	IBBI/IPA-001/IP-P-01498/2018-2019/12268	ca.mukeshmittal@gmail.com	"Electricity, Wholesale and Retail Trade, Manufacturing, Transport"	Haryana	Chandigarh	North
367	Mr. Poonam Chand Jain	IBBI/IPA-002/IP-N00702/2018-2019/12274	cspjain@gmail.com	"Electricity"	Haryana	Chandigarh	North
368	Mrs. Ramanpreet Kaur	IBBI/IPA-001/IP-P01378/2018-2019/12301	raman.impacca@gmail.com	None	Haryana	Chandigarh	North
369	Mr. Sachit Soni	IBBI/IPA-001/IP-P01413/2018-2019/12335	sachitsoni@gmail.com	"Manufacturing"	Haryana	Chandigarh	North

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	State/U.T.	Bench	Zone
370	Mr. Vikas Gupta	IBBI/IPA-001/IP-P01317/2018-2019/12420	vikas_fca@yahoo.com	None	Punjab	Chandigarh	North
371	Mr. Rajiv Kumar	IBBI/IPA-001/IP-P01546/2018-2019/12455	rajivjindal72@gmail.com	None	Punjab	Chandigarh	North
372	Mr. Surinder Kumar Gupta	IBBI/IPA-001/IP-P01710/2019-2020/12682	skgupta22365@gmail.com	None	Punjab	Chandigarh	North
373	Mr. Rajeeesh Gupta	IBBI/IPA-001/IP-P01747/2019-2020/12705	rajeesh_chd@yahoo.com	None	Chandigarh	Chandigarh	North
374	Jaramu Ram Thakur	IBBI/IPA-001/IP-P-01869/2019-2020/12933	jrrthakurvms@gmail.com	"Manufacturing"	Punjab	Chandigarh	North
375	RAJEEV MAWKIN	IBBI/IPA-002/IP-N00961/2020-2021/13048	rajeevip2020@gmail.com	"Others (IT enabled services)"	Haryana	Chandigarh	North
376	Suresh Kumar Malhotra	IBBI/IPA-001/IP-P-02109/2020-2021/13266	sureshkmalhotra1@gmail.com	None	Jammu and Kashmir	Chandigarh	North
377	VIKAS KUMAR	IBBI/IPA-001/IP-P-02120/2020-2021/13282	vikasjaswal80@gmail.com	None	Punjab	Chandigarh	North
378	Sandeep Lamba	IBBI/IPA-001/IP-P-02118/2020-2021/13310	advocate.sandeepplamba@gmail.com	None	Haryana	Chandigarh	North
379	Rohit Gupta	IBBI/IPA-001/IP-P-02186/2020-2021/13518	rohit.ca@gmail.com	None	Punjab	Chandigarh	North
380	SANJEEV BHANDARI	IBBI/IPA-001/IP-P-02328/2021-2022/13528	ipcasanjeevbandari.1@gmail.com	"Electricity"	Punjab	Chandigarh	North
381	Devinder Kumar Singla	IBBI/IPA-001/IP-P-02371/2021-2022/13585	singlaally@gmail.com	None	Chandigarh	Chandigarh	North
382	CHANDAN BHATIA	IBBI/IPA-001/IP-P-02320/2021-2022/13614	chandanbhatia.ip@gmail.com	"Construction, Real Estate, Manufacturing"	Haryana	Chandigarh	North

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383	HARVINDER SINGH DHAMI	IBBI/IPA-002/IP-N01145/2021-2022/13792	advocateharvinder662@gmail.com	None	Punjab	Chandigarh	North
384	Manojit Sengupta	IBBI/IPA-001/IP-P-02447/2021-2022/13795	resolutionprofessionalindia@gmail.com	"Electricity"	Haryana	Chandigarh	North
385	Archit Gupta	IBBI/IPA-001/IP-P-02509/2021-2022/13817	archit2176@gmail.com	None	Punjab	Chandigarh	North
386	sunil kumar jain	IBBI/IPA-001/IP-P-02487/2021-2022/13850	suniljain313@ymail.com	None	Haryana	Chandigarh	North
387	sunita	IBBI/IPA-002/IP-NO1208/2021-2022/14031	csskanwar@gmail.com	"Manufacturing, Others (Human Health Activities, Manufacture of Pharmaceuticals, Medicinal Chemicals and Botanical products.)"	Chandigarh	Chandigarh	North
388	SANDEEP KUMAR DHAWAN	IBBI/IPA-001/IP-P-02692/2022-2023/14123	IP.SANDEEPDHAWAN@GMAIL.COM	None	Haryana	Chandigarh	North
389	INDER RAJ SINGH SAINI	IBBI/IPA-001/IP-P-02826/2023-2024/14352	inderraj219@gmail.com	None	Punjab	Chandigarh	North
390	Anju Sharma	IBBI/IPA-001/IP-P-02851/2023-2024/14385	caanjusharma2011@gmail.com	None	Haryana	Chandigarh	North
391	Mamta	IBBI/IPA-002/IP-N01283/2024-2025/14413	ipmamta24@gmail.com	None	Punjab	Chandigarh	North
392	MAYANK WADHERA	IBBI/IPA-003/IPA-ICAI-N-00463/2024-2025/14489	camayankwadhera@gmail.com	None	Haryana	Chandigarh	North
393	ALKA GIRDHAR	IBBI/IPA-001/IP-P-02920/2024-2025/14506	alkagirdhar24@gmail.com	"Transport"	Haryana	Chandigarh	North
394	DAVINDER SINGH SAROYA	IBBI/IPA-003/IPA-ICAI-N-00465/2025-2026/14514	saroyaandsaroya@gmail.com	None	Punjab	Chandigarh	North
395	SATINDER SINGH	IBBI/IPA-001/IP-P-02935/2025-2026/14521	SATINDER_OBC@YAHOO.COM	None	Punjab	Chandigarh	North
396	ANIL JAIN	IBBI/IPA-001/IP-P-02966/2025-2026/14573	caaniljain2240@gmail.com	None	Haryana	Chandigarh	North
397	ATUL DEEP GUPTA	IBBI/IPA-003/IPA-ICAI-N-00479/2025-2026/14574	atuldeepgupta@gmail.com	None	Chandigarh	Chandigarh	North

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398	DIPI JAIN	IBBI/IPA-001/IP-P-02973/2025-2026/14576	skjain1294@gmail.com	None	Haryana	Chandigarh	North
399	Mr. Satyendra Prasad Khorania	IBBI/IPA-002/IP-N00002/2016-2017/10002	skhorania@live.com	"Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Automotors, Automobile, Food, Mining etc.)"	Rajasthan	Jaipur	North
400	Mr. Sourabh Malpani	IBBI/IPA-001/IP-P01265/2018-2019/12047	malpanijpr@gmail.com	"Wholesale and Retail Trade, Real Estate, Others (Jewellery manufacturing and Automobile)"	Rajasthan	Jaipur	North
401	Mr. Shreyansh Jain	IBBI/IPA-001/IP-P01683/2019-2020/12727	shreyansh.jain@mail.ca.in	"Wholesale and Retail Trade, Real Estate, Others (healthcare related services and furture involved in hospital construction and the provision of leasing or rental services for the operation,management and maintenance of hospital facilities and medical equipment.)"	Rajasthan	Jaipur	North
402	Jai Prakash Rawat	IBBI/IPA-001/IP-P-01969/2020-2021/13039	ipjprawat@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others ((Automobiles, Electrical Machinery))"	Rajasthan	Jaipur	North
403	Garima diggiwal	IBBI/IPA-001/IP-P-02018/2020-2021/13158	garima286@gmail.com	"Construction, Real Estate, Others (Internet service provider)"	Rajasthan	Jaipur	North
404	Mr. Rishabh Chand Lodha	IBBI/IPA-001/IP-P01075/2017-18/11766	rishabhlodha57@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Rajasthan	Jaipur	North
405	Mr. Kamal Kumar Jain	IBBI/IPA-001/IP-P00092/2017-18/10192	cakamaljain07@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others ((MANUFACTURE OF WEARING APPAREL, DRESSING AND DYEING, Manufacture of wood and of products of wood and cork, except Furniture, Agro food))"	Rajasthan	Jaipur	North

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406	Mr. Pawan Kumar Sharma	IBBI/IPA-001/IP-P-01679/2019-2020/12645	ca.pawansharma1@gmail.com	"Manufacturing, Others (Information Technology related to Insurance)"	Rajasthan	Jaipur	North
407	UMANG JAIN	IBBI/IPA-001/IP-P-01959/2020-2021/13105	caumang Jain@gmail.com	"Manufacturing, Others (Operating in Stones & Granites)"	Rajasthan	Jaipur	North
408	RAJNEESH SHARMA	IBBI/IPA-002/IP-N01013/2020-2021/13249	rajneeshsharmacs@gmail.com	"Manufacturing, Others (Information Technology, Chemical Industry)"	Rajasthan	Jaipur	North
409	PRABHU DAYAL PARSOYA	IBBI/IPA-002/-IP-N01132/2021-2022/13748	pdparsoya60@gmail.com	"Real Estate"	Rajasthan	Jaipur	North
410	Mr. Prashant Sharma	IBBI/IPA-001/IP-P00290/2017-18/10534	prashantfcjaipur@yahoo.com	"Real Estate, Manufacturing, Others (Information and Communication, Furniture, Media,)"	Rajasthan	Jaipur	North
411	Mr. Arvind kaushik	IBBI/IPA-001/IP-P00291/2017-18/10535	ca73588@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Rajasthan	Jaipur	North
412	Mr. Sudhir Bhansali	IBBI/IPA-001/IP-P01109/2017-18/11799	sbhansalico@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Packaging Health Service Sector iron & Steel, E- Services.)"	Rajasthan	Jaipur	North
413	Mr. Vijendra Bangar	IBBI/IPA-002/IP-N00688/2018-2019/12205	bangarv@gmail.com	"Construction, Real Estate, Manufacturing, Others (Jewellers , Share Brokers, Clothing etc..)"	Rajasthan	Jaipur	North
414	AJAY KUMAR ATOLIA	IBBI/IPA-001/IP-P-01988/2020-2021/13127	ajay@srgoyal.com	"Hotels, Wholesale and Retail Trade, Construction, Manufacturing"	Rajasthan	Jaipur	North
415	SHYAM SUNDAR MAHESHWARI	IBBI/IPA-001/IP-P-02115/2020-2021/13321	MHSWR.SHYAM@GMAIL.COM	"Others ((Operating in Stones & Granites))"	Rajasthan	Jaipur	North
416	Priyanka Chouhan	IBBI/IPA-001/IP-P-02348/2020-2021/13447	pc18lawyer@gmail.com	"Real Estate"	Rajasthan	Jaipur	North
417	Aparna Bhardwaj	IBBI/IPA-001/IP-P-02311/2021-2022/13568	ca.aparnabhardwaj1@gmail.com	"Others (Media)"	Rajasthan	Jaipur	North
418	sunil kumar	IBBI/IPA-001/IP-P-02607/2021-2022/14018	sunilca84@gmail.com	"Others (IT and potentially Health Care related services)"	Rajasthan	Jaipur	North

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419	Mahesh Chandra Sharma	IBBI/IPA-003/N-00433/2023-2024/14287	mcsharma2002@yahoo.co.in	"Others (Food, Dairy Products)"	Rajasthan	Jaipur	North
420	Gunjan Jain	IBBI/IPA-001/IP-P-02876/2024-2025/14409	gunjan.jain555@gmail.com	"Hotels, Others (Mining and fertilizers)"	Rajasthan	Jaipur	North
421	Ms. Pratibha Khandelwal	IBBI/IPA-002/IP-N00031/2016-17/10068	cspratibhak@gmail.com	"Hotels, Construction, Real Estate, Others (Hotel, Construction, real estate and others (Beer Industry & Trading))"	Rajasthan	Jaipur	North
422	Mr. Rakesh Kumar Singh	IBBI/IPA-001/IP-P00276/2017-18/10520	singhalca1971@gmail.com	"Others (Individual Insolvency)"	Rajasthan	Jaipur	North
423	Mr. Vishnu Upadhyay	IBBI/IPA-003/IP-N000153/2018-2019/11843	ipvishnu.upadhyay@gmail.com	"Construction, Manufacturing"	Rajasthan	Jaipur	North
424	Mr. Anoop Bhatia	IBBI/IPA-001/IP-P01142/2018-2019/11969	ip.anoopbhatia@gmail.com	"Manufacturing, Others (Mineral Water treatment)"	Rajasthan	Jaipur	North
425	Mr. Mahesh Chandra Purohit	IBBI/IPA-002/IP-N00690/2018-2019/12202	mcpurohit1107@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing"	Rajasthan	Jaipur	North
426	Mr. Ramakishan Agarwal	IBBI/IPA-003/IP-N00212/2018-2019/12364	ramakishan@aaainsolvency.com	None	Rajasthan	Jaipur	North
427	Vijay Gupta	IBBI/IPA-001/IP-P01719/2019-2020/12636	guptavijayincometax@gmail.com	None	Rajasthan	Jaipur	North
428	LALIT MAHESHWARI	IBBI/IPA-003/ICAI-N-00301/2020-2021/13246	lmaleshwariasp@gmail.com	None	Rajasthan	Jaipur	North
429	divya somani	IBBI/IPA-001/IP-P-02407/2021-2022/13670	cacsdivyasomani@gmail.com	"Others (Machinery & Equipment)"	Rajasthan	Jaipur	North
430	Sushil Kumar Verma	IBBI/IPA-001/IP-P-02679/2022-2023/14098	casushilverma@yahoo.co.in	None	Rajasthan	Jaipur	North

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431	AMAN VIJAY	IBBI/IPA-001/IP-P-02831/2023-2024/14378	IPAMANVIJAY@GMAIL.COM	None	Rajasthan	Jaipur	North
432	Akhilesh Tripathi	IBBI/IPA-002/IP-N01319/2025-2026/14553	aktakhil@gmail.com	None	Rajasthan	Jaipur	North
433	Mr. Suresh Kannan	IBBI/IPA-001/IP-P-01434/2018-2019/12277	sureshkannan10@gmail.com	"Real Estate, Manufacturing, Others (Hospital, Software Technology)"	Karnataka	Bengaluru	South
434	Mr. Ravindra Beleyur	IBBI/IPA-001/IP-P00189/2017-18/10368	ravi@beleyur.com	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Renewable Energy IT Telecom/Internet Services Textiles IT-Wholesale-Retail)"	Karnataka	Bengaluru	South
435	Mr. Ravindranath Narayana Rao	IBBI/IPA-001/IP-P00645/2017-2018/11099	ravishendige@gmail.com	"Others (Jewelry, Winery Unit, Steel, Technology)"	Karnataka	Bengaluru	South
436	Mr. Ratnakar Shetty	IBBI/IPA-001/IP-P01630/2019-2020/12718	rcshetty.co@gmail.com	"Real Estate"	Karnataka	Bengaluru	South
437	Pramod Srihair	IBBI/IPA-001/IP-P-02286/2021-2022/13674	pramod@capad.in	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Logistics, Technology, Retail Trade)"	Karnataka	Bengaluru	South
438	Mr. Ravi Sankar Devarakonda	IBBI/IPA-001/IP-P00095/2017-2018/10195	ravicaescmallb@gmail.com	"Electricity, Construction, Real Estate, Manufacturing"	Karnataka	Bengaluru	South
439	Mr. Madhugiri Venkatarayappa Sudarshan	IBBI/IPA-002/IP-N00561/2017-2018/11707	sudarshan.mv@outlook.com	"Wholesale and Retail Trade, Manufacturing, Others (Garments)"	Karnataka	Bengaluru	South
440	Mr. Addanki Haresh	IBBI/IPA-001/IP-P01064/2017-18/11757	addanki.haresh@gmail.com	"Wholesale and Retail Trade, Construction, Transport, Others (Software)"	Karnataka	Bengaluru	South
441	Mr. Srinivas Thatikonda	IBBI/IPA-002/IP-N00631/2018-19/11886	srinivas@srinivasthikonda.com	"Others (Building Facade works)"	Karnataka	Bengaluru	South
442	Mr. Raghunathan Krishnasamy	IBBI/IPA-002/IP-N00419/2017-2018/11200	cmaraghu@gmail.com	"Construction, Real Estate, Others (Real Estate)"	Karnataka	Bengaluru	South

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443	Mr. Anish Agarwal	IBBI/IPA-001/IP-P-01497/2018-2019/12256	ip.cispl@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (STEEL, DAIRY, HOSPITAL,DEPARTMENTAL STORE)"	Karnataka	Bengaluru	South
444	Mr. Balakrishnan Venkatachalam	IBBI/IPA-001/IP-P00229/2017-18/10458	cabalakrishnanip@gmail.com	"Electricity, Construction, Real Estate, Others (Ship Repair & Manufacturing, Information Technology)"	Karnataka	Bengaluru	South
445	Mr. Kondisetty Kumar Dushyantha	IBBI/IPA-002/IP-N00237/2017-18/10688	dushyanthak@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Real Estate, Others (Software, Sugar, Distillery, Insurance, Advisory and Consultants)"	Karnataka	Bengaluru	South
446	Pavitra S Vyas	IBBI/IPA-002/IP-N01144/2021-2022/13844	cspavitravyas@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Karnataka	Bengaluru	South
447	Akhila Bolla	IBBI/IPA-002/IP-N01259/2023-2024/14315	ip.akhilabolla@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (IT Sector)"	Karnataka	Bengaluru	South
448	Vishwanath K S	IBBI/IPA-001/IP-P-02861/2023-2024/14388	vishwanathks@mail.ca.in	"Manufacturing"	Karnataka	Bengaluru	South
449	Mr. Kanekal Chandrasekhar	IBBI/IPA-002/IP-N00642/2018-2019/11964	kanekal.chandru@gmail.com	"Manufacturing, Transport"	Karnataka	Bengaluru	South
450	DEVIKA SATHYANARAYANA	IBBI/IPA-002/IP-N00651/2020-2021/13221	Devikabushaan@gmail.com	"Real Estate, Manufacturing"	Karnataka	Bengaluru	South
451	T Narayanaswamy	IBBI/IPA-002/IP-N01078/2020-2021/13427	tnswamyubi@gmail.com	"Construction, Real Estate"	Karnataka	Bengaluru	South
452	Ramakrishna Kamat	IBBI/IPA-001/IP-P-02579/2021-2022/13935	kamatca2002@yahoo.com	"Others (E Commerce)"	Karnataka	Bengaluru	South
453	RANJANA SINGH	IBBI/IPA-002/IP-N01181/2021-2022/13968	ranjana@beleyur.com	"Manufacturing"	Karnataka	Bengaluru	South
454	PRAVEEN PRAKASH GHALI	IBBI/IPA-001/IP-P-02714/2022-2023/14190	cappghali@gmail.com	"Others (Education, Other Business)"	Karnataka	Bengaluru	South
455	GANMUR MADHUSUDHAN REDDY	IBBI/IPA-002/IP-N01308/2024-2025/14503	gmadhucs@gmail.com	"Others (Information Technology Sector)"	Karnataka	Bengaluru	South
456	Mr. Ramanahalli Shivanna Dodda Byregowda	IBBI/IPA-002/IP-N00583/2017-18/11775	rsdgowda@yahoo.co.in	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Karnataka	Bengaluru	South
457	Mr. Hari T Devadiga	IBBI/IPA-002/IP-N00752/2018-2019/12351	devadiga_hari@hotmail.com	"Hotels, Construction"	Karnataka	Bengaluru	South
458	Mr. Raghuram Manchi	IBBI/IPA-002/IP-N00840/2019-2020/12732	raghuram.manchi@gmail.com	"Real Estate, Manufacturing"	Karnataka	Bengaluru	South

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	State/U.T.	Bench	Zone
459	CHANDAN YAKKAR SHANBHOGUE	IBBI/IPA-001/IP-P-02251/2020-2021/13417	chandanshanbhogue@gmail.com	None	Karnataka	Bengaluru	South
460	Mugundan Thirumalai	IBBI/IPA-001/IP-P-02312/2020-2021/13476	tamugundan@gmail.com	None	Karnataka	Bengaluru	South
461	Padmanabhan Nair	IBBI/IPA-001/IP-P-02289/2020-2021/13495	paddy.ideck@gmail.com	"Others (Information technology)"	Karnataka	Bengaluru	South
462	HARALAHALLI SHEKARAPPA CHANDRASEKAR	IBBI/IPA-001/IP-P-02484/2021-2022/13777	auditor@cachandru.com	None	Karnataka	Bengaluru	South
463	Syam Prabhad TP	IBBI/IPA-001/IP-P-02628/2021-2022/14039	syamprabhad@sphandco.in	"Manufacturing"	Karnataka	Bengaluru	South
464	NARESH KUMAR TAILOR	IBBI/IPA-001/IP-P-02668/2021-2022/14063	canktaylor@icai.org	"Construction, Real Estate, Manufacturing"	Karnataka	Bengaluru	South
465	ANUJA BHATE	IBBI/IPA-002/IP-N01212/2022-2023/14077	culanuz@yahoo.co.in	None	Karnataka	Bengaluru	South
466	PRAFULLA GURULINGAYYA MELINAMANI	IBBI/IPA-001/IP-P-02680/2022-2023/14089	caprafullagm@gmail.com	None	Karnataka	Bengaluru	South

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467	MOHAN KUMAR BANGALORE SHANKARAPPA	IBBI/IPA-001/IP-P-02623/2022-2023/14208	mohan.kumar@consultzeus.com	None	Karnataka	Bengaluru	South
468	Venkatraman Prakash	IBBI/IPA-003/ICAI-N-00430/2023-2024/14302	prakashv61@gmail.com	None	Karnataka	Bengaluru	South
469	RAGHU RAJA H	IBBI/IPA-003/IPA-ICAI-N-00453/2024-2025/14438	hraghuraja@gmail.com	None	Karnataka	Bengaluru	South
470	JYOTINDRA KUMAR PARIDA	IBBI/IPA-001/IP-P-02913/2024-2025/14499	cajkparida@gmail.com	None	Karnataka	Bengaluru	South
471	N G Varshitha	IBBI/IPA-002/IP-P-01337/2025-2026/14541	ip.varshithang@gmail.com	None	Karnataka	Bengaluru	South
472	Sumana K	IBBI/IPA-001/IP-P-02958/2025-2026/14585	sumana.rao.k@gmail.com	None	Karnataka	Bengaluru	South
473	VIKRAM K MADDENNAVAR	IBBI/IPA-002/IP-N01323/2025-2026/14586	csvikram.blr@gmail.com	None	Karnataka	Bengaluru	South
474	Mr. Kalvakolanu Murali Krishna Prasad	IBBI/IPA-001/IP-P00967/2017-2018/11588	kmk123ip@gmail.com	"Electricity, Construction, Real Estate, Manufacturing, Transport"	Telangana	Hyderabad	South
475	Mr. Chillale Rajesh	IBBI/IPA-001/IP-P00699/2017-2018/11226	chillalerajesh@yahoo.co.in	"Electricity, Construction, Real Estate, Manufacturing, Others (Pharma, Technology, Biotech, Spinning units)"	Telangana	Hyderabad	South

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476	Mr. Kasi Srinivas	IBBI/IPA-003/IP-N00237/2019-2020/12840	Srinivaskashyap111080@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Manufacturing"	Telangana	Hyderabad	South
477	Mr. Gonugunta Madhusudhan Rao	IBBI/IPA-001/IP-P00181/2017-18/10360	madhucs1@gmail.com	"Others (Mfg of Cement, Life Science, Pharma, TOLLWAYS, ALUMINIUM, Oils, Engineering, Projects, Textiles, Spinning, Hotels, Dredging, Infrastructure, Generation of Power, Mfg of Transformers, Stabilizers, Power Saving Equipment, EPC Contracts, Transmission Lines Mfg&EPC, Bio Products, Organic Fertilizers and Chemical Fertilizers, Trading, Mfg of Sugar and Ethonal, ENTERTAINMENT, Solar Panels Mfg, Car Services, Mfg of Paper, Trading of Polymers, Consultancy Services Industry, Generation of Thermal Power, Gas based Power, Wind Plants, Construction of Ports, Trading of Electrical Items, Service Industry, Transmission of Power, Trading of Plants, Etc.,)"	Telangana	Hyderabad	South
478	Mr. Kambhammettu Sri Vamsi	IBBI/IPA-001/IP-P00664/2017-2018/11141	casrivamsi@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Food Processing, Rice Mill, Pharma, Power â€“ Gas, Paints, Chemicals, Steel, Rail Infra, Civil Works, Construction â€“ Residential & Commercial, Apparel, Jewellery, Commercial & Retail Leasing, Trading, Hotels & Leisure.)"	Telangana	Hyderabad	South
479	Murali Mohan Chevuturi	IBBI/IPA-003/00307/2020-2021/13464	mohan.chevuturi@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Telangana	Hyderabad	South
480	Manjeet Bucha	IBBI/IPA-002/IP-N00808/2019-2020/12551	manjeetbucha@gmail.com	"Others (Sugar, Pharma, Home Automation, Poultry Feed)"	Telangana	Hyderabad	South
481	PADMA PRIYANKA VANGALA	IBBI/IPA-002/IP-N00980-/2020-2021/13143	priyapoluri@gmail.com	"Others (Mining and Trading of Iron ore)"	Telangana	Hyderabad	South
482	Govada Venkata Subba Rao	IBBI/IPA-003/ICAI-N-00358/2021-2022/13753	govada.subbarao1@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Rice mills, agri-miize mnaufacturing, EPC construction , sea foods, hotels, retail out lets)"	Telangana	Hyderabad	South
483	Mr. Venkata Chalam Varanasi	IBBI/IPA-002/IP-N00267/2017-18/10780	vaaranasivkchalam@gmail.com	"Electricity, Manufacturing, Others (Infrastructure)"	Telangana	Hyderabad	South
484	Mrs. Kalpana G	IBBI/IPA-001/IP-P00756/2017-2018/11288	kalpanagonugunta1@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Others (Leather, Pharma, Solar power, EPC, shipping, transformers, paper, etc.)"	Telangana	Hyderabad	South
485	Mr. Chinnam Poorna Chandra Rao	IBBI/IPA-003/IP-N000119/2017-2018/11298	chinnam.poorna@gmail.com	"Electricity, Manufacturing, Others (SOLAR ENERGY, COTTON SPINNING, IT Enabled Services and Corporate Banking Correspondent, ROAD PROJECTS, ent)"	Telangana	Hyderabad	South

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486	Mr. Madhusudhana Reddy Maligi	IBBI/IPA-001/IP-P00843/2017-2018/11427	mmreddyandco@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (EPC Contracts, Civil Contracts, Electricity Distribution, Electric cables, Construction, Real Estate, Textile & Yarn Manufacturing, Jute Mills, Pharmaceutical including Homeo Products, Software Products and Services etc.,)"	Telangana	Hyderabad	South
487	Mrs. Mummaneni Vazra Laxmi	IBBI/IPA-001/IP-P00919/2017-2018/11526	emailtolak@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Transport"	Telangana	Hyderabad	South
488	Mr. Nethi Mallikarjuna Setty	IBBI/IPA-001/IP-P01251/2018-2019/11958	malliknethi@gmail.com	"Electricity, Manufacturing"	Telangana	Hyderabad	South

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489	Mr. Venka Reddy Bathina	IBBI/IPA-002/IP-N00645/2018-2019/12032	bvrcts123@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Information Technology)"	Telangana	Hyderabad	South
490	Mr. Dommetti Surya Rama Krishna Saibaba	IBBI/IPA-003/IP-N000165/2018-2019/12106	dsrk39@yahoo.com	"Real Estate"	Telangana	Hyderabad	South
491	Mr. Santosh Bhatia	IBBI/IPA-001/IP-P01750/2019-2020/12668	casantoshbhatia@gmail.com	"Others (JEWELLERY, AUTOMOBILE)"	Telangana	Hyderabad	South
492	Kotoju Vasudeva Rao	IBBI/IPA-002/IP-N00889/2019-2020/12924	vasurkotoju@gmail.com	"Others (Infotech and software development)"	Telangana	Hyderabad	South
493	Narender Reddy Banala	IBBI/IPA-003/ICAI-N-00376/2021-2022/13910	bnreddy.acs@gmail.com	"Wholesale and Retail Trade"	Telangana	Hyderabad	South
494	Gullapalli Kishore Babu	IBBI/IPA-003/ICAI-N-00384/2021-2022/13926	gkishorebabu@gmail.com	"Manufacturing"	Telangana	Hyderabad	South
495	Ravuru Hariprasd	IBBI/IPA-001/IP-P-02690/2022-2023/14126	hariprasadr17@gmail.com	"Others (Structural fabrication and galvanising and Autpmobiles)"	Telangana	Hyderabad	South
496	Chigilipalli Dhilleswara Rao	IBBI/IPA-001/IP-P-02912-C01/2023-2024/14298	dilleshwar.rao@decoderesolvency.com	"Electricity, Hotels, Construction, Real Estate, Manufacturing"	Telangana	Hyderabad	South
497	Mr. Ahalada Rao Vummenthala	IBBI/IPA-002/IP-N00074/2017-2018/10172	rp.ahaladarao@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (animation, software, telecom)"	Telangana	Hyderabad	South
498	Mr. Sivanagaraja Taduvai	IBBI/IPA-003/IP-N00065/2017-2018/10551	tsnraja@gmail.com	"Electricity, Hotels, Construction, Manufacturing, Others (aqua culture, textile etc)"	Telangana	Hyderabad	South
499	Mr. Sreenivasa Rao Ravinuthala	IBBI/IPA-003/IP-N00081/2017-18/10704	cma.ravisrao@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (IT and Distillery)"	Telangana	Hyderabad	South
500	Ms. Medarametla Srinivasa Mano Ranjani	IBBI/IPA-001/IP-P00736/2017-2018/11235	mano3ranjani@gmail.com	"Electricity"	Telangana	Hyderabad	South

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501	Mr. Shaik Gouse	IBBI/IPA-002/IP-N00458/2017-2018/11326	skgouse@gmail.com	"Manufacturing, Others (Food Manufacturing, Textiles)"	Telangana	Hyderabad	South
502	Mr. Murali Prasad Nalam	IBBI/IPA-001/IP-P00933/2017-2018/11537	murali.advice@gmail.com	"Construction, Manufacturing"	Telangana	Hyderabad	South
503	Mr. Krishna Komaravolu	IBBI/IPA-002/IP-N00562/2017-2018/11699	kkvolu@gmail.com	"Electricity, Wholesale and Retail Trade, Manufacturing"	Telangana	Hyderabad	South
504	Mr. S Prabhakar	IBBI/IPA-002/IP-N00577/2017-2018/11769	sprabhakarip@gmail.com	"Real Estate"	Telangana	Hyderabad	South
505	Mr. Venkat Narsinga Rao Kalvakota	IBBI/IPA-001/IP-P01361/2018-2019/12130	kvnrassociates@gmail.com	"Construction"	Telangana	Hyderabad	South
506	Mr. E S S Sriramachandra Murthy	IBBI/IPA-001/IP-P01408/2018-2019/12161	murthye@gmail.com	"Construction, Manufacturing"	Telangana	Hyderabad	South
507	Venugopal Kaspa	IBBI/IPA-001/IP-P01661/2019-2020/12580	kaspavenugopal@gmail.com	"Construction, Manufacturing"	Telangana	Hyderabad	South
508	Amirisetty Raja Mogili	IBBI/IPA-002/IP-N00878/2019-2020/12772	dr.arm1957@gmail.com	"Electricity, Construction, Real Estate, Manufacturing, Transport, Others (E/C)"	Telangana	Hyderabad	South
509	MARUTI VENKATA SUBBA RAO POLURI	IBBI/IPA-002/IP-N00924/2019-2020/13001	cssubbarao@gmail.com	"Manufacturing, Others (Hyderabad Securities and Enterprises Limited earlier a stock Exchange Company is now under Voluntary Liquidation)"	Telangana	Hyderabad	South
510	SIRISHA CHINTAPALLI	IBBI/IPA-002/IP-N00923/2019-2020/13013	acs.sirisha@gmail.com	"Manufacturing"	Telangana	Hyderabad	South
511	ANURADHA BISANI	IBBI/IPA-002/IP-N00941/2020-2021/13022	bisanianu@gmail.com	"Real Estate, Others (EPC)"	Telangana	Hyderabad	South
512	MALIREDDY RAMANA REDDY	IBBI/IPA-003/ICAI-N-00308/2020-2021/13452	ramanaredyesrp@gmail.com	"Others (Ship hiring)"	Telangana	Hyderabad	South
513	RAMESH ATLURI	IBBI/IPA-002/IP-N01032/2020-2021/13455	atluriacs@gmail.com	"Manufacturing"	Telangana	Hyderabad	South
514	Rajaram Mohan Dev K	IBBI/IPA-001/IP-P-02166/2021-2022/13789	rajaram2105@gmail.com	"Real Estate"	Telangana	Hyderabad	South

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515	MATTA PEDDA SRINIVAS	IBBI/IPA-001/IP-P-02390/2021-2022/13980	sreenivasmpcayhd@gmail.com	"Others (IT)"	Telangana	Hyderabad	South
516	Chakilam Nagarjuna Rao	IBBI/IPA-002/IP-N01215/2021-2022/14065	chakilamnagarjunarao456@gmail.com	"Manufacturing"	Telangana	Hyderabad	South
517	Mr. S. Kasthuri Rengan	IBBI/IPA-001/IP-P00064/2017-18/10150	askrco@gmail.com	"Construction, Manufacturing"	Telangana	Hyderabad	South
518	Ms. Sandhya Tadla	IBBI/IPA-002/IP-N00186/2017-2018/10503	sandhyatadla@gmail.com	"Construction, Manufacturing"	Telangana	Hyderabad	South
519	Mr. Sreedhar Nukala	IBBI/IPA-001/IP-P00432/2017-2018/10755	sreenuka_1@yahoo.com	"Wholesale and Retail Trade, Manufacturing, Others (Service)"	Telangana	Hyderabad	South
520	Mr. Mahadev Tirunagari	IBBI/IPA-002/IP-N00320/2017-2018/10925	mahadev.pcs@gmail.com	"Electricity, Construction, Manufacturing"	Telangana	Hyderabad	South
521	Mr. Sudhir Gonugunta	IBBI/IPA-001/IP-P00573/2017-2018/11014	sudhirca12345@gmail.com	"Others (Pharma, Information Technology)"	Telangana	Hyderabad	South
522	Mr. Pavan Kankani	IBBI/IPA-002/IP-N00368/2017-2018/11062	ippavankankani@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Telangana	Hyderabad	South
523	Mr. Chandra Sekhar Arasada	IBBI/IPA-001/IP-P00670/2017-2018/11138	chandra61ca@gmail.com	"Construction, Manufacturing"	Telangana	Hyderabad	South
524	Mr. Purnachandra Rao Kethe	IBBI/IPA-002/IP-N00404/2017-2018/11176	kperao.india@gmail.com	None	Telangana	Hyderabad	South
525	Mr. Sivaram Reddy Rajula	IBBI/IPA-002/IP-N00477/2017-2018/11407	sivaram@sgpassociates.com	"Manufacturing"	Telangana	Hyderabad	South
526	Ms. Azra Banu	IBBI/IPA-001/IP-P00955/2017-2018/11576	caazra27@gmail.com	"Others (Software, manufacture of Educational aids, textile manufacture of petticoats)"	Telangana	Hyderabad	South
527	Mr. Anjaneyulu Sadhu	IBBI/IPA-001/IP-P00963/2017-2018/11584	anjaneyulu@ezresolve.in	"Construction, Real Estate, Manufacturing, Others (Pharma, precast)"	Telangana	Hyderabad	South
528	Mr. Prabhakar Reddy Palakolanu	IBBI/IPA-001/IP-P01171/2018-2019/11904	prabhakarreddyca@gmail.com	"Electricity, Wholesale and Retail Trade, Manufacturing"	Telangana	Hyderabad	South

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529	Mrs. Narala Varalakshmi	IBBI/IPA-002/IP-N00620/2018-2019/11980	ip.varalakshmin@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Others (Power, Paper & Bio Energy Industries)"	Telangana	Hyderabad	South
530	Mr. Issac Raj Pulimamidivare Goud	IBBI/IPA-002/IP-N00643/2018-2019/11986	cspgissacraj@gmail.com	"Construction"	Telangana	Hyderabad	South
531	Mr. Veera Brahma Rao Arekapudi	IBBI/IPA-001/IP-P01360/2018-2019/12019	avbrahmara@gmail.com	None	Telangana	Hyderabad	South
532	Mr. Kondapuram Anil Kumar	IBBI/IPA-001/IP-P-01513/2018-2019/12275	ca.anilkumar16@gmail.com	"Electricity"	Telangana	Hyderabad	South
533	Ramakanth Chhaparwal	IBBI/IPA-001/IP-P01526/2019-2020/12472	ca.ramakanth@gmail.com	None	Telangana	Hyderabad	South
534	P V Narayana Rao	IBBI/IPA-001/IP-P01706/2019-2020/12633	rao_ca60@rediffmail.com	"Electricity, Construction, Manufacturing, Others (Marketing company)"	Telangana	Hyderabad	South
535	Mr. Satyanarayana Veera Venkata Chebrolu	IBBI/IPA-003/IP-N00224/2019-2020/12677	chvvsniob@yahoo.co.in	"Wholesale and Retail Trade, Construction, Manufacturing"	Telangana	Hyderabad	South
536	Mr. Sakhamuru Venu	IBBI/IPA-001/IP-P01749/2019-2020/12866	sakhamuruvenu@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Mining,Steel,Engineering and power sector experience in Management,Design,Drawing,Engineering,procurement and operations of Projects)"	Telangana	Hyderabad	South
537	Medarametla Rama Rao	IBBI/IPA-001/IP-P01894/2019-2020/12896	ramarao_metta@yahoo.com	"Electricity"	Telangana	Hyderabad	South
538	PESALADINNE MADHUSUDAN REDDY	IBBI/IPA-002/IP-N00926/2019-2020/12982	pmreddy2000@gmail.com	"Manufacturing"	Telangana	Hyderabad	South
539	PONDARI JAYARAMAKRISHNA	IBBI/IPA-003/00254/2019-2020/12998	cma.ip.jayaramakrishna@gmail.com	None	Telangana	Hyderabad	South
540	Chinna Gurappa	IBBI/IPA-003/ICAI-N-00261/2020-2021/13035	c_gurappa@rediffmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Software solutions and Finance sectors)"	Telangana	Hyderabad	South
541	Gopinath Surey	IBBI/IPA-002/IP-N01017/2020-2021/13332	gopinath_surey@yahoo.com	"Real Estate"	Telangana	Hyderabad	South
542	A GOPALA KRISHNA	IBBI/IPA-001/IP-P-02252/2021-2022/13555	a_gopalakrishna@yahoo.com	None	Telangana	Hyderabad	South
543	GORANTLA MADHAVAIAH	IBBI/IPA-003/ICAI-N-00357/2021-2022/13762	madhav_cwa@yahoo.co.in	"Real Estate, Manufacturing, Others (Hotels and Chemicals)"	Telangana	Hyderabad	South
544	Maheswara Rao Gokada	IBBI/IPA-003/ICAI-N-00381/2021-2022/13921	mrgokada@gmail.com	"Manufacturing, Others (Service industry)"	Telangana	Hyderabad	South

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	State/U.T.	Bench	Zone
545	T K SHARADA	IBBI/IPA-003/N-00380/2021-2022/13931	tksyer1960@gmail.com	"Electricity"	Telangana	Hyderabad	South
546	Suhasini Ashok B	IBBI/IPA-002/IP-N01134/2022-2023/14080	suhasiniashok2821@gmail.com	"Others (management or operation of data processing facilities and credit granting facilities)"	Telangana	Hyderabad	South
547	Ramanjaneyulu Gandluri	IBBI/IPA-003/IPACAIN0407/2022-2023/14104	ramgandluri@gmail.com	"Electricity, Manufacturing"	Telangana	Hyderabad	South
548	Akash Mandelia	IBBI/IPA-001/IP-P-02655/2022-2023/14212	aakashandassociates@gmail.com	None	Telangana	Hyderabad	South
549	Lakshmi Narasimha Rao Pallapothu	IBBI/IPA-001/IP-P-02804/2023-2024/14319	plnrao201624@gmail.com	"Others (Banking and Financial services)"	Telangana	Hyderabad	South
550	Ravi Teja Kamaraju	IBBI/IPA-001/IP-P-02864/2023-2024/14384	ca.ravitejakamaraju@gmail.com	None	Telangana	Hyderabad	South
551	JAYANTHI TALLURI	IBBI/IPA-001/IP-P-02910/2024-2025/14471	jayanthi.satyam@gmail.com	None	Telangana	Hyderabad	South
552	Goteti Kasi Visweswara Rao	IBBI/IPA-002/IP-N01310/2024-2025/14486	goteti1248@gmail.com	None	Telangana	Hyderabad	South
553	ATKURU SAI PRASAD	IBBI/IPA-003/IPA-ICAI-N-00462/2024-2025/14501	atkurusaiprasad@gmail.com	"Hotels"	Telangana	Hyderabad	South
554	KOPURI BARNARD KUMAR	IBBI/IPA-002/IP-N01314/2025-2026/14511	KOPURIBARNARDKUMAR@GMAIL.COM	None	Telangana	Hyderabad	South
555	KRISHNA BALAJI PALLAPOTHU	IBBI/IPA-003/IPA-ICAI-N-00473/2025-2026/14571	pallapothu.1960@gmail.com	None	Telangana	Hyderabad	South

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556	Mr. Rajendran Shanmugam	IBBI/IPA-002/IP-N00098/2017-18/10241	cs.srajendran.associates@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Others (Healthcare, Distillery, Food Processing & Toll Roads)"	Tamil Nadu	Chennai	South
557	Mr. N. Kumar	IBBI/IPA-001/IP-P00724/2017-2018/11254	naraykumar71@rediffmail.com	"Real Estate, Manufacturing"	Tamil Nadu	Chennai	South
558	Mr. Mathur Sabhapathy Viswanathan	IBBI/IPA-001/IP-P00674/2017-2018/11148	msv8200@gmail.com	"Construction, Manufacturing, Transport"	Tamil Nadu	Chennai	South
559	Mr. Mahalingam Suresh Kumar	IBBI/IPA-001/IP-P00110/2017-18/10217	msureshkumar@icai.org	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Textile garments, Healthcare)"	Tamil Nadu	Chennai	South
560	Mr. K K Balasubramanian	IBBI/IPA-001/IP-P01544/2018-2019/12401	kkbala2015@gmail.com	"Electricity"	Tamil Nadu	Chennai	South
561	S Kangayan	IBBI/IPA-002/IP-N00866/2019-2020/12770	kangayan.s@gmail.com	"Real Estate, Manufacturing, Others (Logistics, Textile Manufacturing, dyeing processing)"	Tamil Nadu	Chennai	South
562	SUDHIR GS	IBBI/IPA-001/IP-P-02744/2022-2023/14183	sudhircaip@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Transport, Others (textile, leather, water treatment, steel trading)"	Tamil Nadu	Chennai	South
563	Mr. Ramakrishnan Sadasivan	IBBI/IPA-001/IP-P00108/2017-18/10215	sadasivanr@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Iron & Steel Industry, Sugar Industry, Wind Energy)"	Tamil Nadu	Chennai	South
564	Mr. R. Raghavendran	IBBI/IPA-001/IP-P00211/2017-2018/10411	ragavca@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Tamil Nadu	Chennai	South

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565	Mr. Madhu Desikan	IBBI/IPA-001/IP-P00579/2017-2018/11021	desikan.madhu@gmail.com	"Wholesale and Retail Trade, Real Estate, Others (TEXTILES, AUTO ANCILLARY UNIT)"	Tamil Nadu	Chennai	South
566	Ms. Sripriya Kumar	IBBI/IPA-001/IP-P00771/2017-2018/11316	sripriya@spka.in	"Real Estate, Manufacturing, Others (Steel Fabrication, Hospital Industry)"	Tamil Nadu	Chennai	South
567	Mr. Duraisamy V	IBBI/IPA-002/IP-N00609/2018-19/11862	karurdurai.samy@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Manufacturing"	Tamil Nadu	Chennai	South
568	Mr. N Sivachalam	IBBI/IPA-001/IP-P00187/2017-18/10366	sivachalamip@gmail.com	"Manufacturing"	Tamil Nadu	Chennai	South
569	Mr. Nagalingam Muthiah	IBBI/IPA-001/IP-P00774/2017-2018/11347	mnaga2050@gmail.com	"Hotels, Manufacturing, Others (Textiles)"	Tamil Nadu	Chennai	South
570	Ms. R. Lalitha	IBBI/IPA-001/IP-P00779/2017-2018/11352	lalitharca@gmail.com	"Electricity, Others (Security service)"	Tamil Nadu	Chennai	South
571	Chitra Perinkulam Ragavan	IBBI/IPA-002/IP-N00720/2019-2020/12558	chitraprc@yahoo.com	"Wholesale and Retail Trade, Manufacturing, Others (Financial services)"	Tamil Nadu	Chennai	South
572	Mr. Ananthachari Mahesh	IBBI/IPA-001/IP-P01723/2019-2020/12673	maheshananth@yahoo.com	"Manufacturing"	Tamil Nadu	Chennai	South
573	Ms. Renuka Devi Rangaswamy	IBBI/IPA-001/IP-P01863/2019-2020/12871	jrassociatescbe@gmail.com	"Electricity, Manufacturing, Others (fashion clothings)"	Tamil Nadu	Chennai	South
574	K.J.VINOD	IBBI/IPA-003/ICAI-N-00291/2020-2021/13451	kjvinod05@rediffmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Chemicals, Marine Foods, Metal Alloys and textiles)"	Tamil Nadu	Chennai	South
575	Mr. Palanigounder Eswaramoorthy	IBBI/IPA-002/IP-N00284/2017-18/10842	eswarfcs@gmail.com	"Manufacturing"	Tamil Nadu	Chennai	South

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576	Mr. Radhakrishnan Dharmarajan	IBBI/IPA-001/IP-P00508/2017-2018/10909	dharma@rdhandco.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (REnewable energy)"	Tamil Nadu	Chennai	South
577	Mr. Sugumaran R.	IBBI/IPA-001/IP-P00677/2017-2018/11147	rsmaran@yahoo.co.in	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Tamil Nadu	Chennai	South
578	Mr. G. Gunasekaran	IBBI/IPA-001/IP-P00681/2017-2018/11178	cagunasekar@yahoo.com	"Manufacturing, Others (Food Proceesing, Textiles and Steel)"	Tamil Nadu	Chennai	South
579	Mr. Sanjeevi C	IBBI/IPA-003/IP-N000108/2017-2018/11215	sanjeevicra@yahoo.co.in	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Tamil Nadu	Chennai	South
580	Mrs. Revathi Raghunathan	IBBI/IPA-001/IP-P00832/2017-2018/11417	revathi@arcoca.com	"Others (Steel ingots manufacturing, chit fund, public deposit)"	Tamil Nadu	Chennai	South
581	Mrs. Raja Lakshmi Vardarajan	IBBI/IPA-003/IP-N000145/2017-2018/11597	cma.rajalakshmi@gmail.com	"Real Estate, Manufacturing"	Tamil Nadu	Chennai	South
582	Mr. S.S. Ravichandran	IBBI/IPA-001/IP-P01044/2017-2018/11717	ssribc@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Textile Sector)"	Tamil Nadu	Chennai	South
583	Mr. Prabhu S	IBBI/IPA-001/IP-P01275/2018-2019/11948	carpprabhu@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Textile, telecommunications)"	Tamil Nadu	Chennai	South
584	Mrs. Balasubramanian Mekala	IBBI/IPA-002/IP-N00675/2018-2019/12416	mekalasivamohan@gmail.com	"Others (As a supporting Professional in the field of Hatchery/Distilleries/Real Estate/Hotels)"	Tamil Nadu	Chennai	South
585	Amier Hamsa Ali Abbas Rawther	IBBI/IPA-001/IP-P01727/2019-2020/12620	amierhamsa@gmail.com	"Electricity, Hotels, Manufacturing"	Tamil Nadu	Chennai	South
586	L Bhadri	IBBI/IPA-001/IP-P-02059/2020-2021/13245	l.bhadri@gmail.com	"Others (Infrastructure)"	Tamil Nadu	Chennai	South

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587	TIRUMAVALAVAN C K	IBBI/IPA-001/IP-P-02067/2020-2021/13400	rvacas48@gmail.com	"Wholesale and Retail Trade"	Tamil Nadu	Chennai	South
588	Sandeep Kothari	IBBI/IPA-001/IP-P-02301/2020-2021/13494	ipsandeepkothari@gmail.com	"Others (Water Treatment, Information Technology, Automotive Seat Manufacturer)"	Tamil Nadu	Chennai	South
589	VENKATESH NATARAJAN	IBBI/IPA-001/IP-P-02315/2021-2022/13572	venkatesh@vsandassociates.in	"Manufacturing"	Tamil Nadu	Chennai	South
590	RADHAKRISHNAN GOPAL	IBBI/IPA-001/IP-P-02650/2022-2023/14070	gopal.radhakrishnan@yahoo.com	"Construction, Real Estate, Transport, Others (Wood, panel and furniture items)"	Tamil Nadu	Chennai	South
591	Mr. Krishnasamy Vasudevan	IBBI/IPA-001/IP-P00155/2017-2018/10324	cavasu1967@gmail.com	"Construction, Real Estate, Manufacturing, Others (Mining)"	Tamil Nadu	Chennai	South
592	Mr. Tharuvai Ramachandran Ravichandran	IBBI/IPA-002/IP-N00241/2017-18/10692	ttravichandran@yahoo.com	"Hotels, Construction, Real Estate, Manufacturing"	Tamil Nadu	Chennai	South
593	Mr. Madurai Sundaram Sankar	IBBI/IPA-001/IP-P00770/2017-2018/11315	m.s.sankar@outlook.com	"Hotels, Construction, Manufacturing, Transport"	Tamil Nadu	Chennai	South
594	Mr. Chandrasekhar Sagutoor	IBBI/IPA-001/IP-P00960/2017-2018/11581	sagutoor@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Computer Hardware Retail and wholesale business, Textile)"	Tamil Nadu	Chennai	South
595	Mr. Karuppiah Muruganandan	IBBI/IPA-001/IP-P01061/2017-18/11754	kanandca@gmail.com	"Construction, Manufacturing"	Tamil Nadu	Chennai	South
596	Ms. Uthukuli Venkata Rao Sujatha	IBBI/IPA-001/IP-P01078/2017-18/11791	suja2122@gmail.com	"Others (Bulk Messaging tech company and Agro products trading company)"	Tamil Nadu	Chennai	South
597	Ms. Rongali Sridevi	IBBI/IPA-003/IP-N000172/2018-2019/12105	srifica_2003@yahoo.co.in	"Manufacturing"	Tamil Nadu	Chennai	South
598	Mr. Ramaswamy M.	IBBI/IPA-001/IP-P-01432/2018-2019/12238	ramssattirupur@gmail.com	"Wholesale and Retail Trade, Manufacturing"	Tamil Nadu	Chennai	South
599	Mr. Mahesh Lakshmanadass	IBBI/IPA-001/IP-P01734/2019-2020/12654	maheshtup@gmail.com	"Wholesale and Retail Trade, Manufacturing, Transport, Others (textiles)"	Tamil Nadu	Chennai	South
600	Mr. Thilagar Murugesan	IBBI/IPA-001/IP-P01659/2019-2020/12715	mthilagar@tacas.org	"Manufacturing"	Tamil Nadu	Chennai	South

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601	Mrs. Geetha Sridhar	IBBI/IPA-002/IP-N00854/2019-2020/12733	gs.gsconsultants@gmail.com	"Construction, Real Estate, Manufacturing, Others (Electronics and LED lights)"	Tamil Nadu	Chennai	South
602	J John Ohilvi	IBBI/IPA-002/IP-N00902/2019-2020/12921	johnohilvi@yahoo.co.in	"Wholesale and Retail Trade, Manufacturing, Others (Textiles, Monofilament, Glass and Fibre Glass Products)"	Tamil Nadu	Chennai	South
603	N. VEERAPANDIAN	IBBI/IPA-001/IP-P-02148/2020-2021/13301	veerapandian.cbi@gmail.com	"Real Estate"	Tamil Nadu	Chennai	South
604	kabiladoss R	IBBI/IPA-001/IP-P-02412/2021-2022/13662	kabiladoss.r@gmail.com	"Wholesale and Retail Trade"	Tamil Nadu	Chennai	South
605	S Sundar Raman	IBBI/IPA-001/IP-P-02300/2021-2022/13689	ssundarraman004@gmail.com	"Others (Textile)"	Tamil Nadu	Chennai	South
606	S. Vaidyanathan	IBBI/IPA-001/IP-P-02546/2021-2022/14023	svaidhi1961@gmail.com	"Construction, Others (Online Ticket operator)"	Tamil Nadu	Chennai	South
607	SATHYA. V	IBBI/IPA-001/IP-P-02609/2021-2022/14028	vsathyacacs@gmail.com	"Others (Investment and Finance)"	Tamil Nadu	Chennai	South
608	PITCHAI	IBBI/IPA-001/IP-P-02527/2021-2022/14040	pitchai.a1958@gmail.com	"Manufacturing"	Tamil Nadu	Chennai	South
609	SREENIVASARAO GANGISETTY	IBBI/IPA-002/IP-N01263/2023-2024/14356	gsrandco2020@gmail.com	"Others (Business of Agriculture and providing consultancy in the fields of Agriculture livestock and livestock products, animal husbandry etc.,)"	Tamil Nadu	Chennai	South
610	KALAISELVAN P	IBBI/IPA-001/IP-P-02939/2025-2026/14519	kalaiselvanpca@gmail.com	"Others (Agro products)"	Tamil Nadu	Chennai	South
611	Thirumal N	IBBI/IPA-001/IP-P-02938/2025-2026/14520	tassk.itr@gmail.com	"Manufacturing"	Tamil Nadu	Chennai	South
612	Mr. S.Kamaraj	IBBI/IPA-001/IP-P00116/2017-18/10251	rsadasivanandco@yahoo.com	None	Tamil Nadu	Chennai	South
613	Mr. B Sathrukkanan	IBBI/IPA-001/IP-P00301/2017-18/10545	prathyumnan2002@yahoo.com	"Wholesale and Retail Trade, Manufacturing"	Tamil Nadu	Chennai	South

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614	Mr. Kasiviswanathan	IBBI/IPA-001/IP-P00396/2017-18/10714	Kasi.s@gopalaiyer.in	"Hotels, Real Estate, Manufacturing"	Tamil Nadu	Chennai	South
615	Mr. Velli Paramasivam	IBBI/IPA-002/IP-N00311/2017-2018/10940	velliparamasivam@rediffmail.com	"Electricity, Real Estate, Manufacturing"	Tamil Nadu	Chennai	South
616	Mr. S. Palaniappan	IBBI/IPA-001/IP-P00730/2017-2018/11207	palyegu@yahoo.co.in	"Wholesale and Retail Trade, Manufacturing"	Tamil Nadu	Chennai	South
617	Mr. N. Sivakumaar	IBBI/IPA-001/IP-P00787/2017-2018/11322	nsivakumar66@yahoo.com	None	Tamil Nadu	Chennai	South
618	Mr. Ramasamy Shanmuggam	IBBI/IPA-001/IP-P00811/2017-2018/11378	shamuggam@yahoo.co.in	"Electricity"	Tamil Nadu	Chennai	South
619	Mrs. S. Thamilarvi	IBBI/IPA-001/IP-P00827/2017-2018/11412	vanithamizh@yahoo.co.in	"Others (TEXTILE)"	Tamil Nadu	Chennai	South
620	Mr. Ramachandran Balachandran	IBBI/IPA-001/IP-P00907/2017-2018/11507	rbalaca@gmail.com	"Construction, Manufacturing, Transport"	Tamil Nadu	Chennai	South
621	Mr. Gopal Krishna Raju	IBBI/IPA-001/IP-P00908/2017-2018/11508	gopalkrishnarajuca@gmail.com	"Hotels, Construction, Real Estate, Manufacturing"	Tamil Nadu	Chennai	South
622	Mr. Natanagopal S	IBBI/IPA-001/IP-P01108/2017-18/11789	natan@ganeshprasad.com	None	Tamil Nadu	Chennai	South
623	Mr. Ayyamplalayam Venkatesan Arun	IBBI/IPA-001/IP-P01079/2017-18/11792	avarun77@gmail.com	"Others (Infrastructure investment Company, Public retail trading, Granites trading, Motors & compressors)"	Tamil Nadu	Chennai	South
624	Mr. S Amarendran	IBBI/IPA-002/IP-N00634/2018-2019/11962	sivakumar.amarendran@gmail.com	"Wholesale and Retail Trade, Real Estate"	Tamil Nadu	Chennai	South
625	R. Sankaran	IBBI/IPA-001/IP-P01692/2019-2020/12608	sanumlegal@gmail.com	"Electricity, Construction, Real Estate, Manufacturing, Others (other business enterprise)"	Tamil Nadu	Chennai	South
626	Mr. M Ganeshan	IBBI/IPA-001/IP-P01707/2019-2020/12649	mganesanca@gmail.com	None	Tamil Nadu	Chennai	South
627	Mr. S Lakshmisubramanian	IBBI/IPA-003/IP-N00232/2019-2020/12697	slsip@slswin.com	"Others (Logistics and Transports, Port Development, Mines, CFS)"	Tamil Nadu	Chennai	South

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628	Chandrasekar Lakshminshanker	IBBI/IPA-001/IP-P-01782/2019-2020/12968	chan58@gmail.com	"Wholesale and Retail Trade, Others (Nidhi Financial Services Steel Trading)"	Tamil Nadu	Chennai	South
629	Selvarajan C	IBBI/IPA-002/IP-N00918/2019-2020/12971	selvarajan.c@gmail.com	None	Tamil Nadu	Chennai	South
630	Sridevi Sundari G	IBBI/IPA-002/IP-N00921/2019-2020/12983	sridevisundariip@gmail.com	None	Tamil Nadu	Chennai	South
631	Apit Kothari	IBBI/IPA-001/IP-P-02140/2020-2021/13287	AK@NIRMALANDARPIT.COM	"Manufacturing"	Tamil Nadu	Chennai	South
632	GOVINDARAJAN M	IBBI/IPA-003/00293/2020-2021/13290	govind.ayyan@gmail.com	"Others (POLLUTION CONTROL)"	Tamil Nadu	Chennai	South
633	S SHIVSHANKER	IBBI/IPA-001/IP-P-02141/2020-2021/13294	shivshanker93@gmail.com	None	Tamil Nadu	Chennai	South
634	GOPINATH	IBBI/IPA-003/00302/2020-2021/13297	gopinathsai2000@gmail.com	"Wholesale and Retail Trade"	Tamil Nadu	Chennai	South
635	V MURALI	IBBI/IPA-001/IP-P-02403/2021-2022/13658	ca.venumurali@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Tamil Nadu	Chennai	South
636	YASHVANT	IBBI/IPA-001/IP-P-02290/2021-2022/13730	YASH@PSDY.IN	None	Tamil Nadu	Chennai	South
637	A.K.Subramanian	IBBI/IPA-001/IP-P-02479/2021-2022/13764	aksandcoip@gmail.com	None	Tamil Nadu	Chennai	South
638	T RANGANATHAN	IBBI/IPA-003/ICAI-N-00364/2021-2022/13807	balrang2000@yahoo.co.in	"Wholesale and Retail Trade, Manufacturing, Others (Insurance)"	Tamil Nadu	Chennai	South
639	KUMARASAMY R	IBBI/IPA-001/IP-P-02674/2022-2023/14127	kumarasamyavathavadi@gmail.com	"Others (Textile)"	Tamil Nadu	Chennai	South
640	sekar kv	IBBI/IPA-002/IP-N01231/2022-2023/14187	sekaarsv@gmail.com	"Others (Handled manafacuring unit-- personal guarantor case only.)"	Tamil Nadu	Chennai	South
641	BASKARAN K	IBBI/IPA-001/IP-P-02838/2023-2024/14354	baskaran.karuppuswamy@gmail.com	"Wholesale and Retail Trade"	Tamil Nadu	Chennai	South
642	VENKATESH RAO HANUMANTHA RAO	IBBI/IPA-001/IP-P-02822/2024-2025/14395	raotax100@gmail.com	None	Tamil Nadu	Chennai	South
643	Rosita Fernando	IBBI/IPA-003/ICAI-N-00452/2024-2025/14405	rositafernando@yahoo.com	"Others (information technology)"	Tamil Nadu	Chennai	South

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644	CHANDRAKANT B KAMBLE	IBBI/IPA-001/IP-P-02885/2024-2025/14416	cbkamble@yahoo.com	None	Tamil Nadu	Chennai	South
645	E DEEPAN CHAKRAVARTHY	IBBI/IPA-001/IP-P-02892/2024-2025/14429	deepanicai@gmail.com	None	Tamil Nadu	Chennai	South
646	THANGAMUTHU VISWANATHAN	IBBI/IPA-001/IP-P-02890/2024-2025/14430	ca.vthangamuthu@gmail.com	"Wholesale and Retail Trade"	Tamil Nadu	Chennai	South
647	Sowmya Parasuraman	IBBI/IPA-002/IP-N01299/2024-2025/14476	psowmya29@yahoo.co.in	"Construction, Others (Engineering and Procurement)"	Tamil Nadu	Chennai	South
648	Arulselvam Ramasamy	IBBI/IPA-001/IP-P-02952/2025-2026/14546	arulselvam@tacas.org	None	Tamil Nadu	Chennai	South
649	A K Raja	IBBI/IPA-002/IP-N01335/2025-2026/14559	akarthick.raja23@gmail.com	None	Tamil Nadu	Chennai	South
650	Rajmohan R	IBBI/IPA-001/IP-P-02331/2020-2021/13517	rajmohanip@gmail.com	"Others (Hospitality, Human resources, manufacturing, Real estate and wellness treatment)"	Kerala	Kochi	South
651	Mr. Jasin Jose	IBBI/IPA-001/IP-P00695/2017-2018/11225	jasinjoseponmattam@gmail.com	"Construction, Manufacturing, Others (Residential apartments, Studio equipments, Tea estate)"	Kerala	Kochi	South
652	Mr. Dileep K P	IBBI/IPA-001/IP-P-01310/2018-2019/12220	kpdileep57@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Food processing, Manufacture of natural extracts, Hospitals, Steel pipe manufacturing, Trading)"	Kerala	Kochi	South
653	Mr. George Varkey	IBBI/IPA-001/IP-P00433/2017-18/10756	geovaktm@gmail.com	"Manufacturing, Others (Bio Technology, Manufacture Of Basic Precious Metals And By Products, Manufacture of grain mill products)"	Kerala	Kochi	South
654	Sreenivasan P R	IBBI/IPA-001/IP-P-02174/2021-2022/13722	sreenivasan.p.r@icai.org	"Real Estate, Others (Information Technology Services)"	Kerala	Kochi	South
655	Mr. Balakrishnan Baburajan	IBBI/IPA-002/IP-N00544/2017-2018/11691	baburajanfcs@gmail.com	"Wholesale and Retail Trade, Manufacturing"	Kerala	Kochi	South

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656	VIBIN VINCENT	IBBI/IPA-001/IP-P-01997/2020-2021/13134	vibinvchackiath@yahoo.com	"Real Estate, Manufacturing, Others (Business Consultancy Services and Share Broking)"	Kerala	Kochi	South
657	LAKSHMI NARASIMMAN SARUMATHY	IBBI/IPA-002/IP-N01093/2021-2022/13642	cs.sarumathy@gmail.com	"Manufacturing, Others (public company which relinquished nbfc registration and stopped business)"	Kerala	Kochi	South
658	Mr. Padmakumar.K.C.	IBBI/IPA-001/IP-P01021/2017-2018/11671	padmakumarkc@gmail.com	"Hotels, Construction, Real Estate, Others (Printing)"	Kerala	Kochi	South
659	NAJEEB T P	IBBI/IPA-002/IP-N01014/2020-2021/13316	najetpip@gmail.com	"Wholesale and Retail Trade"	Kerala	Kochi	South
660	P T JOY	IBBI/IPA-001/IP-P-02239/2021-2022/13601	joypica@yahoo.co.in	"Hotels, Real Estate"	Kerala	Kochi	South
661	JOSSY STEEPHEN KATTUR	IBBI/IPA-002/IP-N01056/2021-2022/13627	jossysk@gmail.com	"Wholesale and Retail Trade, Real Estate, Others (Services sector)"	Kerala	Kochi	South
662	RAMACHANDRAN THEKKUMKAT MADATHIL	IBBI/IPA-002/IP-N01071/2021-2022/13715	iamramantm@gmail.com	"Others (food and beverages)"	Kerala	Kochi	South
663	Madhusudhanan EP	IBBI/IPA-002/IP-N01163/2021-2022/13856	epmadhusudhanan@gmail.com	"Others (Software and IT enabled services, Advertisement)"	Kerala	Kochi	South
664	BENNY MATHEW	IBBI/IPA-001/IP-P-02638/2022-2023/14165	benny62tvm@yahoo.co.in	"Others (Refining Edible Oil)"	Kerala	Kochi	South
665	Mr. Sankar P. Panicker	IBBI/IPA-003/IP-N00037/2017-2018/10300	sankarpanicker@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Chit Finance Company)"	Kerala	Kochi	South
666	SUDHA NERUKKAVIL VARIYAM	IBBI/IPA-001/IP-P-02240/2020-2021/13512	variyams@gmail.com	None	Kerala	Kochi	South
667	Lukose Joseph	IBBI/IPA-001/IP-P-02224/2021-2022/13591	lukoseja@yahoo.co.in	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Services)"	Kerala	Kochi	South

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668	JAYAPRAKASH.M.D	IBBI/IPA-001/IP-P-02683/2022-2023/14101	JPMODIYIL@GMAIL.COM	"Real Estate, Transport"	Kerala	Kochi	South
669	JOHN VADASSERY	IBBI/IPA-002/IP-N01252/2023-2024/14296	johnvadassery@gmail.com	None	Kerala	Kochi	South
670	MALATHY NARAYANAN KUTTY	IBBI/IPA-001/IP-P-02830/2023-2024/14368	malathyn@gmail.com	None	Kerala	Kochi	South
671	Reghunadhan K T	IBBI/IPA-003/IPA-ICAI-N-00481/2025-2026/14565	reghunadhan.kt@gmail.com	None	Kerala	Kochi	South
672	Mr. Subodh Kumar Agrawal	IBBI/IPA-001/IP-P00087/2017-18/10183	subodhka@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (toll, infrastructure, Wind mills etc)"	West Bengal	Kolkata	East
673	Mr. Sutanu Sinha	IBBI/IPA-003/IP-N00020/2017-2018/10167	sutanusinha@bdo.in	"Construction, Real Estate, Transport, Others (infra)"	West Bengal	Kolkata	East
674	Mr. Santanu Brahma	IBBI/IPA-001/IP-P-01482/2018-2019/12251	ip.santanubrahma@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Tea Garden, Cold Storage, Steel, Mining, Pharmaceuticals)"	West Bengal	Kolkata	East
675	RITESH AGARWAL	IBBI/IPA-001/IP-P-02296/2021-2022/13557	ritesagarwal@gmail.com	"Hotels, Others (IT Sectors, Consulting, Trading)"	West Bengal	Kolkata	East

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676	Mr. Sanjai Kumar Gupta	IBBI/IPA-001/IP-P00592/2017-2018/11045	casanjaigupta@gmail.com	"Hotels, Manufacturing, Others (Iron & Steel, Railway Components, Chemicals, Timbe, Textiles, Medicine, Poultry Farming, Gems & Jewellery, IT etc)"	West Bengal	Kolkata	East
677	Mr. Soumitra Lahiri	IBBI/IPA-001/IP-P00734/2017-2018/11232	slahiri0207@gmail.com	"Construction, Real Estate, Manufacturing"	West Bengal	Kolkata	East
678	Mr. Swarup Ghosh	IBBI/IPA-003/IP-N00438-C01/2017-2018/11661	swarupghosh1@yahoo.co.in	"Wholesale and Retail Trade, Manufacturing, Transport"	West Bengal	Kolkata	East
679	Mr. Sudipta Ghosh	IBBI/IPA-001/IP-P00484/2017-18/10872	sudipta_ghosh08@yahoo.com	"Wholesale and Retail Trade, Manufacturing, Others (Hospitality, Finance, Jewellery, Steel and Marketing)"	West Bengal	Kolkata	East
680	Mr. Mahesh Chand Gupta	IBBI/IPA-001/IP-P01489/2018-2019/12304	mcgupta90@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Marine Foods, Power Cables, IMFL, Battery, Textiles)"	West Bengal	Kolkata	East
681	Neeraj Kumar Sureka	IBBI/IPA-001/IP-P01539/2019-2020/12517	ipneerajsureka@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Timber, Textile, Construction, Trading)"	West Bengal	Kolkata	East
682	Mr. Jitendra Lohia	IBBI/IPA-001/IP-P00170/2017-18/10339	jitulohia@knjainco.com	"Construction, Real Estate, Manufacturing, Others (Equipment Manufacturing Tea Industry Iron and Steel Real Estates Manufacturing and Trading MSME Hotel EPC and Contract Mining Food Processing Paper Industry Infrastructure Warehousing)"	West Bengal	Kolkata	East
683	Mr. Rakesh Kumar Agarwal	IBBI/IPA-001/IP-P00443/2017-18/10786	rakesh202@hotmail.com	"Real Estate"	West Bengal	Kolkata	East
684	Mr. Hansraj Jaria	IBBI/IPA-002/IP-N00835/2019-2020/12663	hansrajjaria@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (FINTECH)"	West Bengal	Kolkata	East

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685	Mr. Binay Kumar Singhania	IBBI/IPA-001/IP-P00041/2017-18/10102	binay1@yahoo.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Iron & Steel Industry, Aluminium Industry, Garments, Computer, Technology, Liquor Manufacturing)"	West Bengal	Kolkata	East
686	Mr. Sanjit Kumar Nayak	IBBI/IPA-003/IP-N00079/2017-18/10702	sknayak31@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Manufacturing"	West Bengal	Kolkata	East
687	Seikh Abdul Salam	IBBI/IPA-003/IP-N00250/2019-2020/12966	salam10695@gmail.com	"Real Estate, Manufacturing, Others (Trading, Services, Real Estates, Manufacturing, Transport,)"	West Bengal	Kolkata	East
688	PRATAP MUKHERJEE	IBBI/IPA-001/IP-P-02515/2021-2022/13851	pratapmukherjee62@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Steel, Leather, Cast Iron)"	West Bengal	Kolkata	East
689	Mr. Kanchan Dutta	IBBI/IPA-001/IP-P00202/2017-18/10391	kanchan@kgrs.in	"Construction, Real Estate, Manufacturing, Transport, Others (Construction, Real Estate, Manufacturing, Others (Casting of Metals , Tours and Travels , Manpower and Consultancy, Trading in Coal and Coke, IT and ISP))"	West Bengal	Kolkata	East
690	Mr. Sandip Kumar Kejriwal	IBBI/IPA-002/IP-N00236/2017-18/10687	sandipkej2@gmail.com	"Others (iron and steel)"	West Bengal	Kolkata	East
691	Mr. Sandip Mitra	IBBI/IPA-001/IP-P00497/2017-18/10885	sasoso@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Broadband and Internet, Logistic and Warehousing,)"	West Bengal	Kolkata	East
692	Mr. Rajesh Lihala	IBBI/IPA-001/IP-P00525/2017-2018/10950	lihalaco@gmail.com	"Electricity, Wholesale and Retail Trade, Manufacturing, Others (toll, infrastrucrure)"	West Bengal	Kolkata	East
693	Mr. Manish Jain	IBBI/IPA-001/IP-P00582/2017-2018/11023	ipcamanishjain@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (CEMENT STEEL TELECOMMNICATION JUTE SUGAR)"	West Bengal	Kolkata	East
694	Mr. Avishek Gupta	IBBI/IPA-003/IP-N000135/2017-2018/11499	avishek@optimusresolution.net	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Metal - Iron & steel sector, Hospitality sector, Infrastructure sector, Technology sector, Garments sector, Paper sector, PU Leather industry, electronics industry & Agriculture sector)"	West Bengal	Kolkata	East
695	Vishnu Kumar Tulsyan	IBBI/IPA-001/IP-P01428/2019-2020/12525	tulsyanvk@gmail.com	"Others (Health Care, Trading of Shares & Securities, other business activities)"	West Bengal	Kolkata	East
696	Rashmi Chhawchharia	IBBI/IPA-001/IP-P-02016/2020-2021/13148	rashmi.chhawchharia@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Training and Skill)"	West Bengal	Kolkata	East
697	sriram mittal	IBBI/IPA-001/IP-P-02276/2021-2022/13677	srirammittal.ey@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Steel plant, Garment, Distributors network)"	West Bengal	Kolkata	East

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698	Jaishree Kannan	IBBI/IPA-002/IP-N01214/2022-2023/14076	caljaishree@gmail.com	"Electricity"	West Bengal	Kolkata	East
699	Rajnandan Kumar	IBBI/IPA-001/IP-P-02721/2022-2023/14161	rnk_sa2004@yahoo.co.in	"Wholesale and Retail Trade, Construction, Manufacturing"	West Bengal	Kolkata	East
700	Mr. Bijay Murmuria	IBBI/IPA-001/IP-N00007/2016-2017/10026	bijay_murmuria@sumedhamanagement.com	"Others (Major Industries/Sector served are: Banking, EPC, Pharmaceutical, Steel, Tea, Textiles, Poultry, Manufacturing & Dealing of Coals and Metallurgical Coke etc. Industries/Sector currently been served are: Poultry, Coke, Waste and waste water treatment, Real estate activity, Windmill.)"	West Bengal	Kolkata	East
701	Mr. Raj Singhania	IBBI/IPA-001/IP-P00188/2017-18/10367	rajsinghania_ca@yahoo.co.in	"Electricity, Wholesale and Retail Trade, Manufacturing, Transport"	West Bengal	Kolkata	East
702	Mr. Sanjeev Jhunjhunwala	IBBI/IPA-001/IP-P00325/2017-18/10595	sanjeevjhunjhunwala@gmail.com	"Construction, Manufacturing, Others ((MANUFACTURE OF TEXTILE, Plastics products, MANUFACTURE OF CHEMICALS AND CHEMICAL PRODUCTS, Cold Storage, Agrochemicals, Engineering, Procurement and Construction, Tea estate))"	West Bengal	Kolkata	East
703	Ms. Rachna Jhunjhunwala	IBBI/IPA-001/IP-P00389/2017-18/10707	egress.rac@gmail.com	"Wholesale and Retail Trade, Others ((Integrated Engineering, Pulp and Paper manufacturing, Information Technology, Plywood and Veneer, Electrical equipments manufacturing, Steel pellets manufacturing, Aluminium and Aluminium extrusions, Edible oils manufacturing, Textile, iron and steel))"	West Bengal	Kolkata	East
704	Mr. Soumendra Podder	IBBI/IPA-001/IP-P00446/2017-18/10789	soumenpodder@hotmail.com	"Wholesale and Retail Trade, Others (Engineering Projects/ Consultancy)"	West Bengal	Kolkata	East
705	Mr. Pankaj Kumar Kedia	IBBI/IPA-001/IP-P01037/2017-2018/11710	pkkedia2@rediffmail.com	"Wholesale and Retail Trade, Manufacturing, Others (INFORMATION TECHNOLOGY, INVESTMENT)"	West Bengal	Kolkata	East
706	Mr. Nitesh Kumar More	IBBI/IPA-001/IP-P01087/2017-18/11785	nmore2091@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing"	West Bengal	Kolkata	East
707	Mr. Ashok Kumar Agarwal	IBBI/IPA-002/IP-N00626/2018-2019/11898	ashok.agarwal@singhiipsolutions.com	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Iron & Steel, Metal, Real Estate, Projects Consultancy, Gems & Jewellery, Food Processing, Rice Mill, Trading House, Export House, Education,)"	West Bengal	Kolkata	East

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708	Mr. Tapan Chakraborty	IBBI/IPA-003/IP-N000173/2018-2019/12121	tapanchakraborty2611957@gmail.com	"Real Estate, Manufacturing"	West Bengal	Kolkata	East
709	Mr. Pratim Bayal	IBBI/IPA-003/IP-N00213/2018-2019/12385	pratimbayal@gmail.com	"Electricity, Construction, Real Estate, Manufacturing, Others (TYRE , CAR DEALERSHIP , TEA AND RICE MILL , PACKAGING , LOGISTIC, IRON AND STEEL)"	West Bengal	Kolkata	East
710	Mr. Kanakabha Ray	IBBI/IPA-003/IP-N00204/2018-2019/12456	kanak1686@gmail.com	"Construction, Manufacturing"	West Bengal	Kolkata	East
711	Mr. Birendra Kumar Tripathi	IBBI/IPA-003/IP-N00229/2019-2020/12679	bkt9000@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (MEDICAL)"	West Bengal	Kolkata	East
712	Debdas Chakraborty	IBBI/IPA-001/IP-P01794/2019-2020/12758	ipddc2019@rediffmail.com	"Manufacturing"	West Bengal	Kolkata	East
713	Ms. Varsha Bagri	IBBI/IPA-001/IP-P01812/2019-2020/12783	varsha_bagri@yahoo.com	"Manufacturing"	West Bengal	Kolkata	East
714	Swati Singhania	IBBI/IPA-001/IP-P-01985/2020-2021/13214	caswatsinghania@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Others)"	West Bengal	Kolkata	East
715	VAIBHAV KHANDELWAL	IBBI/IPA-001/IP-P-02157/2020-2021/13348	vaaibhavkhandelwal@gmail.com	"Manufacturing, Others (Automobile)"	West Bengal	Kolkata	East
716	NIRMAL KUMAR AGARWAL	IBBI/IPA-001/IP-P-02112/2020-2021/13380	nirmalagarwal123@rediffmail.com	"Construction, Real Estate"	West Bengal	Kolkata	East
717	Abhit Kumar Singh	IBBI/IPA-001/IP-P-02380/2021-2022/13564	abhit1981@hotmail.com	"Wholesale and Retail Trade, Construction, Others (Motor Vehicle)"	West Bengal	Kolkata	East

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718	Subrata Ghosh	IBBI/IPA-003/IPA-ICAI-373/2021-2022/13799	subhomusic@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Tea Plantation & trading, Electrical & Electronics Goods manufacturing and trading, Steel rod manufacturing & Binding construction.)"	West Bengal	Kolkata	East
719	SWAPNIL JAIN	IBBI/IPA-001/IP-P-02498/2021-2022/13872	swapniljain88@gmail.com	"Others (Coal)"	West Bengal	Kolkata	East
720	SARIKA JAIN	IBBI/IPA-001/IP-P-02666/2022-2023/14071	jsarika2750@gmail.com	"Wholesale and Retail Trade, Others (Textile, Wholesale and Retail Trading, Securities and financial assets)"	West Bengal	Kolkata	East
721	Pankaj Parakh	IBBI/IPA-001/IP-P-02701/2022-2023/14193	ca.pankajparakh@gmail.com	"Hotels, Wholesale and Retail Trade, Others (Education, Manufacturing)"	West Bengal	Kolkata	East
722	Brinda Bidasaria	IBBI/IPA-001/IP-P-02818/2023-2024/14329	cabrindadalmia@gmail.com	"Wholesale and Retail Trade, Others ((Tours & Travels, Textiles etc))"	West Bengal	Kolkata	East
723	Mr. Partha Kamal Sen	IBBI/IPA-002/IP-N00022/2016-17/10049	partha_kamal@yahoo.com	"Real Estate, Manufacturing, Others (Personal Guarantor)"	West Bengal	Kolkata	East
724	Mr. Niraj Agrawal	IBBI/IPA-001/IP-P00130/2017-18/10272	niraj@execonservices.com	"Real Estate, Manufacturing, Transport, Others (Metal Extrusion, Fabrication, Food Processing, Mega Food Park)"	West Bengal	Kolkata	East
725	Mr. Vasudeo Agarwal	IBBI/IPA-001/IP-P00186/2017-18/10365	vdainfo@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	West Bengal	Kolkata	East
726	Mr. Chandra Kumar Jain	IBBI/IPA-001/IP-P00214/2017-2018/10414	ckcaes@yahoo.co.in	"Hotels, Wholesale and Retail Trade, Others (Pharma, Plastic)"	West Bengal	Kolkata	East
727	Mr. Neeraj Kejriwal	IBBI/IPA-001/IP-P00392/2017-18/10710	nkejriwal.ip@gmail.com	"Others (Stock & Securities)"	West Bengal	Kolkata	East

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728	Mr. Santosh Choraria	IBBI/IPA-001/IP-P00549/2017-2018/10979	ca.schoraria@gmail.com	"Others (Iron and steel, Metal)"	West Bengal	Kolkata	East
729	Mr. Surendra Kumar Agarwal	IBBI/IPA-001/IP-P00825/2017-2018/11401	surendraca@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Transport, Others (Tea Estate, Dealership of Motor Car, Refinery of Oil etc)"	West Bengal	Kolkata	East
730	Mr. Rajesh Kumar Agrawal	IBBI/IPA-001/IP-P01023/2017-2018/11722	rajesh521@yahoo.com	"Electricity, Wholesale and Retail Trade, Manufacturing, Transport, Others (toll, infrastructure)"	West Bengal	Kolkata	East
731	Mr. Ajay Kumar Agarwal	IBBI/IPA-002/IP-N00608/2018-2019/11859	cs.aaa.2014@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Medicine, Sugar, Agro, Steel, Real Estate, Garments etc.)"	West Bengal	Kolkata	East
732	Mr. Sabir Kanti Mazumder	IBBI/IPA-001/IP-P01161/2018-2019/11903	sabirk01@gmail.com	"Manufacturing"	West Bengal	Kolkata	East
733	Mr. Ashish Giria	IBBI/IPA-001/IP-P01193/2018-2019/11918	ashishgiria@gmail.com	"Construction, Others (EPC, Construction & Tea)"	West Bengal	Kolkata	East
734	Mr. Sachin Gopal Jathar	IBBI/IPA-002/IP-N00640/2018-2019/11968	sgjathar.ip@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Agro-business, EPC, Textile - Impex, Manufacture Agro-Commodity,)"	West Bengal	Kolkata	East
735	Mr. Sunil Mohan Acharya	IBBI/IPA-003/IP-N000174/2018-2019/12120	sunilmohanacharya58@gmail.com	"Manufacturing"	West Bengal	Kolkata	East
736	Mrs. Meena Sureka	IBBI/IPA-001/IP-P01422/2018-2019/12163	ipmeenasureka@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (iron and steel,)"	West Bengal	Kolkata	East

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737	Mrs. Anuradha Agarwal	IBBI/IPA-001/IP-P01370/2018-2019/12388	anuagarwal2008@gmail.com	"Others (Mineral Processing and Supply of Silica Sand)"	West Bengal	Kolkata	East
738	Mr. Pankaj Kumar Tibrewal	IBBI/IPA-001/IP-P01577/2018-2019/12410	tibrewalpankaj@yahoo.com	"Electricity, Wholesale and Retail Trade, Manufacturing, Others (Others (Power and Telecom Cable, Animal & Poultry Feed, Hatcheries, Solar Power Industry, Port Management and Logistics, Telecom Tower and Logistics, Agriculture produce and Edible Oil Extraction and marketing, Flour Mill, Mega Food Park, Food Processing))"	West Bengal	Kolkata	East
739	Rachna Anchalia	IBBI/IPA-001/IP-P01572/2019-2020/12602	ca.rachna1978@gmail.com	"Manufacturing, Others (Information Technology)"	West Bengal	Kolkata	East
740	Sanjay Kumar Poddar	IBBI/IPA-001/IP-P01802/2019-2020/12759	Poddar.sanjay@gmail.com	"Manufacturing, Others (shipping, e services and mining)"	West Bengal	Kolkata	East
741	Abhisekh Khemka	IBBI/IPA-001/IP-P-02038/2020-2021/13151	khemka.abhisekh@gmail.com	"Real Estate"	West Bengal	Kolkata	East
742	NITIN DAGA	IBBI/IPA-001/IP-P-02213/2020-2021/13405	daga.nitin.cs@gmail.com	"Real Estate, Manufacturing, Others (Iron & Steel (Trading))"	West Bengal	Kolkata	East
743	MANOJ PRASAD SHAW	IBBI/IPA-002/IP-N01047/2020-2021/13454	shawmanoj2003@gmail.com	"Others (TRADING)"	West Bengal	Kolkata	East
744	ANAL BASU	IBBI/IPA-001/IP-P-02436/2021-2022/13742	basu.anal@rediffmail.com	"Wholesale and Retail Trade"	West Bengal	Kolkata	East
745	Madhumita Karar	IBBI/IPA-001/IP-P-02491/2021-2022/13821	madhumita@kgrs.in	"Construction, Manufacturing"	West Bengal	Kolkata	East
746	Anubrata Gangoly	IBBI/IPA-001/IP-P-02662/2022-2023/14072	ca.a.gangoly@gmail.com	"Construction, Manufacturing"	West Bengal	Kolkata	East
747	Sunil Choraria	IBBI/IPA-002/IP-N01209/2022-2023/14078	chorariamba@rediffmail.com	"Wholesale and Retail Trade, Construction, Others (Mining)"	West Bengal	Kolkata	East
748	Goutam Mukherjee	IBBI/IPA-001/IP-P-02696/2022-2023/14170	gm.resolution@yahoo.com	"Construction, Real Estate"	West Bengal	Kolkata	East

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749	MANISH AGARWAL	IBBI/IPA-001/IP-P-02723/2022-2023/14176	camanishagarwall1508@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing"	West Bengal	Kolkata	East
750	NEHA AGARWAL	IBBI/IPA-001/IP-P-02873/2023-2024/14387	nehabagarwalandco@gmail.com	"Others (Poultry Farms, bamboo Processing Plant, Trading)"	West Bengal	Kolkata	East
751	Sangeeta Poddar	IBBI/IPA-001/IP-P-02941/2025-2026/14512	casangeetapoddar@gmail.com	"Others (Tea Broker)"	West Bengal	Kolkata	East
752	Sumit Sharma	IBBI/IPA-001/IP-P-02945/2025-2026/14529	soomukh@yahoo.in	"Real Estate"	West Bengal	Kolkata	East
753	Ms. Savita Agarwal	IBBI/IPA-001/IP-P00101/2017-18/10201	savita@rkothari.in	"Electricity, Hotels, Others (ferro alloys , Tea garden)"	West Bengal	Kolkata	East
754	Ms. Mamta Binani	IBBI/IPA-002/IP-N00086/2017-18/10227	mamtabinani@gmail.com	"Others (i. Information Technology (IT) Solutions and services ii. Media Industry, engaged in publishing newspapers, periodicals, Books iii. Transport, Storage and communications business. They are engaged in exports and Imports goods from many countries iv. Business of trading of non-ferrous metals, manufacturing and selling of copper wires, conductors both bare and paper insulate, wires and cables and tinned copper wires, etc. v. Civil engineering services and logistics services (Railway logistics) vi. Manufacturing of rubber sheets and alike product vii. Manufacture of crumb rubber viii. Consumer Discretionary industry; Engaged in manufacturing of pillows, Multimatt, and marigold popular (non-woven mattress) ix. Manufacture of gelatine and its derivatives, resinoids, glues and allopathic pharmaceutical preparations x. Civil construction/piling services xi. Engaged in Pipe work engineering xii. Manufacture of machinery and equipment N.E.C xiii. Manufacturing, exporting and importing, trading of Chemicals	West Bengal	Kolkata	East
755	Mr. Rasik Singhania	IBBI/IPA-001/IP-P00390/2017-18/10708	rasik.singhania@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Hospitality, Engineering & Construction, Property Renting)"	West Bengal	Kolkata	East
756	Mr. Rajesh keshri	IBBI/IPA-001/IP-P00490/2017-18/10878	keshri.co@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (TEA ESTATE, EXPORT IMPORT,)"	West Bengal	Kolkata	East
757	Mr. Rajiv Kumar Agarwal	IBBI/IPA-001/IP-P00552/2017-2018/10982	rajiv.agarwal@decoderesolvency.com	"Manufacturing, Others (hospital)"	West Bengal	Kolkata	East
758	Mr. Ajay Kumar	IBBI/IPA-002/IP-N00354/2017-2018/11004	akumarassociate@yahoo.co.in	"Real Estate, Others (Real Estate, Health, Agriculture support and Food Processing)"	Bihar	Kolkata	East
759	Mrs. Vinita Agrawal	IBBI/IPA-001/IP-P00914/2017-2018/11520	sushil.vinita@gmail.com	"Manufacturing, Others (other)"	Jharkhand	Kolkata	East

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760	Mr. Sushil Agrawal	IBBI/IPA-001/IP-P00965/2017-2018/11586	sushil.vinita@rediffmail.com	"Others (CONCRETE MIX PLANT)"	Jharkhand	Kolkata	East
761	Ms. Uma Kothari	IBBI/IPA-001/IP-P01041/2017-2018/11714	caumakothari@gmail.com	"Others (COLD STORAGE and PACKAGING MATERIAL)"	West Bengal	Kolkata	East
762	Mrs. Jayshree Bhandari	IBBI/IPA-001/IP-P01174/2018-19/11838	ip.bhandarijayshree@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Media)"	West Bengal	Kolkata	East
763	Mr. Vishal Shekhar	IBBI/IPA-002/IP-N00593/2018-19/11891	vs.vishalshekhar@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Export, Tea Processing)"	Bihar	Kolkata	East
764	Mr. Amit Choraria	IBBI/IPA-001/IP-P01345/2018-2019/12129	hmc samitchoraria@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Mining, NBFC, Infrastructure, Engineering)"	West Bengal	Kolkata	East
765	Mr. Naresh Agarwal	IBBI/IPA-001/IP-P01155/2018-2019/12168	ip.nareshagarwal@gmail.com	"Manufacturing"	West Bengal	Kolkata	East
766	Mr. Sunil Kumar Bhoruka	IBBI/IPA-001/IP-P-01395/2018-2019/12222	sunil@suvidhaconsultants.com	None	West Bengal	Kolkata	East
767	Mr. Suresh Kumar Saraf	IBBI/IPA-001/IP-P-01429/2018-2019/12237	sureshsaraf8@gmail.com	None	West Bengal	Kolkata	East
768	Mrs. Rashmi Agarwalla	IBBI/IPA-001/IP-P-01461/2018-2019/12281	rashmivika10@yahoo.co.in	"Hotels, Wholesale and Retail Trade, Construction"	West Bengal	Kolkata	East
769	Siddhartha Mukhopadhyay	IBBI/IPA-003/IP-N00222/2019-2020/12638	saptarshi2307@gmail.com	"Others (FMCG)"	West Bengal	Kolkata	East
770	Mr. Kamal Prakash Singh	IBBI/IPA-001/IP-P01722/2019-2020/12653	kamalprakashco@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Farming, Agriculture, Metal)"	West Bengal	Kolkata	East
771	Mr. Sumit Kumar Jain	IBBI/IPA-001/IP-P01725/2019-2020/12683	ipsumitjain@gmail.com	"Others (Healthcare)"	West Bengal	Kolkata	East

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772	Mr. Vinay Goenka	IBBI/IPA-001/IP-P01770/2019-2020/12709	taxhouseranchi@gmail.com	"Others (Tea Estate, Industry, Electricity, Iron and Steel)"	Jharkhand	Kolkata	East
773	Sanjay Khandelwal	IBBI/IPA-001/IP-P01714/2019-2020/12754	sanjay.pfs@gmail.com	"Wholesale and Retail Trade"	West Bengal	Kolkata	East
774	Sagar Jain	IBBI/IPA-001/IP-P-02074/2020-2021/13209	ip.sagarjain@jainsaraogi.com	"Wholesale and Retail Trade"	West Bengal	Kolkata	East
775	UTTAM KUMAR AGARWAL	IBBI/IPA-001/IP-P-02075/2020-2021/13226	uttamagarwal_ca@yahoo.co.in	"Construction, Others (Pharmaceuticals)"	West Bengal	Kolkata	East
776	Sushanta Kumar Choudhury	IBBI/IPA-003/00292/2020-2021/13238	sk.choudhury123@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Network and Media, Agriculture and Automobiles)"	West Bengal	Kolkata	East
777	Sanjeev Kumar Goyal	IBBI/IPA-001/IP-IP-02169/2020-2021/13399	sj_goyal@yahoo.co.in	None	West Bengal	Kolkata	East
778	NEHA CHHAWCHHARIA	IBBI/IPA-001/IP-P-01922/2020-2021/13436	canechhawchharia@gmail.com	"Wholesale and Retail Trade"	West Bengal	Kolkata	East
779	MANOJ SARAF	IBBI/IPA-001/IP-P-02245/2020-2021/13491	msa_p@hotmail.com	None	West Bengal	Kolkata	East
780	Ajay Kumar Agrawal	IBBI/IPA-001/IP-P-02339/2021-2022/13540	akassociates1988@gmail.com	"Others (Textile)"	West Bengal	Kolkata	East
781	DR Nand Kishore Singh	IBBI/IPA-001/IP-P-02248/2021-2022/13600	drnandk.ebi10@gmail.com	None	Bihar	Kolkata	East
782	ANIL KUMAR MURARKA	IBBI/IPA-002/IP-N01081/2021-2022/13630	anilmurarka@gmail.com	None	West Bengal	Kolkata	East
783	SANJAY MEHTA	IBBI/IPA-001/IP-P-02421/2021-2022/13647	mehta_sanjay2001@yahoo.co.in	"Manufacturing"	West Bengal	Kolkata	East
784	PRABHAT KUMAR	IBBI/IPA-001/IP-P-02422/2021-2022/13726	paipenity@gmail.com	"Manufacturing"	Jharkhand	Kolkata	East
785	RACHANA AGARWAL	IBBI/IPA-001/IP-P-02442/2021-2022/13732	08RKASSOCIATES@GMAIL.COM	"Wholesale and Retail Trade, Construction, Real Estate, Others (PACKAGING, IRON AND STEEL, TEA, AGRICULTURE)"	West Bengal	Kolkata	East
786	PRIYANKA AJITSARIA	IBBI/IPA-001/IP-P-02360/2021-2022/13858	ppandco@gmail.com	"Manufacturing"	West Bengal	Kolkata	East

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787	KAMAL TAYAL	IBBI/IPA-003/IP-N00413-C01/2021-2022/13966	cakamaltayal@gmail.com	None	Jharkhand	Kolkata	East
788	MOHAMMAD LUTFUL KABIR	IBBI/IPA-002/IP-N01222/2022-2023/14138	mlkabir.ip@gmail.com	"Manufacturing"	West Bengal	Kolkata	East
789	DINESH AGARWAL	IBBI/IPA-003/00427/2022-2023/14239	din_kol123@yahoo.com	"Others (Other)"	West Bengal	Kolkata	East
790	Pratul Kumar Singh	IBBI/IPA-003/435/2023-2024/14284	ip.pratul@gmail.com	None	West Bengal	Kolkata	East
791	UDIT AGARWAL	IBBI/IPA-001/IP-P-02799/2023-2024/14290	uditagarwal15@gmail.com	"Wholesale and Retail Trade, Others (Shares and Securities, Electrical and IT Sector)"	West Bengal	Kolkata	East
792	Tripti Agarwal	IBBI/IPA-001/IP-P-02809/2023-2024/14316	ip.tripati@gmail.com	"Electricity, Wholesale and Retail Trade, Manufacturing"	West Bengal	Kolkata	East
793	ANAND KUMAR JAIN	IBBI/IPA-001/IP-P-02819/2023-2024/14323	akj0608@gmail.com	"Manufacturing, Others (Others (manufacturing Tower structures, accessories for transmission and fish farming & cultivation))"	West Bengal	Kolkata	East
794	PATANJALI CHATTOPADHAYA	IBBI/IPA-003/00450/2023-2024/14359	chattopadhyaya123@gmail.com	"Others (Dairy Farm, Retail Trading)"	West Bengal	Kolkata	East
795	SANDIP SINGH	IBBI/IPA-001/-IP-P-02870/2024-2025/14402	ip.sandipsingh@gmail.com	"Real Estate"	West Bengal	Kolkata	East
796	DIPAK PAUL	IBBI/IPA-001/IP-P-02854/2024-2025/14415	dpk.paul@rediffmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	West Bengal	Kolkata	East
797	AMIT KUMAR TEKRIWAL	IBBI/IPA-001/IP-P-02889/2024-2025/14435	caamittekriwal@gmail.com	None	West Bengal	Kolkata	East
798	PARTHAJIT GHOSH	IBBI/IPA-001/IP-P-02871/2024-2025/14436	caparthajit.dgchosh@gmail.com	"Manufacturing"	West Bengal	Kolkata	East
799	BALAJEE SUMANT CHEMOTEE	IBBI/IPA-002/IP-N01297/2024-2025/14464	ipbalajee2024@gmail.com	"Others (EPC)"	Jharkhand	Kolkata	East

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800	Sangram Singh Baid	IBBI/IPA-001/IP-P-02923/2024-2025/14487	baidssangramsingh@gmail.com	"Others (Export)"	West Bengal	Kolkata	East
801	Ranjana Gupta	IBBI/IPA-001/IP-P-02915/2024-2025/14494	rgupta8991@gmail.com	None	West Bengal	Kolkata	East
802	Subhajeet Kar	IBBI/IPA-002/IP-N01311/2024-2025/14497	subhajeet.kar@gmail.com	"Manufacturing"	West Bengal	Kolkata	East
803	ABHIJIT BASU	IBBI/IPA-001/IP-P-02949/2025-2026/14524	aca_abhijitbasu@yahoo.co.in	"Wholesale and Retail Trade"	West Bengal	Kolkata	East
804	MANISH RAJ DHANDHARIA	IBBI/IPA-001/IP-P-02944/2025-2026/14531	camanishrajdhandharia@gmail.com	"Manufacturing"	West Bengal	Kolkata	East
805	SEKHAR SENGUPTA	IBBI/IPA-003/IPA-ICAI-N-00464/2025-2026/14538	ipsekharoc24@gmail.com	None	West Bengal	Kolkata	East
806	DEEPA AGARWAL	IBBI/IPA-002/IP-N01315/2025-2026/14539	deepaagarwal.deepa@gmail.com	None	West Bengal	Kolkata	East
807	RAHUL KUMAR SONI	IBBI/IPA-002/IP-N01329/2025-2026/14543	iprahulsoni@gmail.com	None	Bihar	Kolkata	East
808	Pradeep Singh	IBBI/IPA-001/IP-P-02962/2025-2026/14563	spradeep51665@gmail.com	None	West Bengal	Kolkata	East
809	Chandradeep Kumar	IBBI/IPA-002/IP-N01331/2025-2026/14570	ip.chandradeep2025@gmail.com	None	Bihar	Kolkata	East

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	State/U.T.	Bench	Zone
810	Mr. Amit Pareek	IBBI/IPA-002/IP-N00413/2017-2018/11205	amitpareek99@yahoo.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Rubber, Education, Metals Etc)"	Assam	Kolkata	East
811	SUDHA SARMA	IBBI/IPA-002/IP-N01251/2022-2023/14266	sudha.sarma@yahoo.com	"Electricity, Hotels, Construction, Manufacturing, Others (EPC)"	Assam	Kolkata	East
812	Mr. Purshotam Gaggar	IBBI/IPA-001/IP-P00487/2017-18/10875	purshotamgaggar@hotmail.com	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Agri product, automobile)"	Assam	Kolkata	East
813	Mr. Sandeep Khaitan	IBBI/IPA-001/IP-P00532/2017-2018/10957	khaitansandeep@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Chemicals, Hospital, Car dealerships. Manufacturing of Textile, Metal and metal products, Sugar confectionery, Plastics and allied products, Processed food products and Plywood and veneer sheets)"	Assam	Kolkata	East
814	Ashok Kumar Agarwala	IBBI/IPA-001/IP-P01763/2019-2020/12755	iip.jyotishok@gmail.com	"Others (Automobile and Coke industry)"	Assam	Kolkata	East
815	MANISH AGARWALLA	IBBI/IPA-001/-IP-P-02082/2020-2021/13198	camanishagarwalla@gmail.com	"Electricity, Construction, Real Estate, Manufacturing, Others (Power generation, transmission & distribution sector.)"	Assam	Kolkata	East
816	Bishal Agarwal	IBBI/IPA-002/IP-N01294/2024-2025/14446	ip.bishalagarwal@gmail.com	"Wholesale and Retail Trade, Transport, Others (Innovation and Technology, Artificial Intelligence)"	Assam	Kolkata	East
817	UJWAL KUMAR KALITA	IBBI/IPA-002/IP-N00952/2020-2021/13157	ujwalkalita@gmail.com	"Construction, Manufacturing"	Assam	Kolkata	East
818	Mr. Immaneni Eswara Rao	IBBI/IPA-001/IP-P01224/2018-2019/11943	ip.caier@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Food Processing, Services of Digital Communications and Systems, Student Facilities Management services)"	Andhra Pradesh	Amravati	East
819	Mr. Gonugunta Murali	IBBI/IPA-001/IP-P00654/2017-2018/11139	gmurali34@gmail.com	"Real Estate, Manufacturing, Others (Power, Digital, Steel, Construction, Oils, online marketing, Biofuel etc)"	Andhra Pradesh	Amravati	East

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	State/U.T.	Bench	Zone
820	Mr.Kammula Prabhakar Rao	IBBI/IPA-001/IP-P01467/2018-2019/12339	kammulaprabhakar@hotmail.com	"Electricity, Real Estate, Others (Food Products, Infra etc.)"	Andhra Pradesh	Amravati	East
821	SRINIVAS GUDLA RAO	IBBI/IPA-001/IP-P-02093/2020-2021/13333	gudlasrinivasrao@gmail.com	"Electricity, Manufacturing"	Andhra Pradesh	Amravati	East
822	GOLLA RAMAKANTHA RAO	IBBI/IPA-003/ICAI-N-0310/2020-2021/13364	gollarama@yahoo.com	"Construction, Real Estate, Manufacturing, Others (Data)"	Andhra Pradesh	Amravati	East
823	KANTIPUDI VENKATA RAJU	IBBI/IPA-002/IP-N01125/2021-2022/13675	kantipudiven@gmail.com	"Manufacturing, Transport, Others (MOULDING, STEVEDORING, TRADING, SPINNING AND AQUA)"	Andhra Pradesh	Amravati	East
824	Mr. Sesa Srinivas Malladi	IBBI/IPA-001/IP-P01130/2018-2019/11930	ip.malladi63@gmail.com	"Others (Any sector is OK for me. But please allot only Hyderabad. You are allotting Amaravathi, which is far from my place. Please don't allot Amaravathi.)"	Andhra Pradesh	Amravati	East
825	GUDIPATI SIVA RAMA PRASAD	IBBI/IPA-002/IP-N01233/2022-2023/14163	rp.gsivaramprasad@gmail.com	"Manufacturing, Others (Agri based products)"	Andhra Pradesh	Amravati	East
826	CHAITANYA KIRAN IMMANENI	IBBI/IPA-002/IP-NO1257/2023-2024/14280	CIMMANENI@OUTLOOK.COM	"Wholesale and Retail Trade, Manufacturing, Others (Cotton and Sugar Industries)"	Andhra Pradesh	Amravati	East
827	Mr. Mannava Divakara Sarma	IBBI/IPA-001/IP-P01192/2018-2019/11917	mdsarma2003@yahoo.com	"Wholesale and Retail Trade, Manufacturing, Others (Net working)"	Andhra Pradesh	Amravati	East
828	P V B Sudhakararao	IBBI/IPA-002/IP-N00795/2019-2020/12547	pasalasudhakar3@gmail.com	"Hotels, Wholesale and Retail Trade, Others (Laboratory, Energy systems, Engineering Equipment, Pharma Company)"	Andhra Pradesh	Amravati	East
829	Bondalapati Srinivasarao	IBBI/IPA-001/IP-P01643/2019-2020/12743	bsrfca@gmail.com	"Manufacturing"	Andhra Pradesh	Amravati	East
830	P V S KALIKI MURTHY	IBBI/IPA-003/N-00367/2021-2022/13871	pvskmurthy@yahoo.com	"Construction, Manufacturing"	Andhra Pradesh	Amravati	East
831	MURALI KRISHNA YANNAMSETTI	IBBI/IPA-001/IP-P-02526/2021-2022/13884	yannamsetti@gmail.com	"Others (biofuel)"	Andhra Pradesh	Amravati	East

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832	SUKHAVASI RAMA MOHAN RAO	IBBI/IPA-003/00403/2021-2022/14052	rammohansukhavasi62@gmail.com	"Real Estate"	Andhra Pradesh	Amravati	East
833	L. RAMADAS	IBBI/IPA-001/IP-P-02684/2022-2023/14093	ramadasfca@gmail.com	None	Andhra Pradesh	Amravati	East
834	NAMBURU NAGA VENKATA PARDHA SARADHI	IBBI/IPA-003/ICAI-N-00415/2022-2023/14118	nnvpsaradhi@gmail.com	"Others (Information and Broadcasting; manufacture of capital equipment for power plants, refineries etc and Project execution ; IT Services, digital solutions to businesses in various sectors)"	Andhra Pradesh	Amravati	East
835	MYLAVARAPU SUJATA	IBBI/IPA-003/00434/2023-2024/14286	sujatam777@gmail.com	None	Andhra Pradesh	Amravati	East
836	BUDDHA MALLESWARA RAO VARADA	IBBI/IPA-001/IP-P-02934/2025-2026/14510	cabuddhavarada@gmail.com	None	Andhra Pradesh	Amravati	East
837	Mr. Umesh Chandra Sahoo	IBBI/IPA-002/IP-N00621/2018-19/11855	info@nayadarshan.com	"Hotels, Wholesale and Retail Trade, Manufacturing"	Odisha	Cuttack	East
838	Mr. Suresh Chandra Pattanayak	IBBI/IPA-002/IP-N00759/2018-2019/12384	suresh_pattanayak@yahoo.co.in	"Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Hospital & Nursing Home)"	Odisha	Cuttack	East
839	Mr. Shikhar Chand Jain	IBBI/IPA-001/IP-P00495/2017-18/10883	kajain92@gmail.com	"Electricity, Wholesale and Retail Trade, Manufacturing"	Chhattisgarh	Cuttack	East
840	Ashutosh Khemani	IBBI/IPA-002/IP-N01177/2021-2022/13902	ashutosh.khemani@gmail.com	"Others (Cement Industry & Contractor)"	Chhattisgarh	Cuttack	East
841	Mr. Sambhu Lal Agrawal	IBBI/IPA-001/IP-P00387/2017-18/10698	sambhuandassociates@gmail.com	"Construction, Others (Flour milling, contractor, Rice milling)"	Odisha	Cuttack	East
842	Mr. Bankim Shukla	IBBI/IPA-001/IP-P00606/2017-2018/11067	bankimshukla2016@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing"	Chhattisgarh	Cuttack	East
843	Mr. Saradindu Jena	IBBI/IPA-002/IP-N00520/2017-2018/11622	ip.jena2017@gmail.com	"Construction, Manufacturing, Others (Information Technology, Micro Finance)"	Odisha	Cuttack	East

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844	Mr. Chittaranjan Panda	IBBI/IPA-001/IP-P01003/2017-2018/11650	crpanda2001@gmail.com	"Construction, Real Estate"	Odisha	Cuttack	East
845	gagan bihari bhuyan	IBBI/IPA-002/IP-N00928/2020-2021/13029	gaganbhuyan29@gmail.com	"Construction, Manufacturing, Transport"	Odisha	Cuttack	East
846	PRADIP KUMAR KAR	IBBI/IPA-001/IP-P-02544/2022-2023/14189	pradipkukar@gmail.com	"Manufacturing"	Odisha	Cuttack	East
847	Mr. Chaitanya Kumar Ray	IBBI/IPA-003/IP-N00032/2017-18/10260	cma.chaitanya@yahoo.com	"Construction, Real Estate, Others (Hospital, Steels)"	Odisha	Cuttack	East
848	Mr. Giridharilal Sharma	IBBI/IPA-001/IP-P00391/2017-18/10709	sharma_gl@yahoo.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Odisha	Cuttack	East
849	Mr. Rakesh Kumar Jain	IBBI/IPA-001/IP-P00691/2017-2018/11168	Jaincarakesh@gmail.com	None	Odisha	Cuttack	East
850	Ms. Sagarika Mishra	IBBI/IPA-001/IP-P01014/2017-2018/11665	mishrasagarika@yahoo.com	None	Odisha	Cuttack	East
851	biswadev dash	IBBI/IPA-001/IP-P-02307/2020-2021/13466	biswadev.dash@gmail.com	None	Odisha	Cuttack	East
852	DEEPAK KUMAR JAIN	IBBI/IPA-001/IP-P-02284/2020-2021/13507	deepak1760@yahoo.com	"Real Estate"	Chhattisgarh	Cuttack	East
853	suresh kumar parida	IBBI/IPA-002/IP-N01074/2021-2022/13593	skparida59@rediffmail.com	None	Odisha	Cuttack	East

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854	KUMARAN SURESH	IBBI/IPA-001/IP-P-02372/2021-2022/13603	ca.kumaransuresh@gmail.com	None	Chhattisgarh	Cuttack	East
855	CS SANJIT KUMAR DAS	IBBI/IPA-002/IP-N01174/2021-2022/13939	sanjitas_01@rediffmail.com	None	Orissa	Cuttack	East
856	CHANDRA PRAKASH BHATIA	IBBI/IPA-001/IP-P-02629/2021-2022/14034	prachicpb@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Automobiles)"	Chhattisgarh	Cuttack	East
857	Manoranjan Das	IBBI/IPA-002/IP-N01278/2023-2024/14364	mrdas2204@gmail.com	None	Orissa	Cuttack	East
858	SWETA AGARWALA	IBBI/IPA-001/IP-P-02874/2024-2025/14400	bka.sweta@gmail.com	None	Orissa	Cuttack	East
859	AMARENDRRA KAR	IBBI/IPA-001/IP-P-02956/2025-2026/14557	caamarendrakar@gmail.com	None	Orissa	Cuttack	East
860	Mr. Ajit Gyanchand Jain	IBBI/IPA-001/IP-P00368/2017-18/10625	ajit@vcanca.com	"Wholesale and Retail Trade, Construction, Real Estate"	Gujarat	Ahmedabad	West
861	Mr. Manish Kumar Bhagat	IBBI/IPA-001/IP-P00856/2017-2018/11438	mbhagat2003@gmail.com	"Hotels, Wholesale and Retail Trade, Manufacturing, Others (Textile, Chemical, Metal)"	Gujarat	Ahmedabad	West
862	Mr. Chirag Rajendra Kumar Shah	IBBI/IPA-001/IP-P01169/2018-19/11837	chirag.ipr@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Service)"	Gujarat	Ahmedabad	West
863	Mr. Ravi Kapoor	IBBI/IPA-002/IP-N00121/2017-18/10290	ravi@ravics.com	"Construction, Real Estate, Manufacturing, Others ((Infrastructure, EPC, Ginning / Oil Mill, Lighting Products, Leasing, Textile Manufacturing))"	Gujarat	Ahmedabad	West
864	Mr. Devendra Jain	IBBI/IPA-001/IP-P00255/2017-2018/10484	djain21168@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Textiles and Garments, Food Processing)"	Gujarat	Ahmedabad	West

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865	Mr. Premraj Ramratan Laddha	IBBI/IPA-001/IP-P00060/2017-18/10138	premladdha@yahoo.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Textile, Paper Industry, Pharmaceuticals, agritech, engineering etc)"	Gujarat	Ahmedabad	West
866	NANDISH SUNILBHAI VIN	IBBI/IPA-001/IP-P-02117/2020-2021/13270	ip.nandish.vin@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing, Transport, Others (Investment Banking, Education Industry, Ceramica Industry , Chemical Industry, Textile Industry, ETC projets, Telecommunication, Machineries Mfg Industry)"	Gujarat	Ahmedabad	West
867	Mr. Bhupendra Singh Narayan Singh Rajput	IBBI/IPA-001/IP-P00397/2017-18/10715	cabsrajput309@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Health Pharma Textiles)"	Gujarat	Ahmedabad	West
868	Mohit Bipinchandra Adatiya	IBBI/IPA-001/IP-P-01966/2019-2020/13004	camohitadatiya@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Gujarat	Ahmedabad	West
869	Ravindra Kumar Goyal	IBBI/IPA-001/IP-P-02019/2020-2021/13098	ravindra1960_goyal@yahoo.co.in	"Manufacturing, Others (Textiles, Manufacturing of Yarns)"	Gujarat	Ahmedabad	West
870	Nilesh Kothari	IBBI/IPA-002/IP-N01225/2022-2023/14132	ip.nkothari@gmail.ocm	"Wholesale and Retail Trade, Real Estate, Others (Ship Leasing)"	Gujarat	Ahmedabad	West
871	Mr. Arvind Gaudana	IBBI/IPA-002/IP-N00283/2017-2018/10841	arvindg_cs@yahoo.com	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Shipping, Granites, Furniture, Mines)"	Gujarat	Ahmedabad	West
872	Mrs. Bhavi Shreyans Shah	IBBI/IPA-001/IP-P00915/2017-2018/11521	ca.bhavishah@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Textile Industry, Books and Publication)"	Gujarat	Ahmedabad	West

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873	Mr. Suhas Dinkar Bhattbhatt	IBBI/IPA-002/IP-N00571/2017-2018/11738	cssuhasb@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Manufacturing, Transport"	Gujarat	Ahmedabad	West
874	Mr. Pradeep Kumar Kabra	IBBI/IPA-001/IP-P01104/2017-18/11790	ippradeepkabra@gmail.com	"Electricity, Manufacturing, Others (Textile, Shoes, Electricity, Construction, Projects etc)"	Gujarat	Ahmedabad	West
875	Mr. Rajendra Jain	IBBI/IPA-002/IP-N00732/2018-2019/12353	iprajendragjain@gmail.com	"Manufacturing, Others (IT/ITES , Textile Trading , Manufacturing)"	Gujarat	Ahmedabad	West
876	Rajendrakumar Radhakishan Kabra	IBBI/IPA-001/IP-P-02385/2021-2022/13835	rajendra_kabra@rediffmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Chemicals, Investments and Finance)"	Gujarat	Ahmedabad	West
877	Mr. Parag Sheth	IBBI/IPA-002/IP-N00142/2017-18/10381	pksheth@hotmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Others (Information Technology)"	Gujarat	Ahmedabad	West
878	Mr. Vikash Gautamchand Jain	IBBI/IPA-001/IP-P00354/2017-18/10612	ca.vikasjain2@gmail.com	"Manufacturing, Others (FMCG,)"	Gujarat	Ahmedabad	West
879	Mr. Trupalkumar Patel	IBBI/IPA-001/IP-P01186/2018-2019/11907	trupal.ip@gmail.com	"Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (SHIP BUILDING, POWER, AGRICULTURE RELATED ACTIVITIES, INFRASTRUCTURE & AUTOMOBILE COMPONENTS)"	Gujarat	Ahmedabad	West
880	Mr. Sunil Kumar Agarwal	IBBI/IPA-001/IP-P01390/2018-2019/12178	anil91111@hotmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Textile, I.T., Steel, Packing material and engineering etc...)"	Gujarat	Ahmedabad	West
881	Keshav Khaneja	IBBI/IPA-002/IP-N01131/2021-2022/13759	khanejakes@gmail.com	"Others (Engineering and renewable energy projects, including solar power projects and electric vehicle leasing arrangements, Food product manufacturing, leasing electric vehicles and related infrastructure.)"	Gujarat	Ahmedabad	West
882	JANAK JAGJIVAN SHAH	IBBI/IPA-001/IP-P-02626/2022-2023/14085	iprvcajanakshah@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Media, Broad Casting , Consultancy etc)"	Gujarat	Ahmedabad	West
883	Ms. Sunil Kumar Kedia	IBBI/IPA-001/IP-P00028/2016-17/10064	kedia_kedia@yahoo.com	"Wholesale and Retail Trade, Manufacturing, Others (Food Products)"	Gujarat	Ahmedabad	West
884	Ms. Vineeta Maheshwari	IBBI/IPA-001/IP-P00185/2017-18/10364	ipvineetak@gmail.com	"Electricity, Construction, Manufacturing, Others (textile, power, aac blocks, software etc)"	Gujarat	Ahmedabad	West

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885	Mr. Omkarchand Rikhabdas Maloo	IBBI/IPA-001/IP-P00435/2017-18/10758	omkar@ormaloo.com	"Wholesale and Retail Trade, Manufacturing, Others (Solar Panel Manufacturing, Stock Broking, Waste Processing)"	Gujarat	Ahmedabad	West
886	Mr. Sunit Jagdishchandra Shah	IBBI/IPA-001/IP-P00471/2017-18/10814	sunit78@gmail.com	"Electricity, Wholesale and Retail Trade, Manufacturing, Others (We have Expertise Knowledge of conducting CIRP of Infrastructure Industry, Diamond & Jewellery Industry, Textile Industry, Energy Sector, Software & Educational Services, Manufacturing of tiles, Ceramics Industry, Manufacturing of Chemicals & Salt Industry, Metal Industry, and Ship Making Industry, Cotton Ginning Industry, Paper Industry, Wood Industry, Polymers & Plastics Industry.)"	Gujarat	Ahmedabad	West
887	Mr. Mahendra Prasad Jindal	IBBI/IPA-001/IP-P00616/2017-2018/11073	mpjindal@rediffmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Paper, Industrial Machine, Information Technology)"	Gujarat	Ahmedabad	West
888	Mr. Bimal Ashok Desai	IBBI/IPA-001/IP-P00748/2017-2018/11281	bimal.a.desai@icai.org	"Manufacturing, Others (Core Investment Company and Energy and Chemicals)"	Gujarat	Ahmedabad	West
889	Mr. Pawankumar Jagetia	IBBI/IPA-001/IP-P00800/2017-2018/11366	pjagetiaco@yahoo.co.in	"Construction, Manufacturing, Others (IT & Software Services sector)"	Gujarat	Ahmedabad	West
890	Mr. Manish Santosh Buchasia	IBBI/IPA-002/IP-N00487/2017-2018/11449	manishbuchasiacs@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Transport, Others (Steel, oil and protein etc)"	Gujarat	Ahmedabad	West
891	Mr. Anil Kumar Satyanarayan Agarwal	IBBI/IPA-001/IP-P00957/2017-2018/11578	caanilagarwal1995@gmail.com	"Manufacturing, Others (CHEMICALS & COAL)"	Gujarat	Ahmedabad	West
892	Mr. Sunil Kumar Kabra	IBBI/IPA-001/IP-P01011/2017-2018/11662	jlnusco@gmail.com	"Construction, Real Estate, Manufacturing, Transport, Others (Pharma, Textile, EPC, Electricals, Paper, Coal)"	Gujarat	Ahmedabad	West
893	Mr. Malav Jitendra Ajmera	IBBI/IPA-001/IP-P01190/2018-2019/11908	malav.ajmera@maassociates.co.in	"Wholesale and Retail Trade, Manufacturing"	Gujarat	Ahmedabad	West
894	Sanjaykumar Jitendralal Shah	IBBI/IPA-001/IP-P-01915/2020-2021/13096	sshahfca.ss@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Real Estate"	Gujarat	Ahmedabad	West
895	PIYUSH JAGDISH BHANSALI	IBBI/IPA-001/IP-P-02138/2020-2021/13352	piyushsurat@gmail.com	"Others (Security Services and Logistics sector, Financial Services sector)"	Gujarat	Ahmedabad	West
896	RAHUL SHAH	IBBI/IPA-001/IP-P-02170/2020-2021/13367	carahulnshah@gmail.com	"Manufacturing, Others (Ceramics, Textiles)"	Gujarat	Ahmedabad	West
897	Pragnesh Mahendrabhai Jagasheth	IBBI/IPA-001/IP-P-02219/2020-2021/13456	jagasheth@gmail.com	"Others (Textile Manufacturing)"	Gujarat	Ahmedabad	West

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898	IQBALSINGH GANDHI	IBBI/IPA-001/IP-P-02365/2021-2022/13524	iqbalsingh2659@yahoo.co.in	"Transport, Others (Paper, Tiles Mfg.)"	Gujarat	Ahmedabad	West
899	KIRAN CHAND SIPANI	IBBI/IPA-001/IP-P-02309/2021-2022/13589	sipaniadvisor@gmail.com	"Manufacturing"	Gujarat	Ahmedabad	West
900	ANIL KUMAR DAD	IBBI/IPA-001/IP-P-02519/2021-2022/13840	anil.dad@gmail.com	"Construction, Others (Fire Installation)"	Gujarat	Ahmedabad	West
901	RATHIN MAJMUdar	IBBI/IPA-001/IP-P-02576/2021-2022/13928	info@carathin.com	"Electricity, Wholesale and Retail Trade, Manufacturing"	Gujarat	Ahmedabad	West
902	Ramesh Kumar Totla	IBBI/IPA-001/IP-P-02670/2022-2023/14097	mandco.surat@gmail.com	"Others (Textile)"	Gujarat	Ahmedabad	West
903	NIHARIKA MAHESHWARI	IBBI/IPA-001/IP-P-02725/2022-2023/14157	NIHARIKAMAHESHWARI2011@GMAIL.COM	"Manufacturing"	Gujarat	Ahmedabad	West
904	Mr. Bhavan Trivedi	IBBI/IPA-001/IP-P00335/2017-18/10605	bhavant@yahoo.com	"Wholesale and Retail Trade"	Gujarat	Ahmedabad	West
905	Mr. Ashish Anantray Shah	IBBI/IPA-002/IP-N00214/2017-18/10666	ashish@ravics.com	"Manufacturing, Others (Paper, Acryglass, Pharma, Fincap, Trading of Ceramic Items, Textile, fiber reinforce, etc)"	Gujarat	Ahmedabad	West
906	Mr. Devesh Pathak	IBBI/IPA-002/IP-N00234/2017-2018/10685	maildeveshpathak@rediffmail.com	"Others (Projects)"	Gujarat	Ahmedabad	West
907	Mr. Balmukund Bhagchand Kabra	IBBI/IPA-001/IP-P00544/2017-2018/10974	bkabrac0@yahoo.com	"Others (Shipbuilding and Ship Repair industry, Textile, Manufacturing (Machinery & Equipments) sector)"	Gujarat	Ahmedabad	West
908	Mr. Samir Ganeshbhai Marathe	IBBI/IPA-001/IP-P00830/2017-2018/11415	casgmarathe@gmail.com	"Wholesale and Retail Trade"	Gujarat	Ahmedabad	West

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909	Mr. Vinodkumar Surendralal Shah	IBBI/IPA-002/IP-N00610/2018-2019/11857	ipvinodshah@rediffmail.com	"Others (Resort, Floor mill, Agro, Diamond, Trading, Water treatment)"	Gujarat	Ahmedabad	West
910	Mr. Naveen Brijmohan Bazari	IBBI/IPA-001/IP-P01312/2018-2019/12007	nbazarica@gmail.com	"Manufacturing"	Gujarat	Ahmedabad	West
911	Mr. Amrish Navinchandra Gandhi	IBBI/IPA-002/IP-N00670/2018-2019/12036	amrishgandhi72@gmail.com	"Construction"	Gujarat	Ahmedabad	West
912	Mr. Sushil Vishwakant Tewary	IBBI/IPA-001/IP-P01288/2018-2019/12049	sushilt@hotmail.com	"Real Estate, Manufacturing, Others (Agri Equipments, Agriculture)"	Gujarat	Ahmedabad	West
913	Mr. Darshan Bharatbhai Patel	IBBI/IPA-001/IP-P01579/2018-2019/12442	ca.darshanbpatel@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Online portal with broadcast license, Manufacture of basic precious and other non-ferrous metals, Manufacture of non-metallic mineral products)"	Gujarat	Ahmedabad	West
914	Mr. Hitesh Narayanbhai Agrawal	IBBI/IPA-001/IP-P01183/2019-2020/12639	caagrawalhitesh@gmail.com	"Manufacturing"	Gujarat	Ahmedabad	West
915	Rajendra Sanghi	IBBI/IPA-001/IP-P-01973/2019-2020/13011	rajendra.sanghi@yahoo.co.in	"Manufacturing"	Gujarat	Ahmedabad	West
916	KINJALKUMAR MADHUBHAI CHAUDHARY	IBBI/IPA-001/IP-P-02196/2020-2021/13463	CAKMCHAUDHARY@YAHOO.COM	"Real Estate, Others (Textile, Garment)"	Gujarat	Ahmedabad	West
917	Rajeshkumar Malani	IBBI/IPA-001/IP-P-02098/2021-2022/13550	carajeshmalani@gmail.com	"Real Estate, Manufacturing"	Gujarat	Ahmedabad	West
918	Atul Jashwantrai Sheth	IBBI/IPA-001/IP-P-02463/2021-2022/13854	atulshethip@gmail.com	"Others (Food Processing)"	Gujarat	Ahmedabad	West
919	Riddhi Sanket Gandhi	IBBI/IPA-001/IP-P-02631/2021-2022/14041	kadihwala_riddhi@yahoo.co.in	"Manufacturing"	Gujarat	Ahmedabad	West
920	Ramakant Gupta	IBBI/IPA-001/IP-P-02673/2022-2023/14105	bajajgupta@yahoo.com	"Wholesale and Retail Trade"	Gujarat	Ahmedabad	West
921	Sanjay B Shah	IBBI/IPA-001/IP-P-02677/2022-2023/14106	ip@sbshah.in	"Manufacturing, Others (packaging and metal)"	Gujarat	Ahmedabad	West

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922	JAYKISHAN RAMESHWARLAL RATHI	IBBI/IPA-001/IP-P-02710/2022-2023/14166	JAYKISHAN.RATHI@GMAIL.COM	"Manufacturing"	Gujarat	Ahmedabad	West
923	GOVIND LADDHA	IBBI/IPA-001/IP-P-02730/2022-2023/14204	govindladdha75@gmail.com	"Others (Business consultancy and advisory services in the area of financial services industry)"	Gujarat	Ahmedabad	West
924	MAMTA S DEVPURA	IBBI/IPA-001/IP-P-02796/2023-2024/14303	mamtabaheti123@gmail.com	"Construction"	Gujarat	Ahmedabad	West
925	Sanjay Borad	IBBI/IPA-003/00441/2023-2024/14324	ipsanjayborad@gmail.com	"Construction, Real Estate, Manufacturing, Others (Chemicals, Tobacco, Cigarette, Shipyard, Cement, Energy)"	Gujarat	Ahmedabad	West
926	Ankit Gadia	IBBI/IPA-001/IP-P-02724/2024-2025/14426	Caankitgadia@gmail.com	"Manufacturing"	Gujarat	Ahmedabad	West
927	Mr. Umesh Harjivandas Ved	IBBI/IPA-002/IP-N00136/2017-18/10376	umesh@umeshvedcs.com	"Real Estate, Manufacturing"	Gujarat	Ahmedabad	West
928	Mr. Hiten Mukundbhai Parikh	IBBI/IPA-002/IP-N00309/2017-18/10898	hiten@smajmudar.com	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Jewellery, Pharmaceuticals)"	Gujarat	Ahmedabad	West
929	Mrs. Anjali Nirav Choksi	IBBI/IPA-001/IP-P00820/2017-2018/11382	anjali.ibc@gmail.com	"Manufacturing"	Gujarat	Ahmedabad	West
930	Mr. Sachin Dinkar Bhattbhatt	IBBI/IPA-003/IP-N000138/2017-2018/11514	sachin.bhattbhatt@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Manufacturing, Transport, Others (IT Industry, Education)"	Gujarat	Ahmedabad	West
931	Mr. Rajesh Bachharaj Jain	IBBI/IPA-001/IP-P01150/2018-2019/12089	scksr@yahoo.com	"Transport"	Gujarat	Ahmedabad	West

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932	Mr. Akhilkumar Amrulal Thakkar	IBBI/IPA-001/IP-P01392/2018-2019/12159	akhilthakkar@gmail.com	"Wholesale and Retail Trade, Manufacturing"	Gujarat	Ahmedabad	West
933	Chetan Patel	IBBI/IPA-002/IP-N00819/2019-2020/12561	chetanpatelcs@gmail.com	"Manufacturing, Others (Textile, Coal, Trading, Marine industry)"	Gujarat	Ahmedabad	West
934	Neelam Modi	IBBI/IPA-001/IP-P01700/2019-2020/12632	neelammodi1@gmail.com	"Others (Textile, Education)"	Gujarat	Ahmedabad	West
935	SHUBHAM AGARWAL GOYAL	IBBI/IPA-002/IP-N01000/2020-2021/13229	fcs.shubhamgoyal@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Transport, Others (Food)"	Gujarat	Ahmedabad	West
936	HITEN RATILAL ABHANI	IBBI/IPA-001/IP-P-02068/2020-2021/13231	habhani@gmail.com	"Manufacturing"	Gujarat	Ahmedabad	West
937	Pankaj Prabhudayal Goenka	IBBI/IPA-001/IP-P-02129/2021-2022/13903	goenkap@gmail.com	"Others (Textile)"	Gujarat	Ahmedabad	West
938	PATEL ATIV HASMUKHBHAI	IBBI/IPA-001/IP-P-02585/2021-2022/13984	ativpatel167@gmail.com	"Manufacturing"	Gujarat	Ahmedabad	West
939	Neeraj Kumar Bajaj	IBBI/IPA-001/IP-P-02672/2022-2023/14110	nkbajajca@gmail.com	"Manufacturing"	Gujarat	Ahmedabad	West
940	Bhavik Haribhai Rupapara	IBBI/IPA-001/IP-P-02741/2022-2023/14196	cabhavikr3@gmail.com	"Manufacturing"	Gujarat	Ahmedabad	West

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941	Abhishek Choudhary	IBBI/IPA-001/IP-P-02749/2022-2023/14209	dacandco@gmail.com	"Others (Individual Insolvency Resolution Process)"	Gujarat	Ahmedabad	West
942	Sanjay kanakmal Agarwal	IBBI/IPA-001/IP-P-02753/2022-2023/14218	sanjay@adcaindia.com	None	Gujarat	Ahmedabad	West
943	PRATEEK AANCHALIA	IBBI/IPA-001/IP-P-02779/2023-2024/14281	aanchaliapraveek@gmail.com	"Manufacturing"	Gujarat	Ahmedabad	West
944	CHINTAN KASHYAPKUMAR SHROFF	IBBI/IPA-001/IP-P-02733/2023-2024/14282	CHINTAN@GJC.CO.IN	None	Gujarat	Ahmedabad	West
945	SAMIR DHARMESHBHAI MEHTA	IBBI/IPA-001/IP-P-02783/2023-2024/14342	casamirmehta7@gmail.com	"Others (Personal Gaurantor)"	Gujarat	Ahmedabad	West
946	RAHUL GATTANI	IBBI/IPA-001/IP-P-02905/2024-2025/14445	carahulgattani@gmail.com	"Others (Manufacture of Basic Iron & Steel)"	Gujarat	Ahmedabad	West
947	MIRTUNJAY SINGH	IBBI/IPA-001/IP-P-02911/2024-2025/14474	kfcindia9@gmail.com	"Manufacturing"	Gujarat	Ahmedabad	West
948	VARUN ANIL CHOPRA	IBBI/IPA-001/IP-P-02950/2025-2026/14525	ipvarunchopra@gmail.com	"Others (Textile industry)"	Gujarat	Ahmedabad	West
949	Mr. Mangesh Vitthal Kekre	IBBI/IPA-001/IP-P00539/2017-2018/10964	ca.mangesh@gmail.com	"Others ((Iron & Steel, Textiles, Heavy Engineering, Infrastructure, Pharmaceuticals, Edible Oil, Food Processing, Hospital, Packaging, Plastic & Paper, Automobiles & foundry, Bio Fertilizers, Logistics))"	Madhya Pradesh	Indore	West
950	CHAYA GUPTA	IBBI/IPA-002/IP-N00984/2020-2021/13133	guptachayacs@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Pharmaceutical industries, Telecommunications and broadband services industries, Healthcare industry and hospital activities)"	Madhya Pradesh	Indore	West
951	Mr. Navin Khandelwal	IBBI/IPA-001/IP-P00703/2017-2018/11301	navink25@yahoo.com	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Technology, Hospital & Medical, Agriculture Activity)"	Madhya Pradesh	Indore	West
952	PRABHAT JAIN	IBBI/IPA-001/IP-P-02233/2020-2021/13480	IP.CAPRABHATJAIN@GMAIL.COM	"Real Estate, Others (manpower, security, courier, delivery)"	Madhya Pradesh	Indore	West
953	Mr. Neelesh Gupta	IBBI/IPA-002/IP-N00176/2017-18/10448	neeleshcs2004@yahoo.co.in	"Manufacturing"	Madhya Pradesh	Indore	West

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954	Mr. Amit Chopra	IBBI/IPA-001/IP-P00939/2017-2018/11543	amit.chopra.ca@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Manufacture and trading of soya products including soybean oil; trading and supply of automobile components and parts; and manufacture and trading of laminates, HPL sheets, mica sheets, veneers, toilet cubicles, wallpapers and related interior decor products.)"	Madhya Pradesh	Indore	West
955	Mr. Rahul Anand	IBBI/IPA-003/IP-N000166/2018-2019/11955	rahulpn@hotmai.com	"Wholesale and Retail Trade, Manufacturing, Others (LED TV, Chips making, Steel)"	Madhya Pradesh	Indore	West
956	Mr. Vichitra Narayan Pathak	IBBI/IPA-001/IP-P01353/2018-2019/12063	drvnpn@yaho.co.in	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Madhya Pradesh	Indore	West
957	Mr. Bishwa Ranjan Chatterjee	IBBI/IPA-002/IP-N00877/2019-2020/12806	brcind@gmail.com	"Others (Fertilizers, Railway Signals, Textiles, Telecommunication)"	Madhya Pradesh	Indore	West
958	NISHANT AGRAWAL	IBBI/IPA-001/IP-P-02100/2020-2021/13283	nishantagrawalca@gmail.com	"Wholesale and Retail Trade, Manufacturing"	Madhya Pradesh	Indore	West
959	Gagan Jhavar	IBBI/IPA-001/IP-P-02382/2021-2022/13579	jhavar_co@yahoo.com	"Electricity, Manufacturing"	Madhya Pradesh	Indore	West
960	Sanjay Kumar Gupta	IBBI/IPA-003/CAI-N-00417/2022-2023/14117	sn93.ip@gmail.com	"Real Estate, Others (Chemical)"	Madhya Pradesh	Indore	West
961	Mr. Anil Agrawal	IBBI/IPA-001/IP-P00531/2017-2018/10956	anilagrawalca1999@gmail.com	"Wholesale and Retail Trade, Manufacturing"	Madhya Pradesh	Indore	West
962	Mr. Sajjan Kumar Dokania	IBBI/IPA-003/IP-N000150/2017-2018/11729	sajjan_suman@hotmail.com	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Madhya Pradesh	Indore	West

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963	Mr. Ishwar Lal Kalantri	IBBI/IPA-001/IP-P01448/2018-2019/12439	ipkalantri@gmail.com	"Others (Automobile Industry)"	Madhya Pradesh	Indore	West
964	Mohd. Raees Sheikh	IBBI/IPA-002/IP-N00957/2020-2021/13094	mrsheikh.pcs@gmail.com	"Others (Whole and Retail Trade of Automobiles, Manufacturing of Medicines, tablets, syrup etc.)"	Madhya Pradesh	Indore	West
965	kuldeep tank	IBBI/IPA-001/IP-P-02776/2022-2023/14255	cakuldeoptank@gmail.com	"Real Estate, Manufacturing, Others (Food Processing)"	Madhya Pradesh	Indore	West
966	Anuj Maheshwari	IBBI/IPA-001/IP-P-02907/2024-2025/14460	ipanujmaheshwari@gmail.com	"Wholesale and Retail Trade, Manufacturing"	Madhya Pradesh	Indore	West
967	MAYURI DAGA	IBBI/IPA-003/IPA-ICAI-N-00459/2024-2025/14467	mayuri_lunawat16@yahoo.com	"Construction, Real Estate"	Madhya Pradesh	Indore	West
968	Mr. Rajesh Lohia	IBBI/IPA-002/IP-N00049/2016-17/10093	rlohiinandcompany@gmail.com	"Others (Solar power equipments, trading, machining, business consultancy etc)"	Madhya Pradesh	Indore	West
969	Mr. Amrish Kumar Chourasia	IBBI/IPA-002/IP-N00843/2019-2020/12687	amrishchourasia@gmail.com	None	Madhya Pradesh	Indore	West
970	Neha Firoda	IBBI/IPA-001/IP-P-01938/2020-2021/13093	caneha.dahiyat@gmail.com	"Wholesale and Retail Trade"	Madhya Pradesh	Indore	West

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971	Harsh Firoda	IBBI/IPA-001/IP-P-01944/2020-2021/13252	harshfiroda@gmail.com	None	Madhya Pradesh	Indore	West
972	CA Vikas Lalwani	IBBI/IPA-001/IP-P-02458/2021-2022/13766	ipvikaslalwani@gmail.com	"Others (None)"	Madhya Pradesh	Indore	West
973	SAURABH DHOOT	IBBI/IPA-001/IP-P-02367/2021-2022/13988	casaurabhdoott@gmail.com	"Wholesale and Retail Trade"	Madhya Pradesh	Indore	West
974	Arvind Kumar Agrawal	IBBI/IPA-003/ICAI-N-00332/2022-2023/14220	aka.valuer@gmail.com	"Real Estate"	Madhya Pradesh	Indore	West
975	Sachin Kabra	IBBI/IPA-001/IP-P-02773/2023-2024/14341	casachinkabra@gmail.com	None	Madhya Pradesh	Indore	West
976	APEKSHA KEKRE	IBBI/IPA-002/IP-N01279/2023-2024/14358	apekshakekre@gmail.com	"Manufacturing, Others (Agriculture)"	Madhya Pradesh	Indore	West
977	Prakhar Shukla	IBBI/IPA-001/IP-P-02964/2025-2026/14542	ip.prakharshukla@gmail.com	None	Madhya Pradesh	Indore	West
978	NEERAJ NAGAR	IBBI/IPA-002/IP-N01322/2025-2026/14555	csneerajnagar@gmail.com	None	Madhya Pradesh	Indore	West

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	State/U.T.	Bench	Zone
979	Mr. Anish Gupta	IBBI/IPA-002/IP-N00285/2017-18/10843	ipanishgupta@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Others (Infrastructure, engineering, hospitality, logistics, Information Technology, education, financial intermediaries)"	Maharashtra	Mumbai	West
980	Ms. Anagha Anasingaraju	IBBI/IPA-002/IP-N00247/2017-18/10732	rp.anagha@kanjcs.com	"Manufacturing, Transport, Others (Information Technology, Auto components, dealership, food, hospital, EV, healthcare)"	Maharashtra	Mumbai	West
981	Mr. Udaykumar Bhaskar Bhat	IBBI/IPA-001/IP-P-01425/2018-2019/12234	udaybhat2805@gmail.com	"Manufacturing, Others (Services)"	Maharashtra	Mumbai	West
982	Sandeep Kulkarni	IBBI/IPA-002/IP-N01080/2021-2022/13714	kulkarni.sandeep@rediffmail.com	"Hotels, Wholesale and Retail Trade, Others (Information Technology, Resources & Energy, Consultancy, Engineered Films, Data Systems, Marketing)"	Maharashtra	Mumbai	West
983	Mr. Ritesh R Mahajan	IBBI/IPA-002/IP-N00048/2017-18/10132	ritesh@riteshmahajan.in	"Manufacturing, Others (Sugar Industry, Stationery Industry, Security Services Industry, Construction Industry, Oil Refinery Industry, Pottery Industry, Tubes Manufacturing Industry, Textil Industry, Hair Oil Industry)"	Maharashtra	Mumbai	West
984	Mr. Ravi Prakash Ganti	IBBI/IPA-002/IP-N00102/2017-18/10245	gantirp@gmail.com	"Real Estate, Others (Dairy)"	Maharashtra	Mumbai	West
985	Mr. Vimal Kumar Agrawal	IBBI/IPA-001/IP-P00741/2017-2018/11247	vimal@vpagrawal.in	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Dairy sector)"	Maharashtra	Mumbai	West
986	Mr. Brijendra Kumar Mishra	IBBI/IPA-002/IP-N00109/2017-2018/10257	mishrabk1959@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing, Others (Mfg. of paint for coil coating, Education, mfg. of diamonds and Jewellery, mfg. of Cotton bales, mfg. of organic and inorganic chemicals, mfg. and supply of ATM Machines, printing and publishing, Textile industry)"	Maharashtra	Mumbai	West
987	Mr. Amit Chandrashekhar Poddar	IBBI/IPA-001/IP-P00449/2017-18/10792	amitpoddar.ca@gmail.com	"Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Pharmaceuticals, PVC Pipes, Poultry Hatchery, Sugar)"	Maharashtra	Mumbai	West

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988	Mr. Ritesh Prakash Adatiya	IBBI/IPA-001/IP-P01334/2018-2019/12013	riteshadatiya01@gmail.com	"Hotels, Transport, Others (Software Publication, Trading of Machinery and Spare Parts, Media Technology, Capital Investment, Investment in Securities)"	Maharashtra	Mumbai	West
989	Mr. Ashish Vyas	IBBI/IPA-001/IP-P-01520/2018-2019/12267	ashishvyas2006@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Dairy Products, Metal, Mobile etc)"	Maharashtra	Mumbai	West
990	Mr. Milind Kasodekar	IBBI/IPA-002/IP-N00116/2017-18/10285	milind.kasodekar@kmdscs.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Others (Metal, Information Technology)"	Maharashtra	Mumbai	West
991	Mr. Divyesh Desai	IBBI/IPA-001/IP-P00169/2017-2018/10338	divyeshdesai@singhico.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Chemicals, Paper, Steel, Electronics, Trading))"	Maharashtra	Mumbai	West
992	Mr. Vijay Pitambar Lulla	IBBI/IPA-001/IP-P00323/2017-18/10593	vijayplulla@rediffmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others ((Financial services))"	Maharashtra	Mumbai	West
993	Mr. Piyush Kisanlal Jani	IBBI/IPA-001/IP-P01439/2018-2019/12164	capiyushj@gmail.com	"Construction, Manufacturing, Others (Business Auxiliary Services)"	Maharashtra	Mumbai	West
994	Mr. Neehal Mahamulal Pathan	IBBI/IPA-001/IP-P01561/2018-2019/12406	ca.neehal@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Information Techology, Sugar Industry, Turnkey Projects)"	Maharashtra	Mumbai	West
995	bharati manoj daga	IBBI/IPA-001/IP-P-01963/2020-2021/13070	Bharteedaga1008@gmail.com	"Manufacturing, Others (Media and Publishing)"	Maharashtra	Mumbai	West
996	MANISH LALJI DAWDA	IBBI/IPA-001/IP-P-02506/2021-2022/13797	ip.dawdamanish@gmail.com	"Construction, Real Estate, Transport"	Maharashtra	Mumbai	West

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997	Mr. Udayraj Patwardhan	IBBI/IPA-001/IP-P00024/2016-2017/10057	ca.udayraj@viajure.in	"Real Estate, Others (Ship Building, Toll Road)"	Maharashtra	Mumbai	West
998	Mr. Bhaskar Gopal Shetty	IBBI/IPA-001/IP-P01285/2018-2019/12003	cabgshetty@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (PHARMA, AGRO, CINE, INFRA, MACHINERY, STEEL)"	Maharashtra	Mumbai	West
999	Mr. Prashant Jain	IBBI/IPA-001/IP-P01368/2018-2019/12131	ipprashantjain@gmail.com	"Real Estate, Manufacturing, Transport, Others (Education services, logistics, EPC, Dairy, etc)"	Maharashtra	Mumbai	West
1000	Mrs. Neeraja Kartik	IBBI/IPA-001/IP-P01445/2018-2019/12137	neerajakartikip@gmail.com	"Construction, Real Estate, Manufacturing"	Maharashtra	Mumbai	West
1001	Mrs. Megha Agrawal	IBBI/IPA-001/IP-P-01456/2018-2019/12272	ip.meghaagrawal@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (jewellery sector, energy sector)"	Maharashtra	Mumbai	West
1002	Palak Swapnil Desai	IBBI/IPA-001/IP-P01517/2019-2020/12515	palakdesai77@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate"	Maharashtra	Mumbai	West
1003	Gajesh Labhchand Jain	IBBI/IPA-001/IP-P01697/2019-2020/12588	gajeshjain@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Retail GYM chain, Gems and Jewellery, Manufacturing, Auto Ancillary, Restaurant, Iron and Steel Customisation, Chemicals, Internet Service Provider,)"	Maharashtra	Mumbai	West
1004	Mr. Pramod Dattaram Rasam	IBBI/IPA-001/IP-P00722/2017-2018/11259	pdrasam@gmail.com	"Real Estate, Others (Mobile Wallet, Real Estate, Wood & its Products, Laying Communication Cable, Computers & related acitivities)"	Maharashtra	Mumbai	West
1005	Mr. Kshitiz Gupta	IBBI/IPA-002/IP-N00721/2018-2019/12140	kshitiz.ca@gmail.com	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Maharashtra	Mumbai	West
1006	Abhijit Shrikrishna Gokhale	IBBI/IPA-002/IP-N00964/2020-2021/13092	abhijitgokhale07@gmail.com	"Construction, Real Estate, Others (poultry, farming)"	Maharashtra	Mumbai	West

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1007	Mr. S. Gopalakrishnan	IBBI/IPA-002/IP-N00151/2017-18/10398	gopi63.ip@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Maharashtra	Mumbai	West
1008	Mr. Anuj Bajpai	IBBI/IPA-001/IP-P00311/2017-18/10575	anuj19603@yahoo.co.in	"Electricity, Hotels, Construction, Real Estate, Manufacturing, Others (Healthcare, Heavy Engineering, EPC)"	Maharashtra	Mumbai	West
1009	Mr. Arihant Nenawati	IBBI/IPA-001/IP-P00456/2017-18/10799	arihant.nenawati@truvisoryipe.com	"Others (EPC, Gems & Jewellery, Pharma, Consumable Goods)"	Maharashtra	Mumbai	West
1010	Mr. Ravi Bagri	IBBI/IPA-001/IP-P00789/2017-2018/11344	ravibagri@yahoo.com	"Construction, Manufacturing"	Maharashtra	Mumbai	West
1011	Mr. Bhavesh Mansukhbhai Rathod	IBBI/IPA-001/IP-P01200/2018-2019/11910	bhavesh76@gmail.com	"Manufacturing, Others (Oil and gas, IT and BPM, Chemicals, textile and garments, Media and entertainment, Leasing of IT park, etc)"	Maharashtra	Mumbai	West
1012	Mr. Mukesh Khathuria	IBBI/IPA-001/IP-P01216/2018-2019/11925	khathuria@hotmail.com	"Manufacturing"	Maharashtra	Mumbai	West
1013	Rajesh Ramesh Kamath	IBBI/IPA-001/IP-P01606/2019-2020/12481	iprrkamath@gmail.com	"Wholesale and Retail Trade, Construction, Others (Steel manufacturing and trading, Aviation, Electronics)"	Maharashtra	Mumbai	West
1014	Kiran Martin Golla	IBBI/IPA-002/IP-N00787/2019-2020/12483	ip.kirangolla9@gmail.com	"Wholesale and Retail Trade, Manufacturing"	Maharashtra	Mumbai	West
1015	Shivratan Kalantri	IBBI/IPA-001/IP-P-01975/2020-2021/13202	shiv_kalantri@yahoo.com	"Wholesale and Retail Trade, Others (Media and Advertising)"	Maharashtra	Mumbai	West
1016	Akhil Ahuja	IBBI/IPA-001/IP-P-02072/2020-2021/13213	caakhilahuja@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Textile, Manufacture Of Food Products And Beverages, Coal Trading, Manufacture of other transport equipment, Information Technology)"	Maharashtra	Mumbai	West

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1017	Rakesh Kumar Jindal	IBBI/IPA-002/IP-N01148/2021-2022/13963	iprakesh.jindal@gmail.com	"Real Estate, Manufacturing, Transport, Others (Entertainment, BFSI, Power, Metal & Minerals,)"	Maharashtra	Mumbai	West
1018	Amit Vijay Karia	IBBI/IPA-001/IP-P-02600/2021-2022/13969	ipamitkaria@gmail.com	"Construction, Real Estate, Manufacturing, Others (Finance)"	Maharashtra	Mumbai	West
1019	Mr. Anil Seetaram Vaidya	IBBI/IPA-002/IP-N00067/2017-18/10145	anilvaidya38@gmail.com	"Electricity, Wholesale and Retail Trade, Manufacturing, Others (Market research and consultancy services, Cable TV and Internet services)"	Maharashtra	Mumbai	West
1020	Mr. Jayesh Natvarlal Sanghrajka	IBBI/IPA-001/IP-P00216/2017-18/10416	jayesh.sanghrajka@incorpoadvisory.in	"Hotels, Construction, Real Estate"	Maharashtra	Mumbai	West
1021	Mr. Mahesh Sureka	IBBI/IPA-001/IP-P00413/2017-2018/10736	mahesh@mrsureka.com	"Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing"	Maharashtra	Mumbai	West
1022	Mr. Prakash Dattatraya Naringrekar	IBBI/IPA-002/IP-N00270/2017-18/10783	prakash03041956@gmail.com	"Others (Gaming and Media, Pharma, IT, Solar, Consultancy, Fruit product and etc.)"	Maharashtra	Mumbai	West
1023	Mr. Fanendra Harakchand Munot	IBBI/IPA-001/IP-P00515/2017-2018/10916	ffmunot@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Steel, Alloys, Printing, Food, Sugar, Ceramics)"	Maharashtra	Mumbai	West
1024	Mr. Sandeep Jawaharlal Singhal	IBBI/IPA-001/IP-P00519/2017-2018/10920	sandeepjsinghal@hotmail.com	"Others (Advisory, Textile, Bullion)"	Maharashtra	Mumbai	West
1025	Mr. Hasti Mal Kachhara	IBBI/IPA-002/IP-N00342/2017-2018/10992	hastimal.kachhara@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Service and Process Industries (Textiles, Packaging, Steel & Metal))"	Maharashtra	Mumbai	West
1026	Mr. Pradeep Kumar Chakravarty	IBBI/IPA-003/IP-N000123/2017-2018/11338	pkc195710@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate"	Maharashtra	Mumbai	West
1027	Mr. Srigini Rajat Naidu	IBBI/IPA-003/IP-N000137/2017-2018/11513	rajat_naidu@yahoo.com	"Real Estate, Others (Mining, Sugar, Ethanol)"	Maharashtra	Mumbai	West

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1028	Ms. Mrudula Cletus Brodie	IBBI/IPA-001/IP-P01702/2019-2020/12681	camrudulkejdiwal@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Manufacturing, Transport"	Maharashtra	Mumbai	West
1029	Mr. Krishna Gopal Ratanlal Maheshwari	IBBI/IPA-001/IP-P01296/2019-2020/12712	1kgmaheshwari@gmail.com	"Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport"	Maharashtra	Mumbai	West
1030	ASHOK KUMAR GOLECHHA	IBBI/IPA-002/IP-N000932/2019-2020/12973	akgolecha9@gmail.com	"Electricity, Construction, Real Estate, Manufacturing, Others (Aviation)"	Maharashtra	Mumbai	West
1031	PURUSOTTAM BEHERA	IBBI/IPA-002/IP-N00940/2019-2020/12993	purusosbj@yahoo.com	"Wholesale and Retail Trade, Real Estate, Others (food, oil, textile, EPC, infrastructure, automation equipments)"	Maharashtra	Mumbai	West
1032	gaurang chhotalal shah	IBBI/IPA-002/IP-N00947/2019-2020/13002	fcsgaurang.shah@gmail.com	"Manufacturing, Others (Auto,Pharma)"	Maharashtra	Mumbai	West
1033	Madan Bajarang Lal Vaishnawa	IBBI/IPA-001/IP-P-02011/2020-2021/13052	madan.vaishnawa@icai.org	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Service Sector)"	Maharashtra	Mumbai	West
1034	Rajkumar Feru Gupta	IBBI/IPA-001/IP-P-02103/2020-2021/13247	rf.gupta86@gmail.com	"Hotels, Others (Textile)"	Maharashtra	Mumbai	West
1035	DEVANG SUBODH THAKAR	IBBI/IPA-002/IP-N01024/2020-2021/13288	cs.devangthakar@gmail.com	"Others (Steel Trading)"	Maharashtra	Mumbai	West
1036	Anil Kashi Drolia	IBBI/IPA-001/IP-P-02327/2020-2021/13482	anildrolia.ip@gmail.com	"Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Transport"	Maharashtra	Mumbai	West
1037	Sonu Gupta	IBBI/IPA-001/IP-P-02261/2021-2022/13534	rpsonugupta@gmail.com	"Construction, Real Estate, Manufacturing, Others ((Sports, Gaming, Lottery, Information Technology, Software, Agriculture, Fertilizers, Data Analytics, etc))"	Maharashtra	Mumbai	West
1038	Tehseen Fatima Khatri	IBBI/IPA-002/IP-N01140/2021-2022/13793	tfkhatriassociates@gmail.com	"Others (FMCG)"	Maharashtra	Mumbai	West

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1039	Ashok Mittal	IBBI/IPA-001/IP-P-02549/2021-2022/13889	ashokmittal2020@gmail.com	"Construction, Real Estate, Others (Food, IT, Healthcare Sector)"	Maharashtra	Mumbai	West
1040	Umesh Balaram sonkar	IBBI/IPA-001/IP-P-02619/2021-2022/14043	rosonkar1603@gmail.com	"Construction, Manufacturing"	Maharashtra	Mumbai	West
1041	CA Pankaj Bhattad	IBBI/IPA-001/IP-P-02841/2023-2024/14362	rppankajbhattad@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Others (EPC, Telefilms)"	Maharashtra	Mumbai	West
1042	Siddhant Agrawal	IBBI/IPA-001/IP-P-02832/2023-2024/14370	ip.siddhantagrawal@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (FMCG & Cosmetics)"	Maharashtra	Mumbai	West
1043	Mr. Hemant J Mehta	IBBI/IPA-001/IP-P00027/2016-17/10060	hemant@apmh.in	"Real Estate"	Maharashtra	Mumbai	West
1044	Mr. Dhiren Shantil Shah	IBBI/IPA-001/IP-P00220/2017-18/10419	dss@dsshah.in	"Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Automobile, Media, Port, Telecommunications)"	Maharashtra	Mumbai	West
1045	Mr. Devang Sampat	IBBI/IPA-001/IP-P00224/2017-18/10423	dpsampat@sampatassociates.in	"Construction, Real Estate, Manufacturing, Others (Pharma, Logistics, Media, Foods, Steel & Metals, Defense)"	Maharashtra	Mumbai	West
1046	Mr. Birendra Kumar Agrawal	IBBI/IPA-001/IP-P00564/2017-2018/11040	bk@bhamaconsulting.com	"Hotels, Construction, Real Estate, Others (Steel, Gems and Jewellery, Post Production, Other Service Sector)"	Maharashtra	Mumbai	West
1047	Mr. Sandeep D. Maheshwari	IBBI/IPA-001/IP-P00640/2017-2018/11093	ayunish@yahoo.com	"Construction, Real Estate, Manufacturing, Others (furnishing business & Textile Industry)"	Maharashtra	Mumbai	West
1048	Mr. Vakati Balasubramanyam Reddy	IBBI/IPA-001/IP-P00662/2017-2018/11131	vbsreddy7@gmail.com	"Real Estate, Manufacturing"	Maharashtra	Mumbai	West
1049	Ms. Preeti Vimal Agrawal	IBBI/IPA-001/IP-P00655/2017-2018/11144	capreeti2003@gmail.com	"Wholesale and Retail Trade, Manufacturing"	Maharashtra	Mumbai	West

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	State/U.T.	Bench	Zone
1050	Mr. Jeetendra Rajpal Daryani	IBBI/IPA-001/IP-P00678/2017-2018/11146	nikhil564@yahoo.com	"Wholesale and Retail Trade, Manufacturing, Others (Jewellery, Textiles, infrastructure, Govt. contracts, Food processing, Pharmaceuticals.)"	Maharashtra	Mumbai	West
1051	Mr. Sachin Shrinivas Bhattad	IBBI/IPA-001/IP-P00680/2017-2018/11159	sachinbhattadca@gmail.com	"Real Estate, Others (Healthcare)"	Maharashtra	Mumbai	West
1052	Mr. Atul Tansukhlal Mehta	IBBI/IPA-001/IP-P01020/2017-2018/11670	mehtaatul@gmail.com	"Real Estate"	Maharashtra	Mumbai	West
1053	Mr. Mayank Rameshchandra Jain	IBBI/IPA-001/IP-P01055/2017-2018/11748	jainmayankr@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Food Industry & Daimond)"	Maharashtra	Mumbai	West
1054	Mr. Rajesh Shah	IBBI/IPA-002/IP-N00592/2018-19/11881	rsshah27@hotmail.com	"Real Estate, Manufacturing, Others (Gems and Jewellery)"	Maharashtra	Mumbai	West
1055	Mr. Balaji Shrirang Sagar	IBBI/IPA-001/IP-P01555/2018-2019/12441	balajisagar381973@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Garment, Health)"	Maharashtra	Mumbai	West
1056	Namrata Amol Randeri	IBBI/IPA-001/IP-P01585/2019-2020/12495	namrataranderi@gmail.com	"Construction, Manufacturing"	Maharashtra	Mumbai	West
1057	Hetal Gaurang Kothari	IBBI/IPA-001/IP-P01610/2019-2020/12500	iphetalkothari@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Service Industry)"	Maharashtra	Mumbai	West
1058	rakesh kumar relan	IBBI/IPA-001/IP-P-02009/2020-2021/13119	rakeshrelan@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Electricity installation)"	Maharashtra	Mumbai	West
1059	Raghunath Bhandari	IBBI/IPA-002/IP-N01023/2020-2021/13276	raghunathsb@yahoo.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Consultancy, Growing of crops; market gardening; horticulture, Electrical Testing Automation Solutions & Industrial Training.)"	Maharashtra	Mumbai	West
1060	Shouvik Kumar Roy	IBBI/IPA-001/IP-P-02113/2020-2021/13284	shouvikkumarroy@gmail.com	"Real Estate, Others (Book publishing Financial services and stock broking)"	Maharashtra	Mumbai	West
1061	Nitin om kothari	IBBI/IPA-001/IP-P-02310/2020-2021/13477	cakotharico@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (wind power mill)"	Maharashtra	Mumbai	West
1062	Shyamsunder Dhanuka	IBBI/IPA-002/IP-N01104/2021-2022/13641	sdhanuka@yahoo.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (IT & ITeS, Media)"	Maharashtra	Mumbai	West
1063	Neha Jain Nemani	IBBI/IPA-001/IP-P-02465/2021-2022/13927	nehavkjain@gmail.com	"Construction, Real Estate, Manufacturing, Transport"	Maharashtra	Mumbai	West
1064	RAJENDRA KISHANRAO JOSHI	IBBI/IPA-002/IP-N01205/2021-2022/14020	rajendrajoshi_cs@yahoo.com	"Construction, Real Estate, Manufacturing, Others (Information technology , software)"	Maharashtra	Mumbai	West

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1065	ASHWIN BHAVANJI SHAH	IBBI/IPA-001/IP-P-02648/2021-2022/14054	ashwin@caashwinshah.com	"Others (coaching)"	Maharashtra	Mumbai	West
1066	VALLABH N SAWANA	IBBI/IPA-001/IP-P-02652/2022-2023/14114	vallabhsawana@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Maharashtra	Mumbai	West
1067	Sanjay Vijay Jeswani	IBBI/IPA-001/IP-P-02891/2024-2025/14432	jeswanisanjay007@gmail.com	"Real Estate, Others (Oxygen and Nitrogen Gas Refilling; Steel Trading)"	Maharashtra	Mumbai	West
1068	Mr. Manish Shah	IBBI/IPA-001/IP-P00094/2017-18/10194	mdshah0211@gmail.com	"Wholesale and Retail Trade, Others (Electronics, Waste Management, IT)"	Maharashtra	Mumbai	West
1069	Mr. Rajesh Kumar Mittal	IBBI/IPA-002/IP-N00083/2017-18/10224	csrajeshmittal@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Shipping, Automobiles, Pharmaceuticals and Fire Security system etc.)"	Maharashtra	Mumbai	West
1070	Mr. Ankur Kumar	IBBI/IPA-002/IP-N00113/2017-18/10283	ankur.srivastava@czylaws.com	"Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Sugar, Steel, Textile, EPC)"	Maharashtra	Mumbai	West
1071	Mr. Bharat Ramakant Upadhyay	IBBI/IPA-002/IP-N00120/2017-2018/10289	brupadhyay@hotmail.com	"Construction, Real Estate"	Maharashtra	Mumbai	West
1072	Mr. Debi Prasanna Sarangi	IBBI/IPA-002/IP-N00158/2017-2018/10405	debi.sarangi@judilegalcombine.com	"Construction, Real Estate, Others (Financial, Lending)"	Maharashtra	Mumbai	West
1073	Mr. Prakash Nath Mishra	IBBI/IPA-003/IP-N000115/2017-2018/11219	Prakash@pmishra.in	"Electricity, Construction, Manufacturing, Others (Chemical, News Media)"	Maharashtra	Mumbai	West
1074	Mr. Asish Narayan	IBBI/IPA-002/IP-N00444/2017-2018/11274	cs.asish@gmail.com	"Electricity, Manufacturing, Others (Packaging)"	Maharashtra	Mumbai	West

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1075	Ms. Prajakta Madhav Shidhore	IBBI/IPA-001/IP-P00817/2017-2018/11402	prajaktashidhore@gmail.com	"Manufacturing"	Maharashtra	Mumbai	West
1076	Mr. Anurag Jain	IBBI/IPA-001/IP-P01049/2017-2018/11732	ipanuragjain@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Tourism, Pharma)"	Maharashtra	Mumbai	West
1077	Mr. Anand Sonbhadra	IBBI/IPA-001/IP-P00739/2017-18/11771	sonbhadra65@gmail.com	"Others (Dairy & Food Processing)"	Maharashtra	Mumbai	West
1078	Mr. Dhanshyam Kantilal Patel	IBBI/IPA-001/IP-P01373/2018-2019/12155	dpatel@ckpatel.com	"Wholesale and Retail Trade, Construction, Real Estate, Others (Healthcare)"	Maharashtra	Mumbai	West
1079	Mr. Vikram Bhatnagar	IBBI/IPA-003/IP-N000183/2018-2019/12197	vikrambhatnagar2002@yahoo.com	"Construction, Manufacturing, Others (Steel industry)"	Maharashtra	Mumbai	West
1080	Mr. Mahesh Goverdhan Bagla	IBBI/IPA-002/IP-N00689/2018-2019/12207	maheshgbagla@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Agriculture, Food Products)"	Maharashtra	Mumbai	West
1081	Mr. Ramesh Muddu Shetty	IBBI/IPA-001/IP-P-01444/2018-2019/12226	shettyramesh19@gmail.com	"Electricity, Construction, Real Estate, Manufacturing, Others (POWER)"	Maharashtra	Mumbai	West
1082	Ms. Kanak Jani	IBBI/IPA-001/IP-P01757/2019-2020/12685	kanakj@yahoo.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Holding company, Mining, beneficiation plant, Shipping, Marine, state highway, automobile, CNC machines, listed company, NBFC, Electronics)"	Maharashtra	Mumbai	West
1083	Mr. Hemendra Paliwal	IBBI/IPA-001/IP-P01830/2019-2020/12788	paliwal.hemendra@gmail.com	"Construction, Real Estate"	Maharashtra	Mumbai	West
1084	Mr. Dinesh Kumar Aggarwal	IBBI/IPA-002/IP-N00890/2019-2020/12843	dinesh.aggarwal31@gmail.com	"Construction, Real Estate, Others ((On shore & off shore oil extraction))"	Maharashtra	Mumbai	West
1085	Mr. Lalit Kumar Dangi	IBBI/IPA-001/IP-P01821/2019-2020/12859	lalitkumardangi.ip@gmail.com	"Wholesale and Retail Trade, Others (Dairy Products, Food Processing)"	Maharashtra	Mumbai	West
1086	Mr. Shekhar Kumar Agrawal	IBBI/IPA-002/IP-N00883/2019-2020/12874	shekhar2308@gmail.com	"Hotels, Wholesale and Retail Trade, Manufacturing, Others (Services)"	Maharashtra	Mumbai	West

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1087	LALIT SHAH	IBBI/IPA-001/IP-P-02007/2020-2021/13102	lalitshahca@gmail.com	"Others (Consultancy, Art & Craft, Personal Guarantor of Corporate Debtor)"	Maharashtra	Mumbai	West
1088	RAJENDRA DEVIDAS PURANIK	IBBI/IPA-001/IP-P-02029/2020-2021/13149	rdpuranik@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing"	Maharashtra	Mumbai	West
1089	Arun Nandlal Agrawal	IBBI/IPA-003/00282/2020-2021/13234	irparun@gmail.com	"Wholesale and Retail Trade, Real Estate"	Maharashtra	Mumbai	West
1090	DIPTI AMIT THITE	IBBI/IPA-002/IP-N01087/2021-2022/13629	dipti@csdipthite.com	"Electricity, Others (consultancy)"	Maharashtra	Mumbai	West
1091	Sourabh Modi	IBBI/IPA-001/IP-P-02409/2021-2022/13696	sourabhmodi21@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Fashion)"	Maharashtra	Mumbai	West
1092	Rishabh Sethi	IBBI/IPA-001/IP-P-02842/2023-2024/14377	ip.rishabhsethi@gmail.com	"Manufacturing"	Maharashtra	Mumbai	West
1093	Nidhi Amit Poddar	IBBI/IPA-001/IP-P-02829/2023-2024/14381	nidhipoddar.ip@gmail.com	"Others (Advertising, construction)"	Maharashtra	Mumbai	West
1094	VINOD BALASAHEB DONGARE	IBBI/IPA-001/IP-P-02872/2023-2024/14391	cavinoddongare@gmail.com	"Wholesale and Retail Trade, Manufacturing"	Maharashtra	Mumbai	West
1095	VIVEK SATYAPRAKASH JALAN	IBBI/IPA-002/IP-N01295/2024-2025/14452	CAVIVEKJALAN81@GMAIL.COM	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Maharashtra	Mumbai	West
1096	Shashank Dinesh Posture	IBBI/IPA-001/IP-P-02921/2024-2025/14480	shashankposture123@gmail.com	"Manufacturing, Others (Manufacture of pulp, paper and paper board)"	Maharashtra	Mumbai	West
1097	Mr. Rakesh Chaturvedi	IBBI/IPA-001/IP-P00242/2017-18/10471	ip@pareshrakesh.in	"Hotels, Wholesale and Retail Trade, Manufacturing, Others (Financial, automobile, trading)"	Maharashtra	Mumbai	West
1098	Mr. Mahesh Kumar Gupta	IBBI/IPA-001/IP-P00478/2017-18/10866	camkg59@gmail.com	"Hotels, Wholesale and Retail Trade, Manufacturing, Transport"	Maharashtra	Mumbai	West

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1099	Mr. Jitender Kothari	IBBI/IPA-001/IP-P00540/2017-2018/10965	jitenderkothari@rediffmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Theme Park & Film Studio)"	Maharashtra	Mumbai	West
1100	Mr. Pardeep Kumar Lakhani	IBBI/IPA-001/IP-P00541/2017-2018/10966	pradeep.lakhani1967@gmail.com	"Construction, Manufacturing, Others (IT Sector)"	Maharashtra	Mumbai	West
1101	Mr. Bijendra Kumar Jha	IBBI/IPA-001/IP-P00712/2017-2018/11227	cabkj12@gmail.com	"Wholesale and Retail Trade, Others (Aviation services.)"	Maharashtra	Mumbai	West
1102	Mr. Vithal M. Dahake	IBBI/IPA-003/IP-N000117/2017-2018/11296	vm.dahake@rediffmail.com	"Real Estate"	Maharashtra	Mumbai	West
1103	Mr. Anil Vrijdas Rajkotia	IBBI/IPA-001/IP-P01045/2017-2018/11718	anilrajkotia@gmail.com	"Wholesale and Retail Trade, Manufacturing, Others (Entertainment & Energy)"	Maharashtra	Mumbai	West
1104	Mr. Rajan Deshraj Agarwal	IBBI/IPA-001/IP-P01069/2017-2018/11760	iprajanagarwal@gmail.com	"Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Imports)"	Maharashtra	Mumbai	West
1105	Mr. Manoj Anant Mainkar	IBBI/IPA-001/IP-P01221/2018-2019/11926	manojmmainkar@yahoo.com	"Manufacturing, Others (Auxiliary Business services)"	Maharashtra	Mumbai	West
1106	Ms. Poonam Basak	IBBI/IPA-001/IP-P01234/2018-2019/11957	poonamb.irl@gmail.com	"Wholesale and Retail Trade, Construction, Manufacturing"	Maharashtra	Mumbai	West
1107	Mr. Kanhaiya Maheshwari	IBBI/IPA-001/IP-P01291/2018-2019/12005	kanhaiya_maheshwarica@yahoo.com	"Others (Diagnosites, Fabrication and Fabrics)"	Maharashtra	Mumbai	West
1108	Mr. Murlidhri Narayan Lahoti	IBBI/IPA-002/IP-N00661/2018-2019/12110	murlilahoti2@gmail.com	"Wholesale and Retail Trade"	Maharashtra	Mumbai	West

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1109	Mr. Pramodkumar Ramesh Ladda	IBBI/IPA-002/IP-N00694/2018-2019/12148	ladda.ibc@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Infrastructure, Healthcare, Import- Export, Cargo, Aviation, Consultancy- Advisory)"	Maharashtra	Mumbai	West
1110	Mr. Ashish Saoji	IBBI/IPA-001/IP-P01268/2018-2019/12150	ashishsaoji@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Textile, EPC, Pharmaceutical)"	Maharashtra	Mumbai	West
1111	Mr. Bimal Kumar Agarwal	IBBI/IPA-001/IP-P01409/2018-2019/12186	bimalagarwal.irlp@gmail.com	"Electricity, Construction, Real Estate, Manufacturing"	Maharashtra	Mumbai	West
1112	Mrs. Manisha Sanjay Agrawal	IBBI/IPA-003/IP-N00241/2019-2020/12836	m_taiyal@yahoo.com	"Manufacturing, Others (Service)"	Maharashtra	Mumbai	West
1113	SUDHIR MANIKRAO LAAD	IBBI/IPA-002/IP-N00956/2019-2020/12994	cslaad@gmail.com	"Transport"	Maharashtra	Mumbai	West
1114	Sapna Chourasia	IBBI/IPA-002/IP-N00943/2020-2021/13033	sapna.chourasia@gmail.com	"Others (Textile & Medicak)"	Maharashtra	Mumbai	West
1115	PRAMOD KUMAR DOKANIA	IBBI/IPA-001/IP-P-01994/2020-2021/13062	ippramod.dokania@gmail.com	"Hotels, Construction, Real Estate, Manufacturing, Others (INFORMATION TECHNOLOGIES IT/ITES)"	Maharashtra	Mumbai	West
1116	CA BALAJI PRITHVIRAJ SINGH	IBBI/IPA-001/IP-P-02020/2020-2021/13113	bpsinghandco@gmail.com	"Others (packaging industry)"	Maharashtra	Mumbai	West
1117	atul gala	IBBI/IPA-001/IP-P-01974/2020-2021/13130	atulgala.cirp@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing"	Maharashtra	Mumbai	West
1118	Jignesh Shah	IBBI/IPA-001/IP-P-02054/2020-2021/13182	jkshah555@hotmail.com	"Construction, Real Estate"	Maharashtra	Mumbai	West
1119	ashutosh baliarsing	IBBI/IPA-003/00284/2020-2021/13394	ashutoshsb@gmail.com	"Others (Tarapulin-plastic)"	Maharashtra	Mumbai	West
1120	Neha Punit Agrawal	IBBI/IPA-002/IP-N01130/2021-2022/13728	nehapagrwal@gmail.com	"Wholesale and Retail Trade, Others (premises given for job work)"	Maharashtra	Mumbai	West

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1121	Shekhar Arvind Parkhi	IBBI/IPA-001/IP-P-02494/2021-2022/13801	ip.shekharparkhi@gmail.com	"Real Estate, Manufacturing"	Maharashtra	Mumbai	West
1122	SANJAY KATHANE	IBBI/IPA-002/IP-N01139/2021-2022/13818	sanjaykathane@yahoo.com	"Wholesale and Retail Trade, Manufacturing"	Maharashtra	Mumbai	West
1123	ANAND PRAVIN PANDE	IBBI/IPA-003/ICAI-N-00374/2021-2022/13914	appande@gmail.com	"Construction, Others (Financial)"	Maharashtra	Mumbai	West
1124	Atul Narayan Naik	IBBI/IPA-003/ICAI-N-0385/2021-2022/14011	annaik129@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Distillery / Liquor Manufacturing, Cold Storage)"	Maharashtra	Mumbai	West
1125	SABBANI MARUTHI	IBBI/IPA-001/IP-P-02752/2022-2023/14202	MARUTHI.SABBANI18@GMAIL.COM	"Wholesale and Retail Trade"	Maharashtra	Mumbai	West
1126	KAMAL KUMAR JADWANI	IBBI/IPA-001/IP-P-02786/2022-2023/14259	KAMALJADWANI@GMAIL.COM	"Construction, Real Estate, Manufacturing"	Maharashtra	Mumbai	West
1127	Smita gupta	IBBI/IPA-001/IP-P-02768/2023-2024/14283	sumitayal31@gmail.com	"Construction, Others (Media & Entertainment)"	Maharashtra	Mumbai	West
1128	ROSHEN CHORDIYA	IBBI/IPA-001/IP-P-02840/2023-2024/14347	risingsun192123@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Maharashtra	Mumbai	West
1129	Rikenkumar Navinchandra Vira	IBBI/IPA-001/IP-P-02918/2024-2025/14491	rikenvira2002@Gmail.com	"Construction, Real Estate"	Maharashtra	Mumbai	West
1130	Mr. Chetan T. Shah	IBBI/IPA-001/IP-P00026/2016-17/10059	chetantshah@hotmail.com	"Manufacturing, Others (INFORMATION TECHNOLOGY AND COMPUTER HARDWARE)"	Maharashtra	Mumbai	West
1131	Mr. Shrikant Madanlal Zawar	IBBI/IPA-001/IP-P00156/2017-18/10325	shrikantzawar1@yahoo.co.in	"Real Estate, Manufacturing, Others (Security Guards Company)"	Maharashtra	Mumbai	West

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1132	Mr. Suresh Baburao Shingte	IBBI/IPA-001/IP-P00428/2017-18/10751	susneha_57@yahoo.com	None	Maharashtra	Mumbai	West
1133	Mr. Alok Kumar Mishra	IBBI/IPA-001/IP-P00600/2017-2018/11059	alok.akm@gmail.com	"Manufacturing"	Maharashtra	Mumbai	West
1134	Ms. Deepa Kabra Rathi	IBBI/IPA-001/IP-P00629/2017-2018/11114	deepa@rkabra.net	"Others (Healthcare Hospital and green energy)"	Maharashtra	Mumbai	West
1135	Mr. Manish Sukhani	IBBI/IPA-001/IP-P00668/2017-2018/11137	ca.m.sukhani@gmail.com	"Construction, Real Estate, Manufacturing, Others (Engineering, Chemicals & Pharma, Foundry, Metals, Plastics)"	Maharashtra	Mumbai	West
1136	Mr. Swapnil Mukund Agrawal	IBBI/IPA-001/IP-P00845/2017-2018/11429	swapnil.ip845@gmail.com	"Construction, Real Estate, Manufacturing, Transport"	Maharashtra	Mumbai	West
1137	Mr. Sachin Rajendra Singhvi	IBBI/IPA-001/IP-P01289/2018-2019/12066	sachin@mehtasinghvi.in	"Construction, Manufacturing"	Maharashtra	Mumbai	West
1138	Mr. Modilal Dhanraj Pamecha	IBBI/IPA-001/IP-P01231/2018-2019/12127	camodilalpamecha@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Maharashtra	Mumbai	West
1139	Mrs. Mita Pushpal Sanghavi	IBBI/IPA-002/IP-N00662/2018-2019/12215	mita@mpsanghavi.com	"Others (EPC)"	Maharashtra	Mumbai	West
1140	Mr. Sanjay Kumar Lalit	IBBI/IPA-002/IP-N00760/2018-2019/12370	jupiter.legal@yahoo.in	None	Maharashtra	Mumbai	West
1141	Mr. Sanjay Shrivastava	IBBI/IPA-001/IP-P01528/2018-2019/12425	casanjayshrivastava@gmail.com	"Wholesale and Retail Trade, Manufacturing"	Maharashtra	Mumbai	West
1142	Mr. Jaykumar Pesumal Arlani	IBBI/IPA-001/IP-P01582/2018-2019/12443	arlanijay@gmail.com	"Manufacturing, Others (Individual Insolvency)"	Maharashtra	Mumbai	West

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	State/U.T.	Bench	Zone
1143	Suresh Chandra Jena	IBBI/IPA-001/IP-P01540/2019-2020/12473	suresh.jena58@gmail.com	"Construction, Others (Textiles, Iron& Steel, Food & beverages, oil storage tank)"	Maharashtra	Mumbai	West
1144	Hajari Lal Saini	IBBI/IPA-001/IP-P01553/2019-2020/12494	cahlsaini@rediffmail.com	"Wholesale and Retail Trade, Construction, Manufacturing, Others (dredging, hydrography, Oceanography and marine Engineering Services)"	Maharashtra	Mumbai	West
1145	Yatinkumar Sumatil Shah	IBBI/IPA-001/IP-P01785/2019-2020/12764	yatinshah01@yahoo.co.in	"Wholesale and Retail Trade, Manufacturing, Others (minerals)"	Maharashtra	Mumbai	West
1146	Mr. Hemant Shripad Shetye	IBBI/IPA-002/IP-N00894/2019-2020/12872	irp@hspnassociates.in	"Wholesale and Retail Trade"	Maharashtra	Mumbai	West
1147	Vijay Kumar Kulshrestha	IBBI/IPA-003/IP-N00253/2019-2020/12905	kulshresthav55@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing, Others (recovery,banking)"	Maharashtra	Mumbai	West
1148	KESHAV RAMBHAU CHINCHWADE	IBBI/IPA-001/IP-P-01947/2019-2020/12987	chinchwade_k@hotmail.com	None	Maharashtra	Mumbai	West
1149	Mona Vora	IBBI/IPA-002/IP-N00938/2019-2020/12997	advmonavora@gmail.com	"Real Estate"	Maharashtra	Mumbai	West
1150	ALOK KUMAR MURARKA	IBBI/IPA-001/IP-P-01934/2019-2020/13006	ipalok.murarka@gmail.com	"Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Information Technology)"	Maharashtra	Mumbai	West
1151	Samir Kumar Das	IBBI/IPA-001/IP-P-02062/2020-2021/13241	ip.samir.kr.das@gmail.com	None	Maharashtra	Mumbai	West
1152	Rajendra Dattatray Aphale	IBBI/IPA-002/IP-N01002/2020-2021/13258	rajaphale.ip@gmail.com	"Manufacturing"	Maharashtra	Mumbai	West
1153	SANJAY ANANDRAO KHAIRNAR	IBBI/IPA-001/IP-P-02073/2020-2021/13269	khairnarca@gmail.com	"Wholesale and Retail Trade, Others (WHOLESALE STEEL TRADER AND DAIRY SECTOR)"	Maharashtra	Mumbai	West
1154	CA AJAY MUTHA	IBBI/IPA-001/IP-P-02152/2020-2021/13279	caajaymutha@gmail.com	"Construction, Real Estate, Manufacturing, Others ((Media And Entertainment, Mining, Health Care))"	Maharashtra	Mumbai	West
1155	SUSHIL KUMAR AGRAWAL	IBBI/IPA-001/IP-P-02136/2020-2021/13281	avafca@gmail.com	"Wholesale and Retail Trade, Others (MEDIA)"	Maharashtra	Mumbai	West

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	State/U.T.	Bench	Zone
1156	RASHMI GANGWAL	IBBI/IPA-002/IP-N01058/2020-2021/13401	iprashmigangwal@gmail.com	"Hotels, Construction"	Maharashtra	Mumbai	West
1157	Mangesh Gunwant Patil	IBBI/IPA-002/IP-N01036/2020-2021/13418	mangesh_p35@hotmail.com	None	Maharashtra	Mumbai	West
1158	atul mehta	IBBI/IPA-002/IP-N01062/2020-2021/13458	csatulmehta@gmail.com	"Manufacturing"	Maharashtra	Mumbai	West
1159	DEVESH RANJAN MISHRA	IBBI/IPA-001/IP-P-02470/2021-2022/13804	ca.devesh@yahoo.com	None	Maharashtra	Mumbai	West
1160	KUNAL JAYANT WAJE	IBBI/IPA-001/IP-P-02472/2021-2022/13815	ipkunalwaje@gmail.com	"Construction, Real Estate, Manufacturing"	Maharashtra	Mumbai	West
1161	Arun Kumar Sinha	IBBI/IPA-001/IP-P-02516/2021-2022/13853	sinha_ak1@hotmail.com	None	Maharashtra	Mumbai	West
1162	POURNIMA JAYANT TUNGATKAR	IBBI/IPA-002/IP-N01188/2021-2022/13989	tungatkournima@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Maharashtra	Mumbai	West
1163	PANKAJ KUMAR GUPTA	IBBI/IPA-002/IP-N01213/2021-2022/14066	fcapankajgupta2011@gmail.com	"Wholesale and Retail Trade, Real Estate, Manufacturing"	Maharashtra	Mumbai	West
1164	SAHIL SHANKER AGARWAL	IBBI/IPA-003/ICAI-N-00392/2022-2023/14074	casahilagarwal@gmail.com	None	Maharashtra	Mumbai	West
1165	Sanjeev Goel	IBBI/IPA-001/IP-P-02731/2022-2023/14211	sanjeevgoel7@gmail.com	"Others (Foods)"	Maharashtra	Mumbai	West
1166	Chhotulal Rawa Bhagwat	IBBI/IPA-002/IP-N01238/2022-2023/14241	crbhagwats@rediffmail.com	None	Maharashtra	Mumbai	West
1167	VIJAY SUWALALJ JAIN	IBBI/IPA-001/IP-P-02787/2022-2023/14273	vj72195@gmail.com	None	Maharashtra	Mumbai	West
1168	Avinash Kumar Tripathi	IBBI/IPA-003/ICAI-N-00448/2023-2024/14348	astitva.bspl@gmail.com	None	Maharashtra	Mumbai	West
1169	Amit Rustogi	IBBI/IPA-003/IPA-ICAI-N-00451/2023-2024/14355	amitrustogi@rediffmail.com	None	Maharashtra	Mumbai	West
1170	Dipti Narayan Mundra	IBBI/IPA-001/IP-P-02845/2023-2024/14366	ip.dipti@gmail.com	"Wholesale and Retail Trade, Construction, Real Estate, Others (Coal Trading, Metal Trading, etc.)"	Maharashtra	Mumbai	West
1171	HIMANSHU GOVINDRAM AGARWAL	IBBI/IPA-002/IP-N01286/2023-2024/14389	hgagarwal@yahoo.com	None	Maharashtra	Mumbai	West

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1172	GIRISH ARVIND SATAV	IBBI/IPA-001/IP-P-02882/2024-2025/14420	satav.girish@gmail.com	"Electricity"	Maharashtra	Mumbai	West
1173	KUSHAL JAJODIA	IBBI/IPA-001/IP-P-02886/2024-2025/14433	ceo@kushalajodia.com	"Wholesale and Retail Trade, Others (NA)"	Maharashtra	Mumbai	West
1174	Kolapalli Srinivasa Rao	IBBI/IPA-002/IP-N01303/2024-2025/14478	ipraoksrinivasa@gmail.com	"Construction"	Maharashtra	Mumbai	West
1175	MILIND KHANKHOJE	IBBI/IPA-001/IP-P-02922/2024-2025/14483	milindkhankhaje.ip@gmail.com	"Others (infrastructure)"	Maharashtra	Mumbai	West
1176	Parshva Manoj Shah	IBBI/IPA-001/IP-P-02538/2025-2026/14518	ip.parshvashah@outlook.com		Maharashtra	Mumbai	West
1177	CHETAN RAMESH KUMBHOJKAR	IBBI/IPA-002/IP-N01317/2025-2026/14534	chetankumbhojkar@gmail.com	None	Maharashtra	Mumbai	West
1178	Aakash Rohit Parikh	IBBI/IPA-003/IPA-ICAI-N-00469/2025-2026/14535	aakash.parikh@incorpadvisory.in	None	Maharashtra	Mumbai	West
1179	PRASAD BABASAHEB WARKAR	IBBI/IPA-003/IPA-ICAI-N-00468/2025-2026/14536	prasad.warkar100@gmail.com	"Hotels, Wholesale and Retail Trade, Manufacturing"	Maharashtra	Mumbai	West
1180	KUNJ BEHARI SARRAF	IBBI/IPA-001/IP-P-02931/2025-2026/14540	kbs@sarrafconsultants.com	None	Maharashtra	Mumbai	West
1181	Yajendra Hari Adhikari	IBBI/IPA-001/IP-P-02946/2025-2026/14548	ca.yajendra@gmail.com	None	Maharashtra	Mumbai	West
1182	JAYANT PRABHAKAR PIMPALGAONKAR	IBBI/IPA-003/IPA-ICAI-N-00472/2025-2026/14575	pimpalgaonkarjayant1971@gmail.com	None	Maharashtra	Mumbai	West
1183	Navin Raju Shetty	IBBI/IPA-001/IP-P-02963/2025-2026/14583	navin@canavins.com	None	Maharashtra	Mumbai	West
1184	Satyendra Kumar Sinha	IBBI/IPA-002/IP-N01320/2025-2026/14589	satyen1412@yahoo.co.in	None	Maharashtra	Mumbai	West
1185	Abhay Gebilal Gandhi	IBBI/IPA-001/IP-P-02959/2025-2026/14591	ag.aggeo@gmail.com	None	Maharashtra	Mumbai	West
1186	Richa Nitin Gole	IBBI/IPA-002/IP-N01324/2025-2026/14596	richagolecs@gmail.com	None	Maharashtra	Mumbai	West